Index to L. A. D. Vol. VII-VIII 10 Nov.-12 Dec. 1238

35

35 — LA

INTO

TO

THE LEGISLATIVE ASSEMBLY DEBATES

(Official Report)

Volumes VII & VIII, 1938

(10th November to 12th December, 1938)

EIGHTH SESSION

OF THE

FIFTH LEGISLATIVE ASSEMBLY,

1938





Published by the Manager of Publications, Delhi.
Printed by the Manager, Government of India Press, Simla.

1939

List of Agents in India from whom Government of India Publications are available.

(a) PROVINCIAL GOVERNMENT BOOK DEPOTS.

Madras: -Superintendent, Government Press, Mount Road, Madras.

BOMBAY: -Superintendent, Government Printing and Stationery, Queen's Road, Bombay, Boanay: Superintenent Book Depot and Record Office, Karachi (Sadar).

United Provinces: -Superintendent, Printing and Stationery, U. P., Allahabad, PUNJAB :- Super intendent, Government Princing, Punjab, Labore,

CENTRAL PROVINCES : - Superintendent, Government Printing, Central Provinces, Nagpur, Assaw: - Superinten last, Assan Secretariat Press, Shillong

BIRAR: -Superintendent, Government Printing, P. O. Gulzarbagh, Patna

NORTH-WEST FRONTIER PROVINCE :- Manager, Government Printing and Stationery, Peshawar, OBISSA :- Press Officer, Secretariat, Cuttack,

(b) PRIVATE BOOKSELLERS.

Advani & Co., The Mall, Cawnpore,

Banthiya & Co., Ltd., Station Road, Ajmer. Bengal Flying Club, Durn Durn Cantt. * \$ Bhatia Book Depot, Saddar Bazar, Rankhet.

Bombay Book Depot, Charni Road, Girgaon, Bombay,

Booklover's Resort, Taikad, Trivandrum, South India. Burma Book Club, Ltd., Rangoon.

Burhas soor tante, Lerr, Panggoon, Butterworth & Co, (India), Lud., Calcutta. Cambridge Book Co., Rooksellers, New Dak Bun-galow Road, Patan. Careers, Mohini Rual, Lahore. Casterge & Co., 3, Rooksaram Chatterjee Lane, Calcutta.

Chukervertty, Chatterjee & Co., Ltd., 13, College Square,

City Book Club, 98, Phayre Street, Rangoon, Dastane Brothers, Home Service, 456, Raviwar Peth.

Poons 2. Delhi and U. P. Flying Club, Ltd., Delhi.*

English Book Depot, Taj Road, Agra.

English Bookstall, Karachi. English Book Store, Abbottabad, N. W. F. P.

Hindu Library, 137/F, Balaram De Street, Calcutta. H. L. College of Commerce, Co-operative Stores, Ltd.,

House of Knowledge, Booksellers and Publishers, Palliagraharam P. O., Tanjore. Hyderabad Book Depot, Chaderghat, Hyderabad

Imperial Book Depot and Press, near Jama Masjid (Machhliwalan), Delhi.

Indian Army Book Depot, Dayalbagh, Agra.

Indian Book Shop, Benares City.

Indian School Supply Depot, Central Avenue South, P. O.

Insurance Publicity Co., Ltd., Lahore.

Instrance Phoneity Ch., Lett., Langue,
International Book Service, Poona 4.

Jaina & Bros., Mori Gate, Delhi and Connaught Place,
New Delhi, Messrs, J. M.

Kamala Book Depot, 15, College Square, Calcutta. Keale & Co., 65, Britto Road, Karachi Sadar. Keshao Book Stall, Khadibazar, Belgaum. Kitabistan, 17-A, City Road, Allahabad.

Krishnaswami & Co., Teppakulam P. O., Trichinopoly Fort, Messrs. S.

Lahiri & Co., Ltd., Calcutta, Messrs. S. K. Local Self-Government Institute, Bombay.

London Book Co. (India), Arbab Road, Peshawar, Murree, Nowshera, Rawalpindi.

Mackwin & Co., Booksellers, Stationers and News Agents, Inversity Road, off Esphinstone Street, Karachi Sadar.

Malhotra & Co., Post Box No. 94, Lahore, Messrs. U. P. Malik & Sons, Sialkot City.

Mathur & Co., Messrs, B. S., Chatur-Vilas, Paota, Civil Lines, Jodhpur (Rajputana).

Minerva Book Shop, Anarkali Street, Lahore, Modern Book Depot, Bazar Road, Sialkot Cantonment,

Mohanlal Dossabhai Shah, Raikot,

New Book Co., "Kitab Mahal", 192, Hornby Road,

Newman & Co., Ltd., Calcutta, Messrs. W. Oxford Book and Stationery Company, Delhi, Lahore,

Pioneer Book Supply Co., 20, Shib Narayan Das Lane,

Popular Book Depot, Grant Road, Bombay.

Punjab Religious Book Society, Lahore, Ragunath Prasad & Sons, Patna City,

Rama Krishna & Sons, Booksellers, Anarkali, Lahore, Ram Krishna Bros., Opposite Bishrambag, Poona City. Ram Narain Lal, Katra, Allahabad.

Ramesh Book Depot & Stationery Mart, Kashmere Gate, Ray & Sons, 43, K. & L. Edwardes Road, Rawalpindi,

Murree and Peshawar, Messrs. J. Roy Chowdhury & Co., 72, Harrison Road, Calcutta, Messrs, N. M.

Saraswati Book Depot, 15, Lady Hardinge Road, New Sarcar & Sons, 15. College Square, Calcutta, Messrs. M. C.

Sarcar & Sons, 10. College Square, Caccutta, Medsers, M. C. Sarkar & Co., Ltd., 18, Shama Charan De Street, and 6, Hastings Street, Calcutta, Messra, P. C. Sharada Mandir, Ltd., Nat Sarak, Delhi. Standard Bookstall, Karachi. Standard Bookstall, Quetta.

Standard Book Depot, Lahore, Dalhousie and Delhi. Standard Law Book Society, 69, Harrison Road, Calcutta, Tara & Sons, Razmak (India), Messrs. B. S.

Taraporevala Sons & Co., Bombay, Messrs. D. B. Thacker & Co., Ltd., Bombay. Thacker, Spink & Co., Ltd., Calcutta and Simla.

Tripathi & Co., Booksellers, Princes Street, Kalbadevi Road, Bombay, Messra, N. M. Uberoy, J. C., Journalist, Printer and Publisher, Jayen House, Alexandra Road, Ambala.

Universal Book Depot, 58, Hazratganj, Lucknow. University Book Agency, Kacheri Road, Lahore.

Upper India Publishing House, Ltd., Literature Palace,

Ammuddaula Park, Lucknow. Varadachary & Co., Madras, Messrs. P.

Venkatasubban, A., Law Bookseller, Vellore, Wheeler & Co., Anababad, Calcutta and Bombay. Messrs. A. H.

Young Man & Co. (Regd.), Egerton Boad, Delhi.

Legislative Assembly Debates

Volumes VII and VIII-10th November to 12th December, 1038.

ABDOOLA HAROON, SETH HAJI SIR-

Indian Income-tax (Amendment) Bill-Consideration of clause 9. 3602-03. Indian Tariff (Amendment) Bill-Motion to consider. 4397-98.

Consideration of clauses. 4411. Question re import of foreign wheat. 3557-

Question (Supplementary) re-Import of Australian wheat in India and absence of customs duty on it. 4121. Levy of an import duty on wheat. 3561. Rate war between shipping companies carrying Haj pilgrims. 4112.

ABDUL GHANI, MAULVI MUHAMMAD-

Accidents on railways. 4021.

Appointment of Head Clerk in the Simla Central Division, Central Public Works Department. 4122.

Caretakers in the Central Public Works Department at Simla. 4122.

Confirmation of a Hindu clerk of the Simla Central Division, Central Public

Contract to Muslims for the sale of ærated water in running trains. 3740-

Contractors employed for the sale of ærated water in running trains. 3740. Dislocation of railway and postal traffic between Bongaigaen and Bijni. 3746.

Extension of the Mussalman Wakf Act to Delhi and other Centrally Administered Areas. 4190.

Grade of an Inspector of Accounts on the East Indian Railway. 3729-31.

Medical certificate asked for casual leave in the Railway Clearing Accounts Office. 3741

Mileage covered by the Superintendent of Education, Delhi, Ajmer-Merwara and Central India. 3746.

ABDUL GHANI, MAULVI MUHAMMAD -contd

Question re-contd.

Muslim Appellate Assistant Commissioner of Income-tax in Delhi. 4174. Passes issued to probationary Labour Inspectors on Railways. 3731-32.

Promotion of sub-heads in the Railway Clearing Accounts Office. 3741-42. Recruitment in the Northern India Salt

Revenue Department. 3915-16.

ABDUL QAIYUM, MR .--

Demand for excess grant in respect of-Ajmer-Merwara. 2905, 2906. Salt. 2899.

Indian Income-tax (Amendment) Bill-Motion to consider. 3299.

Consideration of clause 77. 4272, 4273. Motion to pass. 4389.

Question re-

Accident to the Punjab Express near Patna. 2864-65.

Admission fee paid by postmen, etc., for examination for appointment to the clerical cadre. 3699.

Alleged discovery of deposits of coal and petroleum in Assam. 3249.

Allowance for meals given to Railway Mail Service van peons and village postmen. 3971-72.

Amendment of the Indian Medical Coun-

Appointment of a person of the Finance Department to the Chatfield Committee. 3317-20.

Appointment of Indian Agents in British Colonies. 3119-21.

Army language examinations. 4168-69. Assignment of reasons on transfers of postmen, etc. 3700.

Censorship of mails intended for Indian sepoys. 4169.

Certain facilities given to mail overseers. 3460. of lease of members to global

ABDUL QAIYUM, MR .- contd. Question re-contd.

Change in the policy about tribal areas.

Colonisation of Jews in Kenya. 2917-18. Commissioned Officers in the Frontier

Irregular Corps. 4021. Composition of the Auxiliary Force in

India. 4165-67. Desirability of having sureties instead of witness while delivering money

orders and insured articles. 3700. Gurkhas serving in the Indian Army.

Hours of work fixed for telegraph messengers. 3974-76.

House allowance granted to postmen, etc. 3699.

Inauguration of Federation. 3117-19. Indianisation of Port Trusts. 3179-81. Indians killed and wounded in Burma

Leave and pension privileges of Postal and Railway Mail Service lower grade

Life of the Legislative Assembly. 3248-

Marking of the country of origin on goods

imported into India. 4096-97. Movement of troops, etc., in India during

crisis in Czechoslovakia. 3904-05. Negotiations for Indo-British Trade agreement. 3247-48.

Outlaws from British India taking refuge in tribal territory. 2848-49.

Passport for one Mr. Prabodh Chandra.

Political situation in Waziristan. 2845-

Protection of the interests of Indians in

Railway and Customs Returns. 2966-Rate War between Shipping Companies

carrying Hai Pilgrims. 2919-21. Release of Chandra Singh. 3892-93.

Rents paid by Indian and European Refreshment Rooms on Railways. 3177-79.

Reserve maintained for postmen, etc.

Resolution passed at the Postmen and Lower Grade Staff Conference at Ludhiana. 3973-74.

Safety of postmen in rural areas. 3972-

ABDUL QAIYUM, MR .- contd. Question re-concld.

Savings due to the transfer of certain British troops out of the Indian es-

Scheme for the irrigation of the Khajuri plain from the Sabatangi water supply. 3457-58.

Schools opened in the Tribal areas.

Season staff employed in the Post Offices in the hills during winter. 3701.

Security demanded from the keeper of the Press and the Publisher of the Navjyoti, an Ajmer Hindi Weekly.

Statement of Sir Feroze Khan Noon about Indian support to Great Britain in the event of War. 2915-17.

Taking of Urdu by Indians as optional subject for the Staff College examina-

Uniform supplied to postmen and other lower grade postal staff in the Punjab and North-West Frontier Circle.

Visit of the Secretary of the External Affairs Department to Kabul. 3051-

Question (Supplementary) re-

Accident to the Punjab Express. 3059. Article entitled " Plight of Frontier Hindus " published in the Leader.

Boycott of Indian Shops in Mandalay.

Broadcasting Stations in India. 4000.

Censorship of letters and telegrams to

Conference contemplated to discuss matnistration. 4188.

Consultation of the Government of India 3198, 3199.

Correspondence re visit of Mahatma Gandhi to the tribal areas, 3190.

Expenditure incurred abroad from Indian Revenues. 3061.

Expenditure on the Frontier. 3720. Girls of scheduled castes receiving education in the Centrally Administered

Areas. 3275.

ABDUL QAIYUM, MR .- contd.

Question (Supplementary) re—contd.

Indian delegation to the last Assembly of the League of Nations. 3133.

Indianization of Subordinate Mechanical

Engineering Service on the North Western Railway. 3983.

Indian in Palestine. 2863.

Joining of Federation by Indian States.

Joining of rederation by Indian States.
3139.

Negotiations for bilateral trade agreements. 3130.

Negotations with the Provinces with regard to Federation. 3252.

Non-appointment of an Indian to the Chatfield Committee. 2992.

Non-formation of a Centonment Board in Ambala. 3879.

Non-levy of octroi duty on liquor and wines in the Lahore Cantonment. 3880, 3881.

Political pensions paid to foreign refugees. 3186-87.

Position of Indians in Burma. 3134, 3135.

Position of the North-West Frontier Province Operations. 4004.

Position regarding disturbances and riots in Delhi. 3904.

Press reports about a miniature Round Table Conference on Federation issue. 3123.

Printing in vernacular of charges on badges of coolies. 3993.

Proposal to settle the Jews in Kenya.

Purchase of materials required for the army in the United Kingdom. 4182. Rate war between shipping companies. 3251.

Rate war between shipping companies carrying Haj pilgrims. 4112, 4113. Rate war between shipping companies

in the Konkan coastal trade. 3789. Rents paid by Indian and European refreshment rooms on railways. 2866.

Revenue returns and expenditure of the Posts and Telegraphs Department. 3067.

Sanction of a University Training Corps for the Annamalai University. 3913. Speech of the Premier of the North-West Frontier Province about permanent solution of the tribal problems.

Stationing of adequate forces on the east coast of India. 3327.

ABDUL QAIYUM, MR.—concld.

Question (Supplementary) re—concld.

Subvention to the handloom weaving industry. 4099.

Supply of service rifles to schools in India. 3323, 3324.

Transfer of secret service work of the Home Department. 4172.

Visit of the Secretary of the External Affairs Department to Kabul. 2876. Waziristan operations. 2851.

Working of Clove Agreement in Zanzibar, 3256.

ABDUL WAJID, MAULVI-

Question re appointment of Commissioners of Income-tax. 3916-17.

ABDULLA, MR. H. M.—

Assistant Block Inspectors appointed in the Signal Department of the North

Western Railway. 4030. Certain expenses incurred on the Walton Training School. 4354.

Gazetted officers in the Signal Department of the North Western Railway.

4030.

Paucity of Muslims in the category of Block Signal Inspectors on certain State Railways. 4339.

Period of training at the Walton Training School. 4356.

Qualifications, etc., of instructors employed at the Walton Training School. 4345-56.

Tenure of appointment of a Secretary to the Government of India. 3335. Training given to railway servants at

the Walton Training School, 4349-54.

ABDUL RASHID CHAUDHRY, MAULVI— Indian Income-tax (Amendment) Bill—

Clause 2. 4317-18.

Clause 4. 4126, 4136-40. Clause 6. 3581.

Clause 10. 3659-60. Clause 12. 3678, 3679.

Clause 16. 3690.

Consideration of-

Clause 24. 3931. Clause 48. 4074.

Question (Supplementary) re-

Consultation of the Government of India in respect of the foreign policy of the Government of Great Britain. 3198, 3199.

Indians in Czechoslovakia, 2857.

ABYSSINIA-

Question re claims of Messrs, Mohamedally and Company on ——. 4022-23. ACCIDENT(S)—

Motion for adjournment re late running of the East Indian Railway trains and increase in the number of ——. 2895.

—— in Sylhet and Cachar on the Assam Bengal Railway. 2869-70.

Railway — at Hardwar during the Kumbh Mela. 3981-82.

Report of the Committee on the between Dindegal and Madura on the

ACCOUNTANT GENERAL-

Question recriterion for selection of personnel for posts abolished in the Office of the Deputy — Posts and Telegraphs, Madras, 3919-20.

ACCOUNTS-

Question re grade of an Inspector of on the East Indian Railway. 3729-31.

ACCOUNTS OFFICE(S)-

Question re-

Discharge of persons from and Audit Offices. 3908.

Representation for confirmation from the temporary clorks of the —— Telegraphs Stores and Workshops, Ali-

Transfer of learning eleric of the Telegraphs Stores and Workshops

MAPPE OFFICER(S)-

Question to introduction of new experiment of the Chief of Railways being responsible to the General Manager.

ACTIS)-

Government of India— Question re application submitted for obtaining the consent of the Governor General under section 270 of the 1935, by the non-gazetted railway staff, 2878.

Indian Medical Council—

Indian Railways—

Question re procedure adopted for inflicting punishment under the ——. 2876-77.

ACT(S)—contd.

Indian States Protection against Disaffec-

Question re complaints on behalf of Indian States under section 3 of the _____, 4102.

nsurance

Question re-

Amendment of the —. 3530. Coming into force of the —. 2929, 3257-58, 3529-30.

Mussalman Wakf—

Question re extension of the — to Delhi and other Centrally Administered Areas. 4190.

avment of Wages-

Question re report on the working of the —. 3545-46.

Sale of Goods-

Question re exemption of jewellery ware from the operation of the _____. 2928-29.

ACTIVITY(IES)-

Question re results of —— of the Imperial —— Council of Agricultural —— Research. 4100-01.

ADJOURNMENT(S)

Motion for ______ re__ and m mon

Alleged rough handling of certain Hindu ladies at the Shive Mandir site in Queen's Gardens, Delhi. 4357-51. Ruted out of order, 4358.

Constitution of the Chatfield Committee on Indian Defence. 2895. Disallowed by the Governor General. 2895.

Late running of the East Indian Railway trains and increase in the number of accidents. 2895.

Ruled out of order. 2895.

Murder of Mr. N. G. Mazumder, Superintendent, Archeological Survey of India. 2953-54.

Ruled out of order. 2954.

Setting up of a new memorial of the Badli-ki-Serai near Delhi. 3736-47, 377-80.

Adopted. 3780.

MINISTTATION-

Question re—
and financial position of Coorg.
4178-79.

Conference contemplated to discuss matters conneced with the Police —. 4187-88.

Question re -- to the Indian Military Academy and appointments to the Auxiliary Force Units. 3881-82.

ADMISSION FEE-

ADULT EDUCATION-

See " Education."

ADULT EDUCATION COMMITTEE-

Question re consideration of the report of the .-- 3570.

ADULTERATION-

Question re Ghee ---. 2932-35.

ADVERTISEMENT(S)-

Question re --- of posts by the Divisional Superintendent, Howrah. 3703.

ADVISORY BOARD(S)-

Question re inclusion of women in Railway

ADVISPRY COMMITTEE(S)-

Question re representation of Bihar in the -- on the Eastern Bengal Railway.

Complaints against the contractor for North Western Railway. 3509-10. Contract to Muslims for the sale of -

in running trains. 3740.

Question re rent received from the at the Delhi Railway station. 3507.

Manufacture in India of --- for the

Opening of factories to prepare - and

machine-guns, etc. 3912. Purchase of "Envoy" —. 4201.

AFGHAN MINISTER OF COMMERCEdiscussions on economic problems. 3710

AGE LIMIT-

Service. 4173.

-for recruitment to the First Division of the Secretariat. 4179-80.

AGE LIMIT-contd. Tent of the HERENA

Permission to postmen, etc., to qualify for appointment as clerks in the Postal

Censorship of correspondence of and newspapers of British India in the United Kingdom. 3560, 3920. Regulations of money-lender's business - for agriculturists. 2985-87.

Appointment of an Indian as --- or Deputy - of a State Railway.

Appointment of Indians as ____ and Deputy -- State Railways. 2889-

Question re evacuation of certain villages

Negotations for bilateral trade --- .

--- 2927-28, 2931-32, 2940-41.

and experiments to the notice of the

AGRICULTURAL MARKETING-

Economic surveys by the Council of -- . 4092-94 Results of activities of the Imperial

AGRICULTURIST(S)-

Question re regulation of money-lender's business and development of alternative credit agencies for - 2985-

AHMED, MR. K .-

Ajmer-Merwara Municipalities Regulation

Motion to consider. 3013-15.

Motion to consider. 3161, 3163, 3172, 3219, 3227, 3230, 3288, 3303, 3360, 3371, 3396, 3397, 3405, 3408-13, 3435, 3441.

Consideration of—

Clause 4. 4130, 4155. Clause 30. 3960. Clause 41. 4064.

Motion to pass. 4362, 4363, 4364.

Indian Patents and Designs (Amendment)

Motion to refer to Select Committee.

Motion to consider. 4408.

Motion for adjournment re setting up of a new memorial of the Badli-ki-Serai battle near Delhi. 3778.

Question (Supplementary) re-

Accident to the Punjab Express. 3059. Consultation of the Government of India in respect of the foreign policy of the Government of Great Britain. 3200. Famine prevailing in the Rural Areas

of the Delhi Province. 3264.

Hours of work fixed for telegraph messengers. 3975.

Import of Foreign wheat in India. 3137, 3138.

Inuaguration of Federation. 3118.

Lord Chatfields' enquiry. 2963.

Maintenance of the Central Stationery Stores as a separate department.

Negotiations with the Provinces with regard to Federation. 3254.

New pass rules for State Railway employees. 3998, 39999.

Non-grant of increments of pay on the Eastern Bengal Railway. 3466.

Opening of rural post offices. 3062. Preparation of electoral roll for the

Federal Legislature. 4109. Printing in vernacular of charges on

badges of coolies. 3993. Rate war between shipping companies carrying Haj pilgrims. 4113.

AHMED, MR. K .- contd.

Question (Supplementary) re-contd. Research work for growing tobacco for the manufacture of cigarettes and

Tobacco cultivation in Madras Presidency. 3808.

Railways (Local Authorities' Taxation)

Motion to circulate. 3030.

Question re proposal for the construction of a trunk road from Bombay to ----.

AIKMAN, MR. A .-

Expressions of regret on the death of Maulana Shaukat Ali. 3455.

Expressions of regret on the death of Mustafa Kemal Pasha. 2955-56.

Indian Income-tax (Amendment) Bill-Motion to consider. 3213-15.

Consideration of clause 4. 3516-20, 3748-49, 4156, 4162.

Motion to pass. 4359-61.

Question re Indians in the Royal ---

AIR PILOT(S)-

Question re training of Indians as ----.

Question re representation re continuation of the Berlin-Kabul --- over India. 4022.

AIRCRAFT (AMENDMENT) BILL-See "Indian -- " under "Bill (s)".

Question re scholarships for ---. 4331-

Question re acquisition of Imperial and British -- by a public corporation. AJMER-

Question re-

Famine in — . 3265.

Security demanded from the Keeper of the Press and the Publisher of the Navjyoti, an -- Hindi Weekly.

AJMER-MERWARA-

Demand for excess grant in respect of ----. 2905-06.

Question re mileage covered by the Superintendent of Education, Delhi, and Central India. 3746.

MUNICIPALITIES ALLOWANCE(S)-AJMER-MERWARA REGULATION (AMENDMENT) BILL-See " Bill(s) "

ALARM SIGNAL(S)-

Question re absence of --- in carriages on the Murtizapur-Ellichpur Railway line, etc. 3187-89.

ALCOHOL-

Question re report of the United Provinces and Bihar Governments' Joint Power - Committee, 3124.

ALIPORE-

temporary clerks of the Accounts Office, Telegraph Stores and Workshops, ---, Calcutta. 3206.

Transfer of certain clerks of the Accounts Office, Telegraph Stores and Workshops, — Calcutta. 3206.

ALLAHABAD-

Question re-

Charge for a telephone call between Benares and _____. 3984.

Contracts for loading and unloading of goods in Delhi and - Divisions.

Grievances of railway coolies at ----

Inclusion of certain areas in --- Cantonment. 4194-95.

ALL-INDIA

ALL-INDIA FODDER AND GRAZING FACILITIES CONFERENCE-See "Conference(s)".

ALL-INDIA RADIO-

Question re conferences of Station Directors

ALL-INDIA RAILWAY MECHANICAL WOKRERS' FEDERAL UNION-

Question re recognition of the All-India Railway Mechanical Workers' Federal Union. 3512-13.

ALLOTMENT(S)-

Question re application of the ---- from the Road Fund towards the execution of road schemes in Bihar. 3209.

-for meals given to Railway Mail Service van peons and village postmen.

> - paid to Army Officer and soldiers. 3620-21.

House --- granted to postmen, etc.

Non-grant of house rent - to Line Inspectors and Telephone Inspectors.

Pay and --- of certain staff on reinstatement on the East Indian Rail-

Pay and - of Ticket Examiners on certain State Railways.

Payment of house — to Executive Officers in Cantonments. 3652.

Special - granted to officers and clerks of the Army Headquarters. 2990-91.

Election to the --- Cantonment Board,

Non-formation of a Cantonment Board in —. 3878-79.

Refusal to make the transfer entries in the Tax Register in --- Cantonment.

Separation of British Cavalry Bazar and Infantry Bazar from the —— Cantonment. 3651.

-to the Ottawa Trade Agreement Rules. 3078-79.

Question re --- of the Indian Medical Council Act. 3263, 3783-84.

AMERICA, UNITED STATES OF-

Inclusion of certain Indian Commodities in the pact between the United Kingdom and the ---. 2937.

Restrictions on the entry of Indians

into the _____. 4342-43. negotiations with the ----.

See also "United States of America"

Question re refusal to grant a passport to Maulvi Ismail Ghaznavi of --- .

ANAMALAI UNIVERSITY-

Question re sanction of a University Training Corps for the ____. 3912-13.

ANCIENT MONUMENTS-See "Monument (s) " lot 1 and olded

ANDAMANS AND NICOBAR ISLANDS-Demand for excess grant in respect of -

ANEY, MR. M. S .-

Ajmer-Merwara Municipalities Regulation

Motion to consider, 3008, 3012.

Expressions of regret on the death of

Expressions of regret on the death of Mustafa Kemal Pasha. 2955.

Motion to consider. 3150, 3152, 3284.

Clause 3. 4305-08, 4309, 4313, 4315. Clause 4. 3526, 3528, 3747-48, 4124, 4125, 4126, 4127-32, 4140, 4143, 4147, 4148, 4149, 4162-63, 4213-16, 4218, 4219, 4224, 4225.

4229, 4232, 4234, 4235

3577, 3578.

Clause 8. Clause 9. 3607-08.

Clause 10 Clause 12

3682, 3686.

Clause 16. Clause 17. 3692, 3693, 3754

Clause 23. 3858.59

Clause 24.

Clause 26.

Clause 30.

Clause 32

Clause 33. 4049.

4053, 4055-56. Clause 34.

4062.

Clause 49. 4240, 4241-42.

4080-81. Clause 60.

Clause 69. 4089.

Clause 78. 4282, 4283. Clause 80. 4290, 4292-93.

Motion for adjournment re setting up of a new memorial of the Badli-ki-Serai battle near Delhi. 3777-79.

ANEY, MR. M. S .- contd.

an Honourable Member should be on the ground of inadequate notice when ment has already been given by another Honourable Member and the latter de-

for which no original demand for grant

Question (Supplementary) re-

Accident to the Punjab Express. 3056-

the Shiva Temple Satyagraha in

Colonisation of Jews in Kenva. 2918.

Consultation of the Government of India in respect of the foreign policy of the Government of Great Britain.

Indians killed and wounded in Burma

Motion to circulate. 3034-35.

ANGLO-AMERICAN TRADE AGREE-

Question re-

- 3805-07

India's interests affected by the -

See also "Trade Agreement(s)".

ANGLO-EGYPTIAN TRADE AGREE-

Question re effects of - on Indian trade. 4118-20.

Question re-

- employees on the Assam Bengal

ANGLO-INDIAN(S)—contd. Question re—contd.

Classification of Armenians employed on the East Indian Railway as -

Different scales of pay for Indians and -in certain Departments of the Assam Bengal Railways. 3203.

ANGLO-ITALIAN TRADE

Question re implications of the - on India's trade position. 4102-04.

Question re proposal to establish an All-India Institute for Animal Husbandry

ANIMAL HUSBANDRY-

Question re proposal to establish an All-India Institute for — and Animal Genetics near Delhi. 3277.

ANTI-TRUST LAW-

See "Trust Law"

APPEAL(S)-

Question re-

against the orders of Income-tax Officers. 3325-26.

Appointment of a Tribunal to scrutinize cases of -- made to the Government of India. 4199-4200.

APPELATE ASSISTANT COMMISSIONER OF INCOME-TAX-

See "Commissioner of Income-tax"

Question re - submitted for obtaining the consent of the Governor General India Act, 1935, by the non-gazetted railway staff. 2878.

Admission fee paid by postmen, etc., for examination for - to the clerical cadre. 3699.

to the Indian Military Admission Academy and — to the Auxiliary Force Units. 3881-82.

- of an Indian as Deputy Director or Assistant to the Deputy Director of Cantonments. 2981.

- of apprentice Permanent Way Inspectors on the East Indian Railway. 3208.

of Indian Agents in British Colo-

Disregard of Communal proportion by the Superintendent of Post Offices,

grades and posts in the Defence

Eligibility of Indians for to certain oracles and posts in the Home Departs

of India Departments. 3873-78.

tendents to certain posts in the Army Headquarters and the Defence Depart-

Selection Boards for selecting candidates APPOINTMENT, TENURE OF-

Question re - of a Secretary to the Government of India. 3335.

Question re-

Appointment of --- Permanent Way Inspectors on the East Indian Rail-

Concessions and wages for the engineering - of the ex." Dufferin " Cadets.

Indian Ordnance Factory -- scheme. 2987-88.

ARAM BAGH SQUARE-

Absence of hedges, etc., in —— Quarters, New Delhi. 3558.

Insanitary surroundings of — and Dilkusha Square quarters, New Delhi.

ARCHÆOLOGICAL DEPARTMENT-

Question re murder of Mr. N. G. Majumdar of the --- 3562-64, 3791.

ARCHÆOLOGICAL REMAINS-

Question re guide book for tourists of and ancient monuments. 3821.

ARCHÆOLOGICAL SURVEY-Question re - of village Saptagram near Chinsurah in Bengal. 4121.

ARCHÆOLOGICAL

Motion for adjournment re murder of Mr. N. G. Majumdar, Superintendent, ----

2953-54.

AREA(S)— Question re—

Inclusion of certain — in Allahabad

Cantonment. 4194-95.
Introduction of prohibition in the Centrally administered —. 3345.

n-inclusion of certain — in the Bazar — of Lahore Cantonment. 4195.

RGENTINE-

Question re decrease in the exports from India to —. 3279.

ARMENIAN(S)-

Classification of — and Jews employed

on State Railways. 4033.

Classification of employed on the East Indian Railway as AngloIndians 3202

ARMY(IES)-

Question re-

language examinations. 4168-69.
 Consideration of the question of a citizen
 a second line for the defence of

India. 3629-30.
Gurkhas serving in the Indian—

2963-66.

Manufacture in India of aeroplanes for

the —. 3627-29.

British soldiers and officers in the Indian—. 3899-901.

Purchase of materials required for the

Purchase of materials required for the ——in the United Kingdom. 4180-82.

Recruitment to the Indian—from the Central Provinces and Berar. 3313-16.

Recruitments to — and Royal Indian Navy and regulation ration in the Royal Indian Navy. 3635-37.

Refusal to admit Maharashtra Brahmins and Indian Christians in the——. 4198.

Wastage amongst certain officers of the

ARMY HEADQUARTERS—Question re—

Clerks in certain branches of the — 2989-90.

Confidential reports of clerks in the 3892.

Headquarters of the officers of the 2988.

Move of the --- 3886-87.

ARMY HEADQUARTERS—contd.

Non-appointment of Indian clerks and Superintendents to certain posts in the — and the Defence Department. 3887-91.

Permanent location of the —— and of the Defence Department in one place, 3642.

Racial discrimination in the matter of pay, etc., in the _____, 3637.39.

Racial discrimination in the scales of pay and service conditions for clerical personnel of the ——, 2989.

Special allowances granted to officers and clerks of the —. 2990.

Strength of Indian ministerial staff in certain branches of the —. 2990.

See " Officers—

DDFSTVS

RREST(S)—

Question re—— and sentences in connection with the Shiva Temple Satyagraha in Delhi. 3625-26.

ARTICLE(S)—

Question re-

entitled "Plight of Frontier Hindus" published in the Leader. 3074-75.

Gordon Sinclair, writer of an regarding love parades in the Andamans. 3331.

ASAF ALI, MR. M .-

Motion for adjournment re setting up of a new memorial of the Badli-ki-Serai battle near Delhi. 3777.

Question (Supplementary) re-

Outlaws from British India taking refuge in tribal territory. 2849.

Political situation in Waziristan. 2847. Racial discrimination in the matter of pay, etc., in the Army Headquarters, 3638, 3639.

Waziristan operations. 2851.

HPIT-

Question re level of the——at Dusi and height of masonry pillars of water tanks at Waltair. 3496.

ISSAM-

Question re-

Alleged discovery of deposits of coal and petroleum in ——. 3249.

Boring operations for petroleum carried out in certain parts of —. 3818.

ASSAM—contd.

Question re-contd.

Classification of income from fisheries for assessment of income-tax in certain palces in ---. 3639.

Coal seams in —. 2893, 3347.

Exemption from income-tax of the income of certain indigenous hillmen in ---. 3653.

Extraction of coal from mines in -

Irregular sex conditions prevailing in tea gardens of - . 3813-14.

Levy of tax on persons crossing the inner line of the excluded area in

Lushai Hill tribes in - 2894. Military forces stationed in ---. 3653-

Price and system of extraction of coal

from mines in -. 3001. Primitive tribes of —. 2893-94.

Seam of coal found in Lakhimpur Frontier Tracts and Naga Hills in

Taxes collected from persons entering the excluded or partially excluded areas in —____. 3336-37.

ASSAM BENGAL RAILWAY-

See "Railway(s) ".

ASSAMESE-

Question re employment of Bengalis and — on the Assam Bengal Railway. 4035.

ASSEMBLY-

Question re Indian delegation to the last - of the League of nations. 3131-

ASSESSMENT(S)-

- of income-tax from holders of Postal Savings Bank. 3918.

- to income-tax of rents from

Joint --- to income tax of Undivided Hindu Families of the Bengal Daya-

ASSISTANT(S)

tendents and their -. 2892.

ASSISTANT BLOCK INSPECTOR(S)-See "Inspector(s)". ASSISTANT COMMISSIONER OF IN-

COME-TAX-

See "Commissioner of Income-tax ". ASSISTANT STATION MASTER-

See "Station Master(s)".

ASSISTANT WAY INSPECTORS-See "Way Inspector(s)".

Question re - imported from Germany.

- of Customs receipts. 3902. - of Income-tax returns. 3901-02.

AUDIT OFFICE(S)-

Question re discharge of persons from Accounts and ——. 3908.

Question re curtailment in --- of Provincial Offices. 3335-36.

See also "Supervision".

AUSTRALIAN WHEAT-

Question re import of --- in India and absence of customs duty on it. 4120-

AUXILIARY FORCE-

Question re composition of the --- in India. 4165-67.

AUXILIARY FORCE UNIT(S)-

Question re admissions to the Indian Military Academy and appointments to the ---. 3881-82.

Question re -- train disaster on the South Indian Railways 2873-74, 3207. AYYANGAR, MR. M. ANANTHASAYA-

Indian Income-tax (Amendment) Bill-Consideration of-

Clause 8. 3585-87, 3595-96.

Clause 10.

3757, 3833-3°, 3839-40. 3935, 3936.

Clause 24. 3938-39, 3940.

4089-90, Clause 71.

Clause 78. 4277.

Motion to pass. 4373-78.

AYYANGAR, MR. M. ANANTHASAYA- AYYANGAR, MR. M. ANANTHASAYA-

Question re-

Auxiliary Force Units. 3881-82. Affairs in Palestine. 4028-29.

Introduction of prohibition in the Centrally administered areas. 3345. Levy of a pole tax on foreigners in

Murder of Mr. N. G. Majumdar and danger of dacoits in Dadu District of Sind. 4027-28.

Non-Indians in workshops of Sate Railways. 4029-30. Protection of the cotton industry.

3785-86. Purchase of cotton by the United Kingdom and Japan. 3787-88.

Rate war between shipping companies in the Konkan coastal trade. 3788-

Question (Supplementary) re-

Appeals against the orders of Incometax Officers. 3326.

Conferences of Station Directors of the All-India Radio. 3730.

Construction of a railway line connecting Mysore and Coimbatore. 3704-

Expenditure on the Frontier. Negotiations for bilateral trade agreements. 3130.

Telephone company in Calcutta. 3728-29.

Appointment of a Member of the Railway Board, 4349,

Appointment of an optician in the

trade Unions in the Delhi Division of the North Western Railway. 3743. Duties and powers of Divisional Superintendents and their Assistants.

Non-admission of certain non-gazetted staff to the Sterling Branch of Provident Fund on the East Indian Railway. 3001.

Non-confirmation of certain guards in the Delhi Division, North Western Railway, 4347.

Non-counting of officiating period in the posts of guards towards increments in the Delhi Division, North

Non-gazetted staff removed from service in the Delhi Division, North Western Railway. 4348-49.

Rents recovered from guards in the Delhi Division, North Western Railway. 4347.

Rules made by Agents of State Rail-

Question (Supplementary) re-

Change in the present exchange ratio.

Dislocation of railway and traffic between Bongaigaon Bijni. 2871.

Extension of postal facilities in rural areas. 3736-37.

Europeans of posts on Indian railways. 2867.

Revenue returns and expenditure of the Government of India. 2993.

BACHELOR OF SCIENCE-

Question re ___ standard of the Delhi University. 3817.

Question re printing in vernacular of charges on - of coolies. 3992-93.

BADLA GHAT-

Question re breach between — and Dhamhara Ghat on the Bengal and North Western Railway. 3492.

Motion for adjournment re setting up of a new memorial of the --- near Delhi. 3746-47, 3773-80.

Question re loss of a -- on the Delhi Railway Mail Service containing regis-

Aimer-Merwara Municipalities Regulation (Amendment Bill-Motion to consider. 3012.

Indian Income-tax (Amendment) Bill-Motion to consider. 3293, 3298-3304,

Clause 3, 4299-4301, 4304, 4315, 4316. Clause 4. 4208-09, 4223-24, 4225.

Clause 9. 3602, 3613.

Clause 10. 3658, 3664, 3665, 3673. Clause 12. 3679, 3680-81, 3684.

Clause 24. 3927, 3928, 3932, 3933-34,

Clause 26. 3946-47, 3951-52, 3953, Clause 30, 3960-61, 3962, 3963, 3964,

3966.

Clause 32. 3968, 3969.

Clause 34. 4055. Clause 39. 4060-62.

Clause 77. 4271.

BAJPAI, SIR GIRJA SHANKAR-Ajmer-Merwara Municipalities Regula-

tion (Amendment) Bill-Motion to consider. 3006-07, 3011, 3014, 3015-16.

Consideration of clauses. 3017.

Motion to pass. 3018.

Destructive Insects and Pests (Second

Motion to consider. 3047.

Motion to pass. 3048.

BAJPAI, SIR GIRJA SHANKAR -contd.

Indian Cotton Cess (Amendment) Bill-Motion to consider. 3042. Consideration of clauses. 3046. Passed. 3046.

BALLIA DISTRICI Question re marking of boundary line between the United Provinces and Bihar

--- train disaster. 2854-55.

Claims for compensation arising out of the -- train disaster. 3470.

Mahendra Question re -- on Raja Pratap Singh against his India. 4182-83.

BAND FUND— Question re "Wine or — " mentioned in the Income-tax Manual. 3918.

BANERJEA, DR. P. N.—

Indian Income-tax (Amendment) Bill-Motion to consider. 3168, 3169-74, 3211-13.
Consideration of—

Clause 4. 3520, 4210-11, 4223,

4225-26, 4228.

Clause 5. 4235. Clause 6. 3571-72, 3574, 3580. Clause 8, 3583, 3584, 3591, 3593,

Clause 9. 3610, 3611, 3614, 3654,

3655. Clause 10. 3673, 3676, 3677.

Clause 12. 3685, 3686.

3766-67. Clause 17. Clause 49. 4242.

Clause 74. 4266.

4291-92. Clause 80.

Clause 83. 4295. Clause 87. 4296.

Motion to Pass. 4378.

Coal seams in Assam. 2893, 3347. Extraction of coal from mines in Assam.

3347-49. Output from the Kurharbare and Serampore collieries. 2894.

Price and system of extraction of coal from mines in Assam. 3001.

Question re licensing of - in India. 3884-86.

BANKING LEGISLATION-

See "Legislation".

BARISAL-

Question re connection of - Madaripur with Khulna by a Railway Line.

Question re --- for British and Indian BERLIN-Troops. 3622-24.

BARTLEY, MR. J .-

Indian Income-tax (Amendment) Bill-Consideration of Clause 60, 4082. Oath of Office. 3457.

BASU, MR. R. N.-

Oath of Office. 2845.

Bachelor of Science standard of the

Delhi University. 3817. Eligibility of the Delhi University Graduates for Provincial Services.

Establishment of a Medical College in

Starting of Master of Science classes in the Delhi University. 3817.

BAUDOT SUPERVISOR(S)-

Question re telegraphists officiating as

Question re separation of British Cavarly — and Infantry — from the Ambala Cantonment. 3651.

BAZAR AREA-

in the --- of Lahore Cantonment. 4195.

Question re charge for a telephone call between - and Allahabad. 3984.

Amount granted to Road Fund and development of roads in -. 2859. Archæological survey of village Saptagram near Chinsurah in ---. 4121. Joint assessment to income-tax of undivided Hindu families of the

See "Railway(s)".

BENGAL AND NORTH WESTERN RAILWAY-See "Railway(s)".

Question re employment of --- and Assamese on the Assam Bengal Railway. 4036.

Question re recruitment to the Indian Army from the Central Provinces and

Question re representation re continuation of the - Kabul Air Service over India. 4022.

Question re interference with Congress activities by certain railway officials at Giridih and Bermo. 3498.

BEWOOR, MR. G. V.—

Oath of Office. 3457.

Question re expulsion of certain—traders from Tibet. 4020-21.
BHUTTO, MR. NABI BAKSH ILLAHI

Motion to consider. 3406-07. Question re Broadcasting Stations in

Question re-

Application of the allotment from the Road schemes in - 3209.

Marking of boundary line between the United Provinces and -- in Ballia District. 4173-74. Report of the United Provinces and

- Governments' Joint Power Alcohol Committee. 3124, 4091-92. Representation of - in the Advisory

Committee on the Eastern Bengal

Question re employment of passed candidates as postal elerks in ---. 3501.

Question re dislocation of railway and postal traffic between Bongaigaon and ______ 2870-71, 3746.

Question re grants for famine relief in

Madras, Punjab and ---. 3822-23. BILATERAL TRADE AGREEMENT(S)-See "Trade Agreement(s)". BILL(S)

Agricultural Quota—

Question re - under discussion in Ceylon. 2923.

BILL(S)-contd. BILL(S)-contd. Consideration of— Ajmer-Merwara Municipalities Regulation (Amendment) ---Clause 24. 3922-36. 3936-46. Motion to consider. 3006-16. Clause 25. Consideration of Clauses. 3016-18. Clause 26. 3946-59. Clause 28. 3959-60. Passed. 3018. Appointment of Mr. J. N. Talukdar and Mr. P. A. Menon to the Select Committee. 4256. Clause 30. 3967-68. Clause 32. 3968-70, 4042-46. 4046-50. Destructive Insects and Pests (Second Clause 34. 4050-58. 4058. Motion to consider. 3047.
Consideration of clauses. 3047-48.
Passed. 3048.
Employers' Liability —— Clause 36. Clause 37. Clause 38. 4058. Clause 39. 4058-62. 4062. Passed by the Council of State. 2896. Clause 40. Clause 41. 4062-67. Clause 42. 4067-69. amendment. 2896. Proposed clause 42A. 4069-70. Amendment made by the Council of Clause 43. 4070. Clause 44. 4070-71. Clause 45. 4071-73. State agreed to. 3005-06. Hindu Women's Right to Divorce -Circulated, 4419. Proposed clause 45A. 4073-74. Indian Aircraft (Amendment)-Clause 46. 4074. Clause 47. 4074. Passed by the Council of State. 2896. Indian Cotton Cess (Amendment) -Clause 48. 4074-75. Motion to consider. 3045. Clause 49. 4075, 4238-43. Clause 50. 4075. Consideration of clauses. 3046. Passed. 3046. Clause 51. 4075-77. Indian Income-tax (Amendment) --Clause 52. 4077. Clause 54. 4244-45. Presentation of the Report of the Select Committee. 2896. Clause 57. 4078-79. Motion to consider. 3080-3116, 3140-Clause 58, 4079. Clause 59. 4079. 75, 3211-45, 3279-3311, 3350-94, 3395-3452. Clause 60, 4079-83. Clause 61, 4083-84. Adopted. 3452. Clause 62. 4084-87. Consideration of-Clause 63. 4245-46. Clause 2. 4317-24. Clause 3. 4299-4316. Clause 4. 3515-28, 3571, 3747-49, 3921-22, 4124-63, 4205-28. Clause 64. 4087. Clause 65. 4087. Clause 66. 4087. Clause 5. 4228-37. Clause 67. 4087. Clause 6. 3571-83. Clause 68. 4087. Clause 8. 3583-3600. Clause 69. 4087-90. New clause 8A. 3600-01. Clause 71. 4246-51, 4257-63. Clause 9. 3601-15, 3654-56. Clause 74. 4263-70. Clause 10. 3656-78. Clause 76. 4270-71. Clause 12. 3678-88. Clause 77. 4271-74. Clause 15. 3688. Clause 78. 4274-85. Clause 16. 3688-98, 3749-56. New clauses 79 to 87. 4285-99. Clause 17. 3757-73, 3827-44. Motion to pass. 4225-29, 4358-95. Clause 18. 4237-38. Passed as amended. 4395. Clause 19. 3845-46.

Question re incorporation of certain

exemptions in the - . 3634.

Clause 21. 3846-55.

Clause 23. 3855-71, 3922.

Merchant

Motion to consider. 3049.

Appointment of Mr. J. N. Talukdar, Mr. P. A. Menon and Dr. F. X. De-

Considered and passed, 4395-4414.

Passed by the Council of State. 2896. Motor Vehicles

Question re enactment of the -

Muslim Dissolution of Marriage -

tion of the Report of the Select Committee. 4257.

Amendment made by Council of State

agreed to. 3003-05. Railways (Local Authorities' Taxa-

BOGIE(S)

Question re attachment of a through intermediate and third class -- to the Punjab Mail at Kalka for Howrah.

Candidates declared eligible for service in the --- Postal Circle. 4041-42. Candidates who appeared at the examination for recruitment of postal clerks in --- . 4039-41.

Question re-contd.

Ill-treatment meted out to Mian Iftikhar-ud-Din, M.L.A., by the -Customs officials. 2970-76.

Making the proceedings of the --- Port Trust open to the public. 3462-63. Proposal for the construction of a trunk

road from — to Ahmedabad. 3725-26.

See "Railway(s)".

Question re dislocation of railway and postal traffic between — and Bijni. 2870-71, 3746.

Question re - of Postal Insurances.

Question re publication by the Government of India giving the year's activities of various departments in one

railway stations in India to Colombo.

and parcel office at Vizianagram on the Bengal Nagpur Railway. 3495.

Question re reseraches in the Calcutta. 4116-18.

Question re marking of - between the United Provinces and Bihar in Ballia District. 4173-74.

Question re - killed in shunting operations at Chorgola Station on the Assam Bengal Railway. 4036-37.

BOYLE, MR. J. D .- STEENMENOTERS Indian Income-tax (Amendment) Bill-Consideration of clause 5. 4234.

Question re refusal to admit Maharashtra - and Indian Christians in the Army. and a 4198. decrease a plate or to more mini

BREACH(ES)—

Question re-- between Badla Ghat and Dhamhara Ghat on the Bengal and North Western Railway. 3492.

-due to floods in the East Indian Railway line in Murshidabad District. 3002.

BREAKS IN SERVICE-

Question ve condonation of --- of railway staff on re-employment. 3204-05

Question re derailment of a goods train on Solwa --- between Jimmidipeta and Gunda. 3496.

Question re acquisition of Imperial and --- by a public corporation. 3478.

BRITISH CAVALRY BAZAR

fantry Bazar from the Ambala Canton-

BRITISH COLONY(IES)-

BRITISH CONTRIBUTIONS

and newspapers of — in the United Kingdom. 3560, 3920.

from - into Mysore State. 3262. Extradition of persons between Indian

Outlaws from --- taking refuge in

BRITISH INFANTRY BAZAR-

Question re separation of British Cavalry Bazar and — from the Ambala Cantonment. 3651.

BRITISH OFFICER(S)

BRITISH TROOP(S)-See "Troop(s) ".

See "Soldier(s)".

BROADCASTING DEPARTMENT-Question re retrenchment in the -3488-89.

-in India. 3999-4000. Classification of ---. 4031.

Construction of the proposed -- at Rajahmundry. 4025.

Establishment of a --- at Karachi.

Installation of a --- at Patna. 3208-09 Opening of a - at Dacca. 4034. Opening of the -at Trichinopoly.

Reported postponement of the opening

Question re change of the name of -Railway Station to that of Murho. 3714.

Question re opening of a telegraph office and construction of the post office at Chakulya in Singhbhum District. 4019.

Question re draft - offered to the Cantonment Boards. 4192-93.

Question re collision between a -- and

ing India and by a motorable road. 3648-49.

Indians, killed and wounded in during the recent riots. 2921-22. Position of Indians in —. 2941-42,

South China with - . 3647-48. Trade relations between India and

. 2947-48.

BUSINESS_

See "Statement of Business".

Question re accidents in Sylhet and --on the Assam Bengal Railway. 2869-

Concessions and wages for the engineer-_____. 2950-51.

Gentelmen - trained at the Indian Military Academy. 3646-47.

Activities of the Conciliation Officer at --- 3510, 3826.

3479-80.

Overcharge on return tickets between - and Mymensingh. 2871-72.

the temporary clerks of the Accounts Office, Telegraph Stores and Workshops, Alipore, ---. 3206.

Researches in the Bose Institute, -

Telephone company in ---. 3728-29. Transfer of certain clerks of the Accounts Office, Telegraph Stores and Workshops, Alipore, —. 3206.

Question re effect of the trade agreement between -- and the United States of America on India's trade. 3535-37.

- declared eligible for service in the Bombay Postal Circle. 4041-42.

- offering for examination to the Indian Military Academy. 3647.

— who appeared at the examination for recruitment of Postal clerks in Bombay. 4039-40, 4040-41.

Employment of passed --- as postal clerks in Bihar and Orissa. 3501. Fall in the number of - seeking admission into the Indian Military Aca-

demy. 3619-20.
List of approved — maintained on the East Indian and Eastern Bengal Railways. 3704.

Director or Assistant to the Deputy

CANTONMENT(S)-

Question re-

Agricultural areas in ---. 3650-51. Appointment of an Indian as Deputy

Director of - 2981.

Question re-contd.

Contract for drainage in Cownpore ----4193-94.

Demand of increased rent in certain cases in ---. 4192.

Inclusion of certain areas in Allahabad --- 4194-95.

Increase in house tax in Multan ---. 4194.

Land granted for the Hindu cremation ground in Lahore -- . 4194.

Non-inclusion of certain areas in the Bazar area of Lahore ---. 4195.

Non-levy of octroi duty on liquor and wines in the Lahore - . 3880-81. Payment of House Allowances to Execu-

tive Officers in ---. 3652. Refusal to make the transfer entries in

the Tax Register in Ambala -

Separation of British Cavalry Bazar and Infantry Bazar from the Ambala ---. 3651.

Question re separation of Sadar Bazars from ---. 3652.

CANTONMENT BOARD(S)-

Question re-

Draft Bulk water Supply Agreement offered to the ---. 4192-93.

Election to the Ambala --. 3634. Nominations to the elected seats to the ---. 3880.

Non-formation of a -- in Ambala.

Refusal to allow the moving of a resolution in the ---, Jhansi. 3908.

Question re power of dismissing employees of the Bombay, Baroda and Central India Railway given to the Watch and Ward and Commercial - . 4038-39.

Amount paid for haulage of --- to Members of the Legislative Assembly.

Refreshment --- on State Railways.

Working by Diesel --- of the Cocanada-Kotipalli Railway. 3739.

Question re - in the Central Public Works Department at Simla. 4122.

CARRIAGE(S)-

Question re-

Absence of alarm signals in — on the Murtizapur-Ellichpur Railway line, etc. 3187-89.

Introduction of third class —— of improved design, 3994.

Ragging of passenger — on curves of the Shahdara Saharanpur Light Railway. 2887.

CART(S)

Question re collision between a bullock
— and a train between Gocharan and
Daksin Barasat on the Eastern Bengal
Railway. 3743.44

CASUAL LEAVE-

Question re denial of privilege and —— to employees on the Bengal Nagpur Railway, 3495.

See also " Leave "

CAVALRY BAZAR-

Question re separation of British —— and Infantry Bazar from the Ambala Cantonment. 3651.

CAWNPORE-

Question re contract for drainage in —

Cantonmen

CELEBRATION(8)—
Martyrdom——— of the ninth Sikh Gur
Tegh Bahadur. 3312.

CENSORSHIP

Question

of correspondence of agencies and newspapers of British India in the United Kingdom, 3560, 3920

of correspondence of Members of the Central Legislature and Provincial Ministers 3345.46

of letters and telegrams to Members of the Legislative Assembly. 4177-78. — of malls intended for Indian se-

CENSUS-

Demand for excess grant in respect of

Question re functions assigned to Mr. H. Greenfield in the —. 3344.

ENTRAL DIVISION_

Omestion so

Appointment of Head Clerk in the Simla —, Central Public Works Department. 4122.

CENTRAL DIVISION—contd.

Question re-conte

Confirmation of a Hindu Clerk of the Simla — Central Public Works De partment. 4121-22.

ENTRAL INDIA-

Question re mileage covered by the Superintendent of Education, Delhi, Ajmer-Merwara and ——. 3746.

CENTRAL LEGISLATURE

CENTRAL PROVINCES

Question re recruifment to the Indian Army from the ——and Berar. 3313-16.

CENTRAL PUBLIC WORKS DEPART

See " Public Works Department ". "ENTRAL ROAD FUND-

See " Road Fund ".

See "Secretariat"

CENTED AT OFFATIONEDAY OFFATION

Question re maintenance of the —— as separate department, 4109-10.

ENTRAL VETERINARY COLLEGE

CENTRALLY ADMINISTERED AREAS— Question re—

Extension of the Mussalman Wakf Act to Delhi and other - . . 4190.

Girls of scheduled castes receiving education in the _____, 3275.

incomes in the —. 3649-50.

Persons detained without trial in the

EYLON-

Quartien re-

Agricultural Quota Bill under discussion in ——. 2923.

bourers in —. 3127-28.
Franchise for Indians in —. 3818-

19. Inconvenience and hardship caused to

Indian passengers going to —. 4255.

Protest against the Villlage Communities

Ordinance in —. 4105-06.

Trade negotiations with — and Eygpt,

Trade talks between India and ——, 3124-26.

CEYLON STATE COUNCIL-

out in certain parts of Assam. 3818.

Inconveniences to nilgrims at Ranaghat CHAPMAN, MORTIMER, MR. T.-

Indian Income-tax (Amendment) Bill-Motion to consider. 3358, 3364, 3367.

3373, 3374, 3376, 3378-90.

Clause 2. 4317, 4320, 4321, 4322. Clause 4. 4161, 4211-12, 4223

Clause 8. 3583-84, 3587, 3593, 3594,

Clause 9. 3603-05, 3608, 3609, 3613.

Clause 10. 3657, 3658-59, 3664-65,

Clause 16. 3689, 3690, 3693. Clause 17. 3767, 3768-73, 3827-28.

Clause 18. 4237, 4238.

Clause 24. 3923-25, 3936.

Clause 26. 3936, 3947, 3955, 3956,

Clause 34. 4050-51, 4052-56.

New Clause 45-A. 4073.

Clause 49, 4238, 4239, 4242, 4243.

Clause 51, 4076.

Clause 54. 4244.

Clause 78. 4276, 4277, 4278-79, 4280-

81, 4282-83, 4284. Clause 80, 4292, 4293, 4294, 4295,

Question re shifting of the overbridge over the --- on the Bengal Nagpur

Indian Income-tax (Amendment) Bill-Consideration of clause 78. 4277-78,

way Stations, 3996.

Printing in vernacular of --- on badges of coolies, 3992.

Motion for Adjournment re constitution of the -- on Indian Defence. 2895.

Invitation to Sir Sikandar Hayat Khan to give evidence before the --- . 4176-77.

See also "Committee(s) ". CHATFIELD ENQUIRY COMMITTEE

Attachement of a throuh intermediate

Change in the designation of mistries

CHATTOPADHYAYA, MR. AMAREND- CHAUDHURY, MR. BROJENDRA NARA-

Question re-contd.

Non-grant of pensionable status to some officials in Telegraph Office. 3732.

Telegraph Offices. 3986.
Representation for confirmation from

Telegraphists officiating as Baudot Supervisors. 3733.

Office, Telegraph Stores and Work-

Uniforms supplied to Linemen of the

CHAUDHURY, MR. BROJENDRA NARA-

Clause 3. 4301-03. 3695-96.

Clause 26. 3951.

Assam Bengal Railway. 2869-70. Accidents on railways. 3708.

Affairs of the Assam Bengal Railway.

Archlæological survey of village Saptaof Postal Cash Certificates and deposi-

lassification of income from fisheries places in Assam. 3639.

Collision between a bullock cart and a

Concessions to lower class passengers on

able road. 3648-49.

cised by the Finance Department. 2995-98.

vincial Offices. 3335-36.

and Chittagong at Laksam. 3071.

Different scales of pay for Indians and Anglo-Idnians in certain Departments Discrimination in the supply of water in

the Railway Colonies of Pahartali and Chittagong. 3071-72. Dislocation of railway and postal traffic

between Bongaigaon and Bijni. Educational facilities for the children of staff of certain communities on the

Enactment of the Motor Vehicles Bill and co-ordinantion of road and rail

traffic. 4335-36. Enrolment of special constables during

Exemption from income-tax of the income of certain indigenous hillmen

Figures of receipts and expenditure.

representation on the Assam Bengal Railway. 4015.

CHAUDHURY, MR. BROJENDR NARA- CHAUDHURY, MR. BROJENDRA NARA-

Grants-in-aid to European and Indian committees on the Assam Bengal

Guide book for fourists of archeological remains and ancient monuments.

Holding up vehicular traffic on the River Bank Road in Delhi Province.

Irregular sex conditions prevailing in

Joint assessment to income-tax of undivided Hindu families of the Bengal

at Howrah. 3986-87

Military forces stationed in Assam. 3653

Murder of Mr. N. G. Majumdar of the Archæological Department, 3562-64. of social service organisations during

on the Eastern Bengal Railway. 3985-

Overcharge on return tickets between

stamps used in Government Depart-

South China with Burma. 3647-48.

ments at Goalundo station on the

Kingdom income-tax 2998-99.

drakona Road Station on the Bengal

Taxes collected from persons entering

Undivided Hindu and Muslim families

"Wine or band fund "mentioned in the

being responsible to the General

Managers. 3195. Recruitment to the Indian Army from the Central Provinces and Berar.

CHETTIAR, MR. T. S. AVINASHILIN-

Clause 8. 3590.

Clause 9. 3602.

Clause 10. 3665-66, 3667. Clause 19. 3845.

Clause 21. 3854-55.

3950-51, 3957-58.

Indian Income-tax (Amendment) Bill

Consideration of-

cil Act. 3783-84.

Appeals against the orders of Incometax Officers. 3325-26.
Appointment of Indian Agents in British

the Shiva Temple Satyagraha in Delhi. 3625-26. Boycott of Indian shops in Mandalay.

British contribution to the cost of the

Colonisation of Jews in Kenya. 2930-31.

Burma riots. 2938.

Double taxation relief in income-tax.

cil of Agricultural Research. 4092-

CHETTIAR, MR. T. S. AVINASHILIN- CHETTIAR, MR. T. S. AVINASHILIN-

Effect of the new Egyptian cotton tariff

ment on Indian trade. 4118-20.

Encouragement to Indian shipping.

Expenditure incurred abroad from Indian

Expenditure on military operations on

Fall in Customs receipts. 3631.

Fall in the number of candidates seeking admission into the Indian Military

Financial effect of the recommendations of the Wedgwood Committee. 3183-

Fixation of time limit for terminating the Ottawa Trade Agreement. 3789-

Hardships of Indian merchants in Chinese

Imposition of an import duty on cocoa-

Inadequate representation of Indians in Port Trusts. 3063-65.

Increase in the import of foreign cotton

Interim Report of the Committee on

Invitation to the Afghan Minister of

Lands leased to Indians in Fiji. 2930.

Negotiations with the Provinces with

CHETTIAR, MR. T. S. AVINASHILIN- CHETTIAR, MR. T. S. AVINASHILIN-

Opening of a seasonal Post Office at

Opening of rural post offices. 3061-63.

Pool of officers for the Finance Depart-

refreshment rooms on railways.

Report of the Committee on the accion the South Indian Railway. 4010.

Report of the Tariff Board on Sugar

Reservation upto certain counts of

Retrenchment in the Broadcasting Department, 3488-89,

Revised Instrument of Accession.

Committee, 2999-3000.

Trade negotiations with Ceylon and Training of Indians as air pilots.

Transfer of secret service work of the Home Department. 4172.

Type of vessel for India's naval defence.

Question (Supplementary) re-

Absence of alarm signals in carriages on the Murtizapur-Ellichpur Railway

Absence of intermediate class waiting rooms at certain railway stations in Sind. 3991.

Accident to the Punjab Express. 3057,

Action on the Resolution regarding the Indian Sandhurst Committee.

Activities of the Industrial Research Bureau. 3797-98.

Anglo-American trade agreement.

Appointment of Tariff Boards. 3544. Article entitled "Plight of Frontier Hindus " published in the Leader.

Censorship of mails intended for Indian

sepoys. 4169. Composition of the Auxiliary Force in

India. 4166. Contracts of the Indian refreshment rooms on railways. 4344.

ernment of India. 4187.

Effect of the trade agreement between Canada and the United States of America on India's trade. 3537. Europeans and Indians recruited on

Evolution of a scheme of economic and industrial planning for India. 3538. Expenditure and liabilities in respect of the Defence Department. 3640, 3641.

Hours of work fixed for telegraph

messengers. 3975. Hours of work for drivers. 3487.

Implications of the Anglo-Italian trade agreement on India's trade position.

Import of rice and paddy from Burma.

Inadequate representation of Indians

Inauguration of Federation. 3119.

in the pact between the United Kingdom and the United States of

Indian Civil Service Officers employed in the Government of India Departments. 4184, 4185.

CHETTIAR, MR. T. S. AVINASHILIN-

Question (Supplementary) re-contd

Indians killed and wounded in Burma

Installation of fans in third class compartments. 3476, 3477.

Intermediate class fares and provision of fans. 3990.

Manufacture in India of aeroplanes for

Negotiations for Indo-British

Non-appointment of an Indian to the Chatfield Committee. 2992.

stamps used in Government Depart-Proposal to settle the Jews in Kenya.

Protection of the cotton industry.

Protection of the interests of Indian

Railway and Customs Returns. 2968.

Rate war between shipping companies carrying Haj pilgrims. 2920, 4112.
Recruitment to the Indian Army from the Central Provinces and Berar.

Chief ACCOUNTS OFFICER(8)—
Chapter of the State Burns, introduction of the Country of the Countr

agencies for agriculturists. 2986.

of the Legislative Assembly and payments for haulage of their motor cars.

Rents paid by Indian and European

Saloons maintained for railway officers.

Schools opened in the Tribal areas.

Subvention to the handloom weaving industry. 4099.

Supply of service rifles to schools in

CHETTIAR, MR. T. S. AVINASHILIN-

Taking of Urdu by Indians as optional subject for the Staff College examina-

Trade relations between India and

Uniforms supplied to privates. 3622. Repealing and amending Bill-Motion to consider. 3048.

CHETTY, MR. SAMIVENCATACHELAM-

Clause 9. 3602, 3611

Clause

Excise duty imposed on imports of yarn

Negotiations for Indo-British Agreement. 2931-32.

Purchase of stores by Port Trust. 2868.

Question re introduction of new experiment of the --- of Railways being responsible to the General Managers.

CHIEFCOMMISSIONER OF RAILWAYS the Railway Board and appointment of an Indian as ---, 4032.

Question re post of Drawing Office Superintendent in the —'s Office, Eastern Bengal Railway. 3210.

Question re educational facilities for the - of staff of certain communities on the Assam Bengal Railway.

Question re hardships of Indian mer-

CHORGOLA-

Question re research work for growing

of a --- as second line for the defence

CLAIM(S)— Question re—

— for compensation arising out of the Bamrauli train disaster. 3470.
— of Messrs, Mohamedally and Com-

Question re starting of Master of Science

- of Armenians employed on the

Classification of -- on railways.

Promotions of --- , firemen and shunt-

the East Indian Railway. 3979.

Appointment of weigh — in the

Candidates who appeared at the exami-

Headquarters, 3892.

Confirmation of a Hindu — of the Simla Central Division, Central

Discharge of Muslim -- from the Postal Department in Karachi.

Employment of passed candidates as

Department and relaxation in agelimit. 4040.

CLERK(S)—contd.	COLLEGE(S)—contd.
Question re—contd.	Question re—contd.
Recruitment and transfer of mulsim-	Opening of a for higher education
in the Howrah Division of the East	in veterinary research. 3783.
Indian Railway. 3002.	Proposal to open a Central Veterinary
Representation for confirmation from	in Izatnagar, 4123.
the temporary of the Accounts	Taking of Urdu by Indians as optiona
Office, Telegraph Stores and Workshops, Alipore, Calcutta. 3206.	subject for the Staff examina
shops, Alipore, Calcutta. 3206.	tion. 4167-68.
Special allowances granted to officers	Question re output from the Kurharbares
and — of the Army Headquarters. 2990-91.	and Serampore — . 2894.
Transfer of certain — of the Accounts	COLLISION(S)—
Office, Telegraph Stores and Work-	Question re — between a bullock car
shops, Alipore, Calcutta. 3206.	and and a train between Gocharan and
CLOVE AGREEMENT-	Daksin Barasat on the Eastern Benga
Question re working of in Zanzibar.	Railway. 3743-44.
3256-57.	COLOMBO—
COAL	Question re through booking from certain
Question re—	railway stations in India to 3204
Alleged discovery of deposits of -	COLONISATION— Ouestion re — of Jews in Kenya
and petroleum in Assam, 3249.	2917-18, 2930-31.
Extraction of — from mines in Assam.	
3347-49.	COLONY(IES)— Question re appointment of Indian Agent
Increase in the consumption of — on	in British 3119-21, 3123-
the Shahdra-Saharanpur Light Railway. 2883.	COMMERCIAL ACTIVITY(IES)—
Price and system of extraction of —	Question re representation from the South
from mines in Assam. 3001.	African Indian Congress, Durban, r
Production and purchase of by	— of Europeans. 2564-65.
railways. 2889.	COMMERCIAL CANVASSER(S)
Seam of — found in Lakhimpur	See "Canvasser(s)".
Frontier Tracts and Naga Hills in	COMMERCIAL DOCUMENTS EVIDENCE
Assam. 3823.	BILL
COAL SEAM(S)— Question re — in Assam. 2893, 3347.	
	COMMERCIAL INSTITUTION(S)—
COASTAL TRADE— See "Trade".	Question re want of in India. 3564
	COMMERCIAL TRAVELLERS
Question re improvement of the	See "Traveller(s)".
Railway Station. 3740.	COMMISSIONED OFFICER(S)
COCANADA-KOTIPALLI RAILWAYS—	See "Officer(s)".
See "Railway(s)".	COMMISSIONER(S) OF INCOME-TAX-
COCONUT(S)—	Question re—
Question re imposition of an import duty	Appointment of — 3916-17.
on —. 3261-62.	Muslims Appellate Assistant — in Delhi. 4174.
COIMBATORE-	
Question re construction of a railway line	COMMITTEE(S) Motion for Adjournment re constitution
connecting Mysore and —. 3704-05.	of the Chatfield — on Indian Defence
COIN(S)—	
Question re issue of new —. 3328-29.	
COLLEGE(S)—	Action on the resolution regarding
Question re—	implementing the recommendation
Establishment of a Medical in	
Delhi. 3816.	2969-70, 3902-03.

COMMITTEE(S)—contd. COMMUNAL COMPOSITION—contd.

Question re—contd. Question re—contd.

Question re-conta.	Question re-coma.
All-India Economic Planning	- of persons recruited in the General
3810-11.	Manager's Office of the Eastern Bengal
Appointment of a person of the Finance	
Department to the Chatfield	Railway, 3210.
3317-20.	COMMUNAL PROPORTION—
	Question re disregard of - by the
Chatfield Enquiry —. 4201.	Superintendent of Post Offices, Etawah,
Consideration of the report of the Adult	
Education 3570.	in making appointments. 3493.
Effect given to the recommendations	COMMUNAL REPRESENTATION(S)-
of the Wheeler and Maxwell	Question re Government's policy about-
3330.	
	— on the Assam Bengal Railway. 4015.
Exclusion of Indians from the Chat-	COMMUNICATIONS DEPARTMENT—
field, 3909.	Question re—
Financial effect of the recommenations	
of the Wedgwood 3183-86,	Constitution of the 4031-32.
3202-03.	Officers in the —. 4031.
Governments assistance to the Econo-	COMMUNITY(IES)—
mic Planning —. 3811.	Question re educational facilities for the
Grants-in-aid to European and Indian	children of staff of certain on the
institutes and nominations to certain	Assam Bengal Railway. 3203.
on the Assam Bengal Railway.	COMPANY-MANAGED RAILWAYS-
	See "Railway(s)".
Institution of the Standing Finance	
3896-97.	COMPANY RAILWAY(S)—
Interim Report of the on XB	See "Railway(s)".
Engines, 4009-10.	COMPARTMENT(S)—
Invitation to Sir Sikandar Hayat	
Khan to give evidence before the	
Chatfield — . 4176-77.	4334-35.
Meeting of the Emigration ——. 3274.	Installation of fans in third class
National Planning 3804-05.	3475-77.
Non-appointment of an Indian to the	Latrines in third class compartments
Chatfield — 2991-92.	on the Shahdara-Saharanpur Light
Recommendations of the on the	
supply of electricity in Delhi Pro-	
vince. 3791.	
	Goalundo station on the Eastern
Report of the — on the accident	
between Dindegal and Madura on	
the South Indian Railway. 4010.	
Report of the on XB engines.	Claims for - arising out of the
3458-59.	Bamrauli train disaster. 3470.
Report of the United Provinces and	- to Indians for losses in Burma
Bihar Governments' Joint Power	
Alcohol —. 3124, 4091-92.	11000. 2000.
Taking of evidence by the Chatfield	CONCESSION(S)
2999-3000.	Question re—
	- and wages for the engineering
COMMODITY(IES)—	Duffarin"
Question re inclusion of certain Indian	Codeta 9050 51
- in the Pact between the United	
Kingdom and the United States o	f - to lower class passengers on the
America, 2937.	
	Railways. 4337-38.
COMMUNAL COMPOSITION—	Railways. 4337-38.
COMMUNAL COMPOSITION— Question re—	Railways. 4337-38. CONCILIATION OFFICER—
COMMUNAL COMPOSITION—	Railways. 4337-38. CONCILIATION OFFICER—

Question re - of breaks in the service of railway staff on re-employment.

of Station Directors of the All-India Radio. 3712-13.

Marketing — at Delhi. 3569. Proposal to hold a Dominion

Question re - of clerks in the Army

Question re interference with --- by certain railway officials at Giridih

Question re enrolment of special during floods on the Eastern Bengal Railway, 3065, 4255.

Motion for Adjournment re of the Chatfield Committee on Indian Defence.

Question re - and functions of the Railway Rates Advisory Council.

CONSTITUTIONAL REFORMS-

undertaken during the Kumbh Mela.

Petty — at the Hardwar Railway Station. 3744.

India at Simla. 2924-27.

- of the Government of India in respect of the foreign policy of the Government of Great Britain. 3196-

- for loading and unloading of goods in Delhi and Allahabad Divisions.

- of the Indian refreshment rooms on

System of engaging railway coolies.

- to Mulsims for the sale of aerated water in running trains. 3740-41.

-- to vend food and drinks, etc., on the Shahdara-Saharanpur Light

Labour - of the Calcutta Port Trust 3479-80.

Sub-letting of ice — in the Delhi Division, North Western Railway.

Termination of -- with the Imperia Airways, 4008.

Complaints against the —— for aerated water and ice in the Delhi Division.

ment of —, etc., to linemen. 4019-20.

and - on railways. 3001.

Control of the production of -

Purchase of - by the United King-

dom and Japan, 3787-88.

Reduction in the export of — from

Question rs protection of the interests of

Residential quarters allotted to Member

Question re contribution towards --- and

CULTIVATOR(S)

Question re purchase of lands from --- in

Question re ragging of passenger carriages on -- of the Shahdara Saharanpur

Question re Railway and -- returns.

CUSTOMS DEPARTMENT-

Question re Muslims in certain posts in the DAK---- at Karachi. 4196-97.

Question re import of Australian wheat in India and absence of - on it.

Question re ill-treatment meted out to Mian Iftikhar-ud-din, M.L.A., by the Bombay --- 2970-76.

Audit of -..... 3902. Fall in —, 3631.

CUSTOMS SERVICES-

Question re superannuation of staff in the

Indians in —. 2853-54, 2857, 2862. Movement of troops, etc., in India during crisis in ---, 3904-05.

DACCA-

Question re opening of a Broadcasting

DACOIT(S)— Question re—

Murder of Mr. N. G. Majumdar and danger of - in Dadu District of

Raids by -- on Dalauda station on the Bombay, Baroda and Central India Railway. 4337.

Question re - committed in certain villages of Dadu District in Sind. 3920-21, 4346.

Question re outlets for drainage of flood water between - and Pachooria Stations on the Eastern Bengal Railway. 3984-86.

Question re-

Dacoities committed in certain villages of - District in Sind, 3920-21,

Murder of Mr. N. G. Majumdar and danger of dacoits in - District of

DAIRY INDUSTRY

Question re development of the -- in

Question re delay in the delivery of - from Purulia at Patna. 3497.

Question re collision between a bullock cart and a train between Gocharan and - on the Eastern Bengal Rail-

Indian Income-tax (Amendment) Bill-Motion to consider. 3149-50, 3151.

Question re raids by dacoits on station on the Bombay, Baroda and Central India Railway. 4337.

DAMZEN, MR. P. R .-

Advisability of patrolling the permanent way on the East Indian Railway.

Classification of Armenians and Jews employed on State Railways. 4033. Classification of Armenians employed

on the East Indian Railway as Anglo-

Drivers on the Bengal Nagpur Railway.

Medical examination of sweepers employed by railways. 3055.

the Bengal Nagpur Railway. 3075-

Restoration of old pass rules to railway employees. 3076.

Superannuation of staff in the Customs Services. 3000.

Superannuation of Staff in the Posts and Telegraphs and Railway Depart-

Question (Supplementry) re-

Supply of service rifles to schools in

Training of Indians as air pilots. 3201,

Question re houses constructed in Faiz

DAS. MR. B .-

Clause 4. 3515-16. Clause 10. 3664.

Question re breaches due to floods in line in

tax of undivided Hindu families of the Bengal - School, 4202.

DEATH-

Expressions of regret on the --- of

Mustafa Kemal Pasha, 2954-57.

Question re levy of - . 3645-46.

of the North-East Frontiers of India. 3912.

Appointment of a Third Secretary in the -- . 4200.

DEFENCE DEPARTMENT-contd.

Permanent location of the Army Headquarters and of the --- in one

by the Finance Department, 2995-98.

DEFENCE OF INDIA-

Question re consideration of the question of a citizen army as second line for the ---. 3629-30.

Question re Indian -- to the last

Motion for Adjournment re-

Alleged rough handling of certain Hindu ladies at the Shiva Mandir site in Queen's Gardens, — . 4357-58.

Setting up of a new memorial of the Badli-ki-Serai battle near --- .

the Shiva Temple Satyagraha in -

University. 3817.

Trust by the - Municipal Com-

Contracts for loading and unloading of

Convening of an All-India Fodder and Grazing Facilities Conference at ----.

Decision to build a store room at a corner of the Queen's Garden, ---

Detention of Mails from Kalka at -

Question re-contd

Famine conditions prevailing in the -Provinces. 3567.

Famine prevailing in the rural areas of the - Province. 3263-65.

Grants-in-Aid to the charitable eye hospitals in -- . 3823.

Holding of an All-India Agricultural

Holding up vehicular traffic on the River Bank Road in -- Province.

Loss of a bag of the — Railway Mail Service containing registered articles.

Mileage covered by the Superintendent of Education, —, Ajmer-Merwara and Central India. 3746.

Muslim Appellate Assistant Commissioner of Income-tax in - . 4174. Position regarding disturbances and riots in -- . 3903-04.

Proposal to establish an All-India Institute for Animal Husbandary and Animal Genetics near — . 3277.

Purchase of lands from cultivators in

Railway Telegraph Training School on Egerton Road, - . 4025.

Recommendations of the Pitkeathly Committee on the supply of electricity

Rent received from the Aerated Water Factory at the -- Railway station.

Starting of Master of Science classes in the — University. 3817.

- Improvement Trust. 3560-61. Sub-letting of a contract at the -

Railway station. 3494. Supply of stationery in the General Post Office, - . 3745.

Transfer of the Naval Headquarters of

North Western Railway. 3509-10.

Discouragement to staff from joining

Grievances of the East Indian Railway

staff serving in the ---. 3504. Non-confirmation of certain guards in

the -, North Western Railway.

posts of guards towards increments

....., North Western Railway. 4347. North Western Railway. 3509.

Question re -- of letters by extradepartmental postmasters in rural areas.

Question re details of - under the head "Refunds". 4170.

DEMAND FOR EXCESS GRANT IN

Ajmer-Merwara. 2905-06.

Andamans and Nicobar Islands. 2907. Botanical Survey. 2902.

Census. 2903. Central Board of Revenue. 2901.

Interest Free Advances, 2914.

Irrigation, etc., charged to Revenue. 2900. Irrigation Works-(Not charged to Revenue). 2913-14.

Miscellaneous Adjustments between the Central and Provincial Governments.

Payments to Indian States and Com-

Payments to Provincial Governments,

Payments to Railway Depreciation Reserve Fund. 2909-13.

DEMAND FOR EXCESS GRANT IN RES-

PECT

Working Expenses — Maintennace of Ferry Steamers and Harbours. 2908-09.

Zoological Survey. 2902-03.

DEMOTION(S)-

Question re irom the grades of foremen and Assistant foremen on the North Western Railway. 4017.

DEPARTMENT(S)-

Question re-

Maintenance of the Central Stationery Stores as a separate — 4109-10. Publication by the Government of India giving the year's activities of various

Reconstitution of — of the Government of India. 3331.

Vacancies left unfilled in certain — of the Government of India. 3331-32,

DEPARTMENT OF COMMUNICATIONS

Question re-

Officers in the — . 4031-32

DEPARTMENTAL ENQUIRY(IES)-

Question re procedure for — on State Railways. 2885.

DEPARTMENTAL EXAMINATIONS— See "Examination(s)".

DEPOSIT(5)-

Question re insurance companies failing to make — with Government. 2935-

DEPOSITOR(S)-

Question re assessment of income-tax from holders of Postal Cash Certificates and — in Postal Savings Bank. 3918.

DEPRESSED CLASS(ES)-

Question re recruitment of — in the Indian Civil Service, 3905-06.

DEPUTATION(S)—

Question re — to discuss the question of Indian Migration to Malaya. 3126-27.

DEPUTY ACCOUNTANT GENERAL

Question re criterion for selection of personnel for posts abolished in the Office of the — . Posts and Telegraphs, Madras. 3919-20.

See "Agent(s)".

DEPUTY DIRECTOR(S)-

Question re appointmnt of an Indian as — or Assistant to the — of Cantonments. 2981.

DERAILMENT-

Question re —— of a goods train on Solwa Bridge between Jimmidipeta and Gumda. 3496.

DESAL MR. BHULABHAI J.-

Expressions of regret on the death of Maulana Shaukat Ali. 3453-54. Expressions of regret on the death of

Mustafa Kemal Pasha. 2954, 2957. Indian Income-tax (Amendment) Bill—

Motion to consider. 3087-3111, 3241, 3357, 3358, 3448.

Consideration of-

Clause 2. 4320.

Clause 3. 4309-10, 4311, 4312, 4313-15, 4316.

Clause 4. 3520-22, 3525, 3527, 3528, 4124, 4125, 4140-49, 4161, 4217-19.

Clause C. 9579 9574 75

Clause 8. 3590, 3591, 3592, 3595,

Clause 9. 3605-06, 361°. 3 11, 3615.

Clause 12. 3 JS4-85.

Clause 16. 3753-55.

Clause 17. 3759-63, 3764, 3766, 3835-

Clause 24. 3930, 39

Clause 26. 3957.

Clause 30. 3964-65, 3966.

Clause 32. 3970.

Clause 34. 4052, 4057

Clause 39. 4059-61

Clause 51. 4076-77.

Clause 60. 4080-82.

Clause 69. 4088-89.

Clause 71. 4257.

Clause 77. 4272.

Clause 80. 4293, 4295.

Motion to Pass. 4325-28.

DESAI, MR. BHULABHAI J .- contd.

Point of order—

— raised by Mr. M. S. Aney as to whether an Honourable Member should be debarred from moving an amendment on the ground of inadequate notice when adequate notice of an identical amendment has already been given by another Honourable Member and the latter declines to move his amendment. 3679.

raised by Mr. S. Satyamurti as to whether a demand for excess grant could be moved in respect of a service for which no original demand for grant was presented to or voted by the Assembly. 2911, 2912.

Railways (Local Authorities' Taxation)

Motion to circulate, 3025-27, 3028.

DESHMUKH, DR. G. V .-

Hindu Women's Right to Divorce Bill— Motion to circulate. 4414.

Indian Income-tax (Amendment) Bill— Motion to consider. 3239, 3284, 3356-

Consideration of-

Clause 21. 3848, 3852. Clause 23. 3858, 3863, 3871, 3922.

Motion to pass. 4367.

Repealing and Amending Bill-Motion to consider. 3048. DESHMUKH, MR. GOVIND V.

Onestion re-

Absence of alarm signals in carriages on the Murtizapur-Ellichpur Railway line, etc. 3187-89.

Boy killed in shunting operations at Chorgola Station on the Assam Bengal Railway. 4036-37.

Complaints on behalf of Indian States under section 3 of the Indian States Pretection against Disaffection Act. 4102

Cow byres in New Delhi. 4115.

Employment of Bengalis and Assamese on the Assam Bengal Railway. 4035. Mahrattas in the Indian Army. 4173. Monopoly for supply of milk in New

Overcrowding and detention of a train without lights at Ghol-Shahpur on the Kalighat-Falta Railway. 4034.

Raising and covering of platforms of certain stations on the Assam Bengal Railway, 4036.

DESHMUKH, MR. GOVIND V .- contd.

Question re-contd.

Recruitment to the Indian Army from the Central Provinces and Berar. 3313-16.

Refusal to admit Maharashtra Brahmins and Indian Christians in the Army.

Statement of Lord Halifax about putting Mahatma Gandhi in jail. 3461-62.

Supply of service rifles to schools in India 3322-24.

Trade Union of Employees on the Assam Bengal Railway. 4035. University Training Corps. 4198-99.

DESOUZA, DR. F. X .-

Indian Income-tax (Amendment) Bill— Consideration of clause 4. 4207-08.

Indian Oaths (Amendment) Bill— Appointment of Mr. J. N. Talukdar, Mr. P. A. Menon and — to the Select Committee. 4256.

Destructive Insects and Pests (Second Amendment) Bill—

ETENTION-

TELEVITOR-

of persons without trial in the Centrally administered area. 3906-07.

Overcrowding and — of a train without lights at Ghol-Shahpur on the Kalighat-Falta Railway. 4034.

DHAMHARA GHAT-

Question re breach between Badla Ghat and — on the Bengal and North Western Railway. 3492.

TESEL CAR(S)-

Question re working by — of the Cocanada-Kotipalli Railway. 3739.

DILKUSHA SQUARE—

Question re insanitary surroundings of Aram Bagh and — quarters, New Delhi. 3559.

INDEGAL-

Question '7¢ report of the Committee on the accident between — and Madura on the South Indian Railway. 4010.

DIRECTOR(S)-

Question re functions of the — of Solar Observatory at Kodaikanal. 4030-31.

DISASTER-COMMON STREET

Question re-

Ayyalur Train — on the South Indian Railway. 3207.

Claims for compensation arising out of the Bamrauli train ——. 3470.

ISCHARGE-

Question re-

— and harassment of Muslims by the Superintendent. Watch and Ward, Eastern Bengal Railway. 3486.

— of persons from Accounts and Audit offices. 3903.

DISCIPLINARY ACTION-

Question re non-observance of regulations regarding — on the East Indian and Eastern Bengal Railways. 3977. DISCRIMINATION—

Oncation re-

against Indians in the Kenya

— in the supply of water in the Railway Colonies of Pahartali and Chittagonz, 3)71-72.

Racial — in the Mechanical Transport Department. 3881.

DISEASE'S)-

Question re causes of the recent increase in mental — . 4201.

DISFRANCHISEMENT-

Question re — of Indian Estate labourers in Ceylon. 3127-28.

DISTRICT(S)-

Question re time taken by Indian Civil Service Officers to be placed in independent charge of a ——. 3644-45.

DISTURBANCE(S)-

Question re position regarding and riots in Delhi. 3903-04.

DIVIDEND

Question re — and pay of certain officers on the Shahdara-Saharanpur Light Railway. 2882.

VISTON(S)-

— on the motion re demand for excess grant in respect of Ajmer-Merwara.

In lian Income-tax (Amendment) Bill-

— on Mr. M. Ananthasayanam Ayyangar's motion to amend clause 8 (c). 3589,

— on the motion for insertion of new sub-clause (d) in clause 8. 3592-93.

DIVISION(S)-contd.

Indian Income-tax (Amendment) Bill—contd.
——on the motion to amend clause 4.

on the motion to amend clause 16. 3755-56.

on the motion to omit clause 4.

on the motion to omit clause 21.

Indian Tariff (Amendment) Bill-

on the motion to insert a new clause after clause 1. 4413.

Railways (Local Authorities' Taxation)

on the motion to circulate. 3041.

Question re-

Grievances of Muslims in the — , Quetta. 3711.

Muslim Clerks in the——, Quetta. 3711.

IVISIONAL SUPERINTENDENT(8)-

Question re advertisement of posts by the —, Howrah. 3703. See also "Superintendent(s)".

OCTOR(S)—

Military Hospitals maintained in India

and and Numes employed in them. 3624-25. Recommendation of the Assam Bengal Railway for retrenchment of two

3708-09.

Commercial - Evidence Bill-

Appointment of Mr. J. N. Talukdar and Mr. P. A. Menon to the Select Committee. 4256.

COMINIONS CONFERENCE-

Question re proposal to hold a —— in London. 3642-44, 4205.

DOUBLE TAXATION RELIEF-

DRAFT CONVENTION(S)—

Statement re—and Recommendations adopted by the 21st and 22nd (Maritime) Sessions of the International Labour Conference. 3513-15.

DRAFTSMEN CLERK(S)—

Question re — of the Telegraph Engineering Department. 3499.

Contract for --- in Cawnpore Canton-

Outlets for --- of flood water between Dadashi and Pachooria Stations on the Eastern Bengal Railway. 3985-86.

Question re appointment of trackers and -- in the Howrah Division of

DRAWING OFFICE-

Question re post of - Superintendent in the Chief Engineer's Office, Eastern Bengal Railway. 3210.

Question re contracts to vend food and --- , etc., on the Shahdara Saharan-

Promotion of literate men as --- on

the engineering apprentices of the ex-" — " Cadets. 2950-51.

South African Indian Congress, ----,

Question re level of the asbuit atand height of masonry pillars of water tanks at Waltair, 3496.

DUTY(IES)-

- and powers of Divisional Superintendents and and their Assistants.

Effect of the new Egyptian Cotton twiff --- on India's trade. 3530-

Excise - imposed on imports of varn from British India into Mysore State.

Import of Australian wheat in India and absence of customs --- on it. 4120-

Levy of an import --- on wheat. 3550-51, 3561-62.

Levy of death -- . 3645-46.

Non-levy of octroi - on liquor and wines in the Lahore Cantonment,

Bayers Emergence wellast

EARNING(S)—
Question re —— and working expenses of Railways, 4007-08.

India. 3464.

Question re stationing of adequate forces

See "Railway(s)", and all as dollars

Question re invitation to the Afghan Minister of Commerce for discussions

Question re set back to the process of ----.

of Agricultural Research. 4092-94.

Question re instructions re - in the expenditure of the Posts and Telegraphs

Question re statistics re unemployment

EDUCATION-

Question re-

Denial of facilities for higher — to Indians in the Federated Malaya

States. 3266-67.
Girls of scheduled castes receiving —

in the Centrally Administered Areas.

Mileage covered by the Superintendent of —, Delhi, Ajmer-Merwara and Central India. 3746.

Opening of a college for higher —— in veterinary research. 3783.

Pamphlet regarding provision of facilities for higher — to Indians in

Malaya. 3265-66. Radio programmes providing adult

——, 4331. EDUCATION COMMITTEE(S)—

See " Commit

EDUCATION, HEALTH AND LANDS, DEPARTMENT OF-

Question re inadequate representations of Muslims in the —— and certain Offices attached to it. 3267.

EDUCATIONAL FACITLITY(IES)-

Question re —— for the children of staff of certain communities on the Assam Bengal Railway. 3203.

EGERTON ROAD-

Question re Railway Telegraph Training School on — Delhi. 4025.

Question re trade negotiations with Ceylon and —, etc. 3782-83.

EGYPTIAN COTTON TARIFF DUTY—

ELECTED SEAT(S)-

Question re nominations to the —— to the Cantonment Boards. 3880.

Question re to the Ambala Cantonment Board. 3634.

ELECTORAL ROLL(S)-

Question re—
for the Federal Council of State

2929.

Preparation of —— for the Federal.

Legislature. 4108-09.

ELECTRICAL ESTABLISHMENT—
Question re—of the Central Public Works
Department. 3823-26.

ELECTRICITY-

Question re-

consumed in quarters of Members of the Legislative Assembly in New Delhi. 3556-57.

ELECTRICITY—contd.

Question re—contd.

Recommndations of the Pitkeathly Committee on the supply of —— in Delhi Province. 3791.

LICHPUR-

Question re absence of alarm signals in carriages on the Murtizapur—Railway line, etc. 3187-89.

MBLEM(S)-

Question re — of British, Indian and Provincial Governments. 3892.

EMIGRATION COMMITTEE-

Question re proposal to increase the of British soldiers and Officers in the Indian army.—3899-901.

Operation re-

Anglo-Indian — on the Assam Bengal Railway. 3204.

Railway. 3204.

Communal composition of —— in certain workshops on State Railways.

4013-14.
Costumes of —— under the Government of India. 4186-87.

Denial of facilities to Muslim — on the Eastern Bengal Railway to pass departmental examinations. 3467.

Denial of privilage and casual leave to
on the Bengal Nagpur Railway.
3495.

New pass rules for State Railway ----

Power of dismissing — of the Bombay, Baroda and Central India Railway given to the Watch and Ward and Commercial Canvassers. 4038-39. Trade Union of — on the Assam

Bengal Railway. 4035.
EMPLOYERS' LIABILITY BILL—

MPLOYERS' LIABILITY BILL See "Bill(s)".

EMPLOYMENT OF CHILDREN BILL— See "Bill(s)".

NGINE(S)—

Question re-

Interim Report of the Committee on XB —. 4009-10.

Report of the Committee on XB 3458-59.

Running of XB — on the East Indian Railway. 3720-22.

ENGINEERING APPRENTICE(S)—
See "Apprentice(s)".

Question re-

Import of supervisory staff for railways from --- 4333-34.

in India and ----, etc. 3997-98.

"ENVOY" AEROPLANE(S)-

Question re purchase of ——. 4201.

ESSAK SAIT, MR. H. A. SATHAR H .-Question re participation of India in the World's Fair in New York. 3817-18.

ESTATE LABOURER(S)-See "Labourer(s)".

Question re Military --- in India. 2981-82.

Question re disregard of Communal proportion by the Superintendent of Post Offices, -, in making appointments.

EUROPEAN(S)-

- and Indians recruited on State

Railways. 3469-70. Rents paid by Indian and —— refreshment rooms on railways. 2865-

Representation from the South African Indian Congress, Durban, re commercial activities of -. 3564-65. Reservation for —— of posts on Indian railways. 2866-68.

Question re-

Consultation of the Government of India during the —. 2852-53. Cost of war preparations owing to the recent ---. 3641.

EUROPEAN INSTITUTE(S)-

See "Institute(s)".

EUROPEAN REFRESHMENT ROOM(S)-See "Refreshment room(s)".

EVACUATION-

Question re - of certain villages in Agra District for Military Manoeuvers. 3910-11.

EVIDENCE-

Question re-

Invitation to Sir Sikandar Hayat Khan to give -- before the Chatfield Committee. 4176-77.

Taking of --- by the Chatfield Committee, 2999-3000.

EXAMINATION(S)—

Admission fee paid by postman, etc., for --- for appointment to the clerical cadre. 3699.

Age-limit for admission to the --- for recruitment to the Indian Police Service. 4173.

Army language. 4168-69.

Candidates offering for - to the Indian Military Academy. 3647. Candidates who appeared at the -

for recruitment of postal clerks in Bombay. 4039-40, 4040-41.

Date-sheet for the Indian Civil Service 3913-14.

Denial of facilities to Muslim employees on the Eastern Bengal Railway to pass departmental - 3467.

- fees carged by the Federal Public Service Commission. 2983-84.

- for recruitment of Telephone Operators held at Lucknow. 4023-

Taking of Urdu by Indians as optional subject for the Staff College ---. 4167-68.

EXCESS GRANTS-

See "Demands for ___ ". EXCHANGE RATIO-

See "Ratio(s) ".

EXCISE DUTY(IES)-

Question re-

Effect of the enhancement of the on sugar. 3898-99.

- imposed on imports of yarn from British India into Mysore State.

EXCLUDED AREA(S)-

Levy of tax on persons crossing the inner line of the - in Assam.

Taxes collected from persons entering the - or partially - in Assam. 3336-37.

EXECUTIVE OFFICER(S)-

Question re payment of house allowances to ___ in Cantonments. 3652.

EXEMPTION-

Question re-

- from income-tax of persons hold ing Government securities. 2979. --- of certain persons from income-tax

and super-tax. 299.

EXPENDITURE-

Question re-

Control over Defence - exercised by the Finance Department. 2995-98. - and liabilities in respect of the

revenues. 3060-61.

--- on Frontier. 3718-20.

on military operations on the Frontier, 3210-11.

Figures of receipts and - 2403. Income and ---, etc., of the Kalka-

Simla Railway, 2854. Income and - of the Vizagapatam

Instructions re economy in the --- of the Posts and Telegraphs Depart-

ment. 4039. Revenue returns and --- of the Gov-

Revenue returns and — of the Posts

Strength of staff and -- of the Delhi EXPENSE(S)-

Question re certain -- incurred on the

Introduction of new --- of the Chief Accounts Officers of Railways being

EXPORT(S)-

Decrease in the - from India to

Effect on the - of Indian tobacco. etc., due to the conclusion of the

Reduction in the -- of cotton from India. 4094-96.

EXPRESS(ES) Question re accident to the Punjab near Patna. 2864-65.

EXPULSION(S)-

Question re — of certain Bhotia traders from Tibet. 4020-21.

Question re visit of the Secretary of the -to Kabul. 2784-76, 3051-54.

Question re price and system of - of coal from mines in Assam. 3001.

Question re representation from the --

EXTRADITION—

Question re - of persons between Indian States and British India.

See "Hospital(s)". PODEO PROPER

Certain -- given to mail overseers.

Denial of — for higher education to Indians in the Federated Malaya States. 3266-67.
Denial of — to Muslim employees

departmental examinations. 3467.

— for Mahatma Gandhi to visit

- to holders of sterling securities

in India. 2977-79. Pamphlet regarding provision of ---

for higher education to Indians in Malaya, 3265-66.

Congress session to be held at

Indian Ordnance --- apprentice scheme.

Opening of --- to prepare aeroplanes

Question re participation of India in the World's - in New York. 3817-18.

Question re houses constructed in -Darya Ganj, Delhi. 3800-01.

FAMILY(IES)-

Joint assessment to income-tax of Dayabhag School. 4202.

Undivided Hindu and Muslim assessed to income-tax. 4201.

FAMINE-

Question re-

- conditions in Hissar. 3737. conditions prevailing in the Delhi

in Ajmer. 3265.

- in the Hariana Area of the Pun-

- prevailing in the rural areas of the Delhi Province. 3263-65.

FAMINE RELIEF-

Question re grants for - in Madras. Punjab and Bikaner. 3822-23.

FAN(S)

Question re-

Installation of - in third class compartments. 3475-77. Intermediate class fares and provision

of —, 3990.

FARE(S)—

Question re-Intermediate Class — and provision of fans. 3990.

Rates of ___ for Haj pilgrims.

Reduction of third class _____. 3989. Third class - on the Shahdara-

Question re railway officials receiving

-, etc. 3496. FAZALI-HAO PIRACHA, KHAN BAHA-

DUR SHAIKH-

Question re refusal to grant a passport to Maulyi Ismail Chaznavi of Amrit-

FEDERAL COUNCIL OF STATE-

FEDERAL LEGISLATURE-

Question re preparation of electoral rolls for the — . 4103-09.

Question re life of the Legislative Assem-

FEDERATED MALAYA STATES-

Question re denial of facilities for higher education to Indians in the --- 3266-

FEDERATION-

Question re-

Consultations on matters involving financial adjustments between the Government of India and the Indian States on - issue. 3341-42.

FEDERATION-contd.

Inauguration of - 2938, 3117-19,

Joining of - by Indian States.

Negotiations with the Provinces with regard to _____. 3252-54.

Press reports about a Miniature Round Table Conference on ____ issue.

Admission - paid by postmen, etc., for examination for appointment to the clerical cadre. 3699.

Examination charged by the Federal Public Service Commission. 2983-84.

Question re and level-crossings on the Shahdara-Saharanpur Light Railway. 2880.

Question re statement of - about Indian support to Great Britain in the

Question re lands leased to Indians in

FINANCE DEPARTMENT

20. The state of t

Pool of officers for the _____ 3321

Question re consultations on matters involving - between the Govern-

Question re - of the Vizagerature

FINANCIAL POSITION

Question re administration and of Coorg. 4178-70.

FIREMAN(EN)

Illiterate drivers, shunters and — on the North Western Railway.

FIREMAN(EN)—contd.

Promotions of cleaners, --- and shunters on the North Western Railway.

Question re abolition of --- compartments on railways. 4334-35.

Question re age-limit for recruitment to the - of the Secretariat. 4179-

Question re-Assessment to income-tax of rents from —. 3910. Classification of income from —

for assessment of income-tax in certain places in Assam. 3639.

FLAG STATION-

Question re opening of a - at Jassowa!, North Western Railway.

FLOOD(S)-

Question re-

Breaches due to -- in the East Indian Raliway line in Murshidabad District. 3002.

Enrolment of special constables during - on the Eastern Bengal Railway. 3065, 4255.

FLOOD PROTECTION SCHEME-Question re -- . 3559-60.

Question re outlets for drainage of between Dadashi and Pachooria Stations on the Eastern Bengal Railway. 3985-86.

Question re convening of an All-India - and Grazing Facilities Conference at Delhi. 3567-69.

Question re-Charges for - on the East Indian Railway Stations. 3996.

Contracts to vend - and drinks, etc., on the Shahdara-Saharanpur. Light Railway. 3506-07.

Question re-Military — stationed in Assam. 3653. Stationing of adequate - on the east coast of India. 3326-28.

FOREIGN COTTON— See " Cotton ".

FOREIGN IMPORTS—

FOREIGN POLICY(IES)—

Question re consultation of the Government of India in respect of the --of the Government of Great Britain.

See " Refugee(s) ".

See "Wheat ".

Question re levy of poll-tax on residing in French India. 3502, 4028.

Demotions from the rades of — and assistant — on the North Western Railway. 4017.
Posts of —— and assistant —— in

the Mechanical Branch of the North Western Railway. 4015-16.

Question re -- for Indians in Cevlon. 3818-19.

FRANCHISE ORDINANCE-See "Ordinance(s)".

Question re levy of poll-tax on foreigners residing in —. 3502, 4028. FRIDAY PRAYER(S)—

Question re denial of leave to Muslims for saving their - on the Eastern Bengal Railway. 3077.

Expenditure on - . 3718-20.

Expenditure on military operations on the ---. 3210-11.

Military fortifications on Tibetan ----

Precautions taken to defend the North-East — of India. 3912.

Programme for increased prosperity of the — , 4006-07. Seam of coal found in Lakhimpur ---

Tracts and Naga Hills in Assam.

FRONTIER IRREGULAR CORPS-

Question re commissioned officers in the _____ 4021.

Question re constitution and --- of the Railway Rates Advisory Council. 3714.

Question re amount allotted to Secret

CALLES HOLD G ROTVING METAL

GADGIL, MR. N. V .-

Ajmer-Merwara Municipalities Regulation GENTLEMEN CADET-(Amendment) Bill-

Motion to consider. 3007-08.

Indian Income-tax (Amendment) Bill-Motion to consider. 3291-98, 3421. Consideration of clause 16. 3750. Motion to pass. 4364.

Question re-

Contract for drainage in Cawnpore Cantonment. 4193-94.

Demand of increased rent in certain cases in cantonments. 4192.

Draft Bulk Water Supply Agreement offered to the Cantonment Boards. 4192-93.

Inclusion of certain areas in Allahabad Cantonment. 4194-95.

Increase in house tax in Multan Canton-

ment. 4194. Land granted for the Hindu cremation ground in Lahore Cantonment. 4194.

Non-inclusion of certain areas in the Bazar area of Lahore Cantonment.

Question (Supplementary) re-

Gurkhas serving in the Indian Army.

Lord Chatfield's enquiry. 2963. Position regarding disturbances and

riots in Delhi. 3904. GANDHI, MAHATMA-

Correspondence re visit of --- to the tribal areas. 3189-91.

Facilities for — to visit tribal areas. Statement of Lord Halifax about putting

Question re decision to build a store room at a corner of the Queen's - Delhi. 4204-05.

Question re sale of tickets at --- Railway

GAZETTED OFFICER(S)-

Question re-

Communal composition of persons recruited in the -- 's Office of the Eastern Bengal Railway. 3210.

Introduction of new experiment of the Chief Accounts Officers of Railways being responsible to the ---. 3192-95.

GENERAL POST OFFICE-

See " Post Office ".

See " Cadet (s) ".

GERMAN JEW(S)-

Question re measures to alleviate the sufferings of refugees. 4116.

GERMANY-

Question re Atebrin imported from -

- adulteration. 3932-35. Grading of - 3277-78.

GHOL-SHAHPUR-

Question re overcrowding and detention of train without lights at - on the Kalighat-Falta Railway. 4034.

GHULAM BHIK NAIRANG, SYED-Expression of regret on the death of Mustafa Kemal Pasha. 2954-55.

Indian Income tax (Amendment) Bill-Motion to consider. 3421.

Consideration of-

Clause 4. 4139.

Clause 6. 3575-76. Clause 8. 3592, 3596-97.

Clause 9. 3607, 3610.

Motion for adjournment re setting up of a new memorial of the Badliki-Serai battle near Delhi. 3779-80. Question re inadequate representation of

Muslims in the Department of Education, Health and Lands and certain Offices attached to it. 3267.

GHUZNAVI, SIR ABDUL HALIM-

Indian Income-tax (Amendment) Bill-Motion to consider. 3424-28. Question re rate war between shipping

companies carrying Haj pilgrims. 4111-

Question re interference with Congress activities by certain railway officials at --- and Bermo. 3498.

Question re --- of scheduled castes receiving education in the Centrally Administered Areas. 3275.

GOALUNDO-

Question re provision of moveable steps to compartments at --- station on the Eastern Bengal Railway. 3705-07.

Question re collision between a bullock cart and a train between ---- and

Question re - purchased by the Reserve Bank of India. 3344-45.

GOOD(S) - halfmasi afrika

Contracts for loading and unloading of -- in Delhi and Allahabad Divi-

Marking of the country of origin on imported into India. 4096-97.

GOODS LINK SERVICE

Question re new -- introduced on the Bengal Nagpur Railway. 3075-76.

GOODS TRAIN

Question re derailment of a --- on Solwa da. 3496. baen A) zal ement sathu

Oath of Office. 2845.

Acquirement by --- of the Shahdara-Acquisition of the telephone system in Insurance companies failing to make

deposits with ---. 2935-36. Interpellation in the House of Commons

Question re-

Appointment of a Tribunal to scrutinize

tives of Indian States and the - at Simia. 2924-27.

GOCHARAN- GOVERNMENT OF INDIA-contd.

Consultations on matters involving financial adjustments between the - and the Indian States on Federation issue. 3341-42.

Location of the --- Offices in New

New appointment sanctioned in the - Departments. 3873-78.

Publication by the ---- giving the year's activities of various departments in

Reconstitution of Departments of the

Revenue returns and expenditure of the

to the ____. 3335. Vacancies left unfilled in certain

Question re exemption from Income-tax

Question re applicability of --- to staff

Question re applications submitted for

Question re—
Censorship of correspondence of

Changes contemplated in the organization of the Railway Accounts Depart-

GOVIND DAS, SETH—contd.

Constitution and functions of the Railway Rates Advisory Council. 3714. Decrease in the exports from India to

Argentine. 3279. Employment of passed candidates as

postal clerks in Bihar and Orisa. 3501. Head quarters of the officers of the Army

Income and expenditure of the Vizagapatam Harbour. 3500-01.

Increase in the revenues of State Railways. 4010-11

Indian Ordnance Factory apprentice scheme. 2987-88.

Issue of new coins. 3328-29.

Money spent on New Delhi. 3816. Oriyas in the subordinate postal service

in Orissa. 3501-02. Race prejudice against Indians on

certain ships. 3566-67. Racial discrimination in the scales of pay and service conditions for clerical personnel of the Army Headquar-

Department in Orissa. 3735-36.

Representation from the South African cial activities of Europeans. 3564-

Safeguarding of the interest of Indians in Rhodesia. 3566.

Specal allowances granted to officers and clerks of the Army Headquaters.

2990.91. Stationing of adequate forces on the east coast of India. 3326-28.

Strength of Indian ministerial staff in

quarters. 2990.
Termination of the Indo-Burma Trade
Agreement. 3278.

Transfer of the Naval Headquarters of India to Delhi. 3346-47.

the Ceylon State Council.

Accidents on railways. 3701-3703. Barracks for British and Indian Troops.

Discrimination against Indians in the Kenya Highlands. 3540.

Expenditure on the Frontier. 3720.

GOVIND DAS, SETH-concld.

Question (Supplementary) re-contd. Fixation of minimum price of wheat and cotton. 3552.

Levy of an import duty on wheat.

Manufacture in India of aeroplanes for the army. 3629.

Recruitment to the Indian Army from the Central Provinces and Berar.

Running of XB engines on the East

Statement of Lord Halifax about putting Mahatma Gandhi in jail.

Uniforms supplied to privates. 3621-

Question re eligibility of Delhi University for Provincial Services. 3817.

Question re --- for famine relief in Madras, Punjab and Bikaner. 3822-23.

--- to European and Indian Institutes and nominations to certain committees on the Assam Bengal Railway. 3203. - to the charitable eye hospitals in

GRAZING FACILITY(IES)-

Question re convening of an All-India fodder and - Conference at Delhi.

Consultation of the Government of of the Government of - . 3196-200.

Statement of Sir Feroze Khan Noon about Indian support to --- in the

GREAT INDIAN PENINSULA RAIL-

See "Railway(s)".

GREENFIELD, MR. H .-Question re functions assigned to --- in the Central Board of Revenue. 3344.

GREER, MR. B. R. T.-

Oath of Office. 2845.

- of Muslims in the Divisional Office, Quetta. 3711.

GRIEVANCE(S)—contd.

Question re—contd. - of railway coolies at Allahabad.

- of the East Indian Railway staff

serving in the Delhi Division. 3504. GRIGG. THE HONOURABLE

Demand for excess grant in respect of -

Ajmer Merwara. 2905. Andamans and Nicobar Islands. 2907.

Botanical Survey. 2902.

Census. 2903.

Central Board of Revenue. 2901

Home Department. 2901.

Interest free Advances. 2914. Irregation, etc. charged to Revenue.

Irregation Works-(Not charged to Revenue). 2913-14.

Mines. 2903

Miscellaneous Adjustments between the Central and Provincial Governments

Payments to Indian States and Com-

Payments to Provincial Governments, etc. 2901.

Payments to Railway Depreciation Reserve Fund. 2909.

Police, 2901.

Ports and Pilotage. 2901, 2902

Refunds. 2905, 2907, 2908.

Stationery and Printing. 2904.

Working Expenses-Maintenance of Ferry Steamers and Harbours. 2908. Zoological Survey. 2902.

Presentation of the Report of the Select

Committee, 2896. 3109, 3114, 3144, 3145, 3157, 3158, 3160, 3162, 3168, 3169, 3170, 3171, 3175, 3222, 3224, 3225, 3226, 3227, 3228, 3229, 3233, 3241, 4285, 3286, 3289, 3294, 3302, 3303, 3304, 3351, 3352, 3353, 3361, 3362, 3363, 3364, 3365, 3367, 3368, 3372, 3373, 3374, 3378, 3393, 3404, 3405, 3406, 3425, 3427, 3428, 3430, 2438, 3443-52.

GRIGG, THE HONOURABLE SIR

Consideration of-

Clause 4. 3523-25, 3526, 3527-28, 3571, 3748, 3749, 3921, 3922, 4126, 4127, 4132, 4133, 4134, 4139, 4159, 4160, 4209, 4210, 4213, 4221, 4224, 4225,

Clause 5. 4229, 4230, 4231, 34, 4235, 4236.

Clause 6. 3572-73, 3577-78, 3579, 3580, 3881.

Clause 8. 3584, 3587, 3588, 3595,

New Clause 8-A. 3601.

Clause 9, 3606-07, 3609, 3610-11,

Clause 10. 3658, 3663, 3664, 3666, 3667, 3672, 3675, 3676.

Clause 12. 3683, 3686.

Clause 16. 3689, 3690, 3698.

Clause 17. 3757, 3758, 3764-66, 3837-38, 3839, 3840, 3841.

Clause 19. 3845.

Clause 21. 3846-47, 3848, 3849.

Clause 23. 3864, 3865, 3866, 3867.

Clause 24. 3925, 3926, 3927, 3928, 3929, 3930, 3931, 3932, 3933, 3934.

Clause 25, 3937. 3938. 3940. 3941. Clause 26. 3950, 3951, 3952, 3953,

Clause 33. 4046-47, 4049.

Clause 34. 4051, 4054, 4055-57.

Clause 39. 4059-62.

Clause 42. 4067.

Clause 45. 4071-72.

Clause 49. 4238, 4240, 4241.

Clause 51. 4077.

Clause 57. 4079. Clause 61, 4083.

Clause 62, 4085-86,

Clause 68. 4087.

Clause 69, 4087, 4089.

Martyrdom celebration of the ninth Sikh Guru Tegh Bahadur. 3312.

GRIGG, THE HONOURABLE SIR JAMES—contd.

Point of order-

raised by Mr. M. S. Aney as to whether an Honourable Member should be debarred from moving an amendment on the ground of adequate notice when adequate notice of an identical amendment has already been given by another Honourable Member and the latter declines to move his amendment. 3679.

raised by Mr. S. Satyamurti as to whether a demand for excess grant could be moved in respect of a service for which no original demand for grant was presented to or voted by the Assembly. 2910, 2911, 2912, 2913:

Public Accounts Committee—
Motion to consider Report of the—

Motion to consider Report of the 2897, 2898.

GUARD(S)—

Question re-

on the North Western Railway.

Non-confirmation of certain —— in the Delhi Division, North Western Railway. 4347.

Non-counting of officiating period in the posts of towards increments in Delhi Division, North Western Railway, 4347.

Promotion of — on the North Western

Railway. 2890.

Rents recovered from — in the Delhi Division, North Western Railway. 4347.

GUIDE BOOK(S)

Question re——for tourists of archaeologscal remains and ancient monuments. 3821.

GUIDEWAYS"-

Question re successful trial of a locomotive called —. 4026.

HINDA-

Question re derailment of a goods train on Solwa Bridge between Jimmidipeta and ——. 3496.

GUPTA, MR. K. S .-

Indian Income-tax (Amendment) Bill— Motion to consider. 3433-39. Consideration of clause 34. 4051-52,

4055.

Causes of the recent increase in mental diseases, 4204.

HONOURABLE SIR GUPTA, MR. K. S.—contd. Question re—contd.

Censorship of correspondence of agencies and newspapers of British India in the United Kingdom. 3560, 3920.

Chatfield Enquiry Committee. 4201.

Construction of a combined booking and parcel office at Vizianagram on the Bengal Nagpur Railway. 3495.

Denial of privilege and casual leave to employees on the Bengal Nagpur Railway. 3495.

Derailment of a goods train on Solwa Bridge between Jimmidipeta and Gumda. 3496.

Discharge of certain workers from the Vizagapatam Harbour. 4002-03.

Financial condition of the Vizagapatam Port. 4000-01.

Flood protection scheme. 3559-60.

Interpollation in the House of Commons re control of policy of Congress Governments by the Working Committee. 3560, 3920.

Level of the ashpit at Dusi and height of masonry pillars of water tanks at Waltair. 3496.

Nomination system on the Bengal Nagpur Railway. 3494-95.

Non-recognition of the Labour Union of the Vizagapatam Port. 4002.

Opening of factories to prepare aeroplanes and machines, guns, etc. 3912. Port dues and landing charges in the

Vizagapatam port. 4001-02. Precautions taken to defend the North-

East Frontiers of India. 3912. Railway officials receiving farewell addresses, etc. 3496.

Railway servants failing in the oral test at the Walton Training School.

Recommendations of the Pitkeathly Committee on the supply of electricity in Delhi Province. 3791.

Restriction imposed in Indian commercial travellers in South Africa. 3791-93. Statistics as unemployment of educated

Statistics re unemployment of educated persons in India: 3560.

Strength of staff and expenditure of the Delhi Improvement Trust. 3560-61.

Question re serving in the Indian Army. 2963-66.

H

Question re Rate War between Shipping Companies carrying - 2919-21,

HALF ANNA POSTCARD(S)—

HALIFAX, LORD-

Question re statement of — about putting Mahtma Gandhi in jail.

HANDKERCHIEF INDUSTRY-See "Industry (ies) ".

See "Industry(ies)".

HANDLOOM WEAVING INDUSTRY-

Development of the ----. 4099-4100. Subvention to the ---. 4098-99.

HAPPENINGS_

Question re permission to --- to return

- of Indian merchants in Chinese

Inconvenience and --- caused to Indian

Railway accident at -- during the

Kumbh Mela. 3981-82. Remodelling of - Railway Station.

3980-81.

Tenders invited for the supply of Boulders for stocking on - Dehra Dun and Kotdwara sections. 3745.

Question re famine in the --- Area of the Punjab. 3819.

HAULAGE TOTAL TOTAL

Amount paid for - of cars to Members of the Legislative Assembly. 3557. Payments for the --- of saloons. 3496-

Question re appointment of - in the Simla Central Division, Central Public Works Department, 4122.

HEADQUARTER(S)—

Question re-

of the officers of the Army ----.

Transfer of the Naval --- of India to

Question re absence of -, etc., in Aram

Station at Dacca. 4034.

Question re discrimination against Indians

Question re season staff employed in the

Question re exemption from income-tax

Article entitled "Plight of Frontier " published in the Leader. 3074-

Confirmation of a --- clerk of the Simla Central Division, Central Public Works Department. 4121-22.

Land granted for the - cremation ground in Lahore Cantonment. 4194.

HINDU FAMILY(IES)—

Joint assessment to income-tax of a undivided --- of the Bengal Dayalbhag School. 4202.

Undivided -- and Muslim families assessed to income-tax. 4201-02.

HINDU LADY(IES)-

See " Lady(ies) ".

HINDU WOMEN'S RIGHT TO DIVORCE

HIS MAJESTY'S GOVERNMENT-

Question re-purchase of wheat by -

Question re famine conditions in -

Question re -- to station and running

HOME DEPARTMENT-

Demand for excess grant in respect of -

certain grades and posts in the -

Transfer of secret service work of the

HOSMANI, MR. S. K .-

Appointment of an optician in the Irwin

in Delhi. 3823.

Military — maintained in India and

HOURS OF EMPLOYMENT

Question re --- of railway servants on the

HOURS OF EMPLOYMENT REGULA-

Question re extension of the --- to the running staff and the Company Railways. 2887.

HOURS OF WORK-

Question re - for drivers. 3487-88.

Question re --- constructed in Faiz Ganj Estate, Darva Ganj, Delhi. 3800-01.

HOUSE OF COMMONS—

Question re interpretation in the --- re control of policy of Congress Gover-ments by the Working Committee.

HOUSE RENT ALLOWANCE

Sez "Allowance(s)".

Ques'ion re-

Advertisement of posts by the Divisional

Attachment of a through intermediate and third class bogie to the Punjab

Late arrival of 42-Down Parcel Express at ____. 3986-87.

Selection for the posts of Passenger Superintendent and Claims Inspector

HOWRAH DIVISION-

Appointment of trackers and draughtsmen in the --- of the East Indian Railway. 3001.

Appointment of weigh clerks and station sergeants in the --- of the East

of the East Indian Railway. 3980.

Remuitment and transfer of muslim clerks in the --- of the East Indian

Vacancies of ticket collectors in the of the East Indian Railway. 3002.

Question re allegation against certain

Question re complaints against the contractor for aerated water and -- in the Delhi Division, North Western Railway.

Question re sub-letting of -- in the Delhi Division, North Western Railway.

INCOME(S)—contd.

assessed to ---. 4201-02.

See "Indian --- " under "Bill(s)".

INCOME-TAX, COMMISSIONER OF-

See "Commissioner of Income-tax".

IFTIKHAR-UD-DIN, MIAN-

Certain - exempted from Income-tax and Super-tax. 3893-95.

Classification of --- from fisheries for

assessment of income-tax in certain

places in Assam. 3639.

Question re ill-treatment meted out to Question re-contd. ____, M.L.A., by the Bombay Customs Exemption from income-tax of the officials. 2970-76. of certain indigenous hillmen in Assam. IMPERIAL AIRWAYS-Imposition of income-tax on agricultural Acquisition of - and British Airways in the centrally administered areas. 3649-50. by a public corporation. 3478. Termination of contract with the - and expenditure, etc., of the Kalka Simla Railway. 2854. IMPERIAL COUNCIL OF AGRICULTU-- and expenditure of the Vizagapatam Harbour. 3500-01. Question re-- from the Sind Section of the North Economic surveys by the ____. 4092-Western Railway, 3991. Results of activities of the _____. 4100-Question re— Appointment of Commissioners of ----IMPORT(S)— Question re-Assessment of --- from holders of Check on foreign — of wheat. 4104. Postal Cash Certificates and depositors Excise duty imposed on — of yarn in Postal Savings Bank. 3918. from British India into Mysore State. Assessment to — of rents fisheries. 3910. - of Atebrin from Germany. 2923. Audit of - returns. 3901-02. of Australian wheat in India and Certain incomes exempted from - and absence of customs duty on it. 4120-Super-tax. 3893-95. Classification of income from fisheries - of foreign wheat. 3557-58. for assessment of - in certain places - of horses into India. 4124. in Assam. 3639. - of rice and paddy from Burma. Double taxation relief in -- . 3333-2948-50. - of supervisory staff for Railways Exemption from --- of persons holding from England. 4333-34.

Increase in the—of foreign cotton Government securities. 2979. Exemption from --- of the income of into India. 3533-35.

Increase in the of long staple certain indigenous hillmen in Assam. cotton. 3786-87. Exemption from — on interests of Government securities to Rulers of IMPORT DUTY-Question re imposition of an -- on Indian States. 4202-03. cocoanuts. 3261-62. See also "Duty(ies)", and super-tax. 2999.
Imposition (f — on agricultural incomes in the centrally administered IMPROVEMENT TRUST(S) Consultation with the Delhi - by the Delhi Municipal Committee. 3801. Joint assessment to --- of undivided Strength of staff and expenditure of the Hindu families of the Bengal Dayal-Delhi --- 3560-61. INAUGURATION-Relief in respect of Indian and United Question re - of Federation. 2938. Kingdom --- 2998-99. Undivided Hindu and Muslim families INCOME(S) Question re

INCOME-TAX MANUAL-

Question re "Wine or band fund" mentioned in the —. 3918.

INCOME-TAX OFFICER(S)-

Question re appeals against the orders of ______, 3325-26.

NCONVENIENCE(S)-

Question re— and hardship caused to Indian passengers going to Ceylon. 4255.

Question re-

Non-counting of officiating period in the posts of guards towards — in the Delhi Division, North Western Railway. 4347.

Non-grant of — of pay on the Eastern

INDIA-

Question re—

INDIAN(S)-

Question re-

Appointment of an —— as Agent or Deputy Agent of a State Railway. 3471-73.

Appointment of an—as Deputy Director or Assistant to the Deputy Director of Cantonments. 2981.

Appointment of — as Agents and Deputy Agents, State Railways.

Boycott of —— shops in Mandalay 3258-60.

Compensation to —— for losses in Burma riots. 2938.

Constitution and strength of the Railway Board and appointment of an — as Chief Commissoiner of Railways.

Denial of facilities for higher education to — in the Federated Malay State. 3266-67,

Different scales of pay for—and Anglo-Indians in certain Departments of the Assam Bengal Railways 3203.

Discrimination against — in the Kenya Highlands. 3538-40.

Eligibility of —— for appointment to certain grades and posts in the Defence Department. 3897-98.

Eligibility of — for appointment to certain grades and posts in the Home Department. 3897.

INDIAN(S)—contd.

Question re-contd.

Europeans and — recruited on State Railways. 3469-70.

Exclusion of — from the Chatfield Committee. 3909.

Feeling of — in respect of the happenings and events in Palestine. 2874, 3337-40.

Franchise for — in Ceylon. 3818-19.

Ill-treatment meted out to — in Paris.

Inadequate representation of —— in Port Trusts. 3063-65, 3195-96.

— in Czechoslovakia. 2853-54, 2857, 2862.

— in Palestine. 2863, 3073.

in Tanganyika. 3075, 3140.
in the Indian Medical Service.

in the Royal Air Force. 4200.

killed and wounded in Burma during the recent riots. 2921-22.

Lands leased to — in Fiji. 2930.

Non-appointment of an — to the

Non-appointment of — in the Indian Medical Service. 4195-96.

Non-— in workshops of State Railways, 4029-30.

ways. 4029-30.

Pamphlet re provision of facilities for higher education to —— in Malaya. 3265-66.

Position of —— in Burma. 2941-42, 3133-35.

Protection of the interests of —— in Tanganyika. 3121-22.

Race prejudice against — on certain ships. 3566-67.

Relief in respect of — and United Kingdom income-tax. 2998-99.

Rents paid by — and European refreshment rooms on railways. 2865-66.

Restrictions on the entry of ——into the United States of America. 4342-43.

Safeguarding of the interest of —— in Rhodesia. 3566.

Securing of full rights of citizenship to
—— settlers in Kenya. 3273-74.
Statement of Sir Feroze Khan Noon

Statement of Sir Feroze Khan Noon about — support to Great Britain in the event of War. 2915-17. Taking of Urdu by — as optional

Taking of Urdu by — as optional subject for the Staff College examination. 4167-68. INDIAN(S)—concld.

Question re conc

Training of —— as air pilots. 3200-02.

Training of —— as pilots in the United Kingdom. 3633.

INDIAN AGENT(S)-

See " Agent(s) ".

INDIAN AIRCRAFT (AMENDMENT)

See "Bill(s)".

INDIAN ARMY

Question re

Mahrattas in the —. 4173.
Proposal to increase the emolument

British soldiers and Officers in the —. 3899-901.

See "Army(ies)",

INDIAN CHRISTIANS

INDIAN CIVIL SERVICE-

Question re-

Date-sheet for the — Examination. 3913-14.

Fixation of new scales of pay for the and Indian Police Service. 4189.

Officers employed in the Govern-

ment of India Departments. 4183-85. Recruitment of depressed classes in the

--- 3905-06. Recruitment of --- Officers in the

Central Secretariat. 4186.

Revision of the pay of the —— and the

Indian Police Service. 3626-27.

Time taken by — Officers to be placed in independent charge of a district.

INDIAN CLERK(S)-

See "Clerk(s)

INDIAN COMMERCIAL TRAVELLER(S)-See "Traveller(s)".

INDIAN CONSTITUTIONAL REFORMS—
See "Reforms".

INDIAN COTTON CESS (AMENDMENT)
BILL—
See "Bill(s)".

NDIAN DEALER(S)

Question re refusal to supply petrol to in South Africa. 3565.

INDIAN DEFENCE—

Motition for adjournment re constitutio of the Chatfield Committee on — 2895.

INDIAN DELEGATION-See "Delegation(s)".

INDIAN ESTABLISHMENT-

Question re savings due to the transfer of certain British Troops out of the —. 3320-21, 3649.

NDIAN ESTATE LABOURER(S)-

INDIAN GOVERNMENT-

Question re emblems of British, —— and Provincial Governments. 3892.

INDIAN INCOME-TAX (AMENDMENT)
BILL—

See " Bill(s) ".

INDIAN INSTITUTE

See Institute(s) .

INDIAN MEDICAL COUNCIL ACT-See "Act(s)".

INDIAN MEDICAL SERVICE—

Question re-

Indians in the —. 3138, 3347.

Non-appointment of Indians in the ——4195-96.

INDIAN MERCHANT(S)—
See "Merchant(s)".

INDIAN MERCHANT SHIPPING (AMENDMENT) BILL— See "Rill(s)"

NDIAN MIGRATION-

INDIAN MILITARY ACADEMY-

Question re-

Admissions to the — and appointments to the Auxiliary Force Units. 3881-82.

Candidates offering for examination to the —. 3647.

Fall in the number of candidates seeking admission into the —. 3619-20. Gentlemen cadets trained at the —.

INDIAN MILITARY ESTABLISHMENT—

See "Military Establishment".

INDIAN NATIONAL CONGRESS-

Question re railway facilities for the session to be held at Tripuri. 3498-99.

See "Bill(s)".

INDIAN ORDNANCE FACTORY— See "Factory (ies)".

INDIAN PASSENGER(S)-See "Passenger(s)". INDIAN PATENTS AND DESIGN (AMENDMENT) BILL—

See "Bill(s)".

INDIAN POLICE SERVICE-

Question re-

Age-limit for admission to the examination for recruitment to the

INDIAN RAILWAY(S)-

See " Railway(e) "

INDIAN RAILWAYS ACT—

INDIAN REFRESHMENT ROOM(S)—See "Refreshment Room (s)".

INDIAN REVENUES-

INDIAN SANDHURST COMMITTEE

Questoin re action on the Resolution re implementing the recommendations of the ——, 3902-03.

See also "Committee(s)".

See "Sepoy(s)".

INDIAN SHIPPING

See "Shipping".

INDIAN STATE(S)-

Question re—

Complaints on behalf of — under section 3 of the — Protection against Disaffection Act. 4102.

Consultations between the representatives of —— and the Government of India at Simla. 2924-27.

Exemption from income-tax on interests of Government securities to Rulers of ——. 4202-03.

Extradition of persons between — and British India. 3821.

Joining of Federation by ---. 3138-40. See also "State(s)".

INDIAN STATES PROTECTION AGAINST DISAFFECTION ACT—

INDIAN STORES DEPARTMENT-

Question re-

Location of the —. 3329.

Report on the amalgamation of the London Stores Department with the ——. 3548-50.

INDIAN TARIFF (AMENDMENT) BILL— See "Bill(s)".

INDIAN TEA CESS (AMENDMENT)

See " Bill(s) "

INDIAN TOBACCO-

TATIOTA NE TEROOD (S)

See "Treem(a)"

INDIANIZATION—

Juestion re-

— of Port Trusts. 3179-81.

of Subordinate Mechanical Engineering Service on the North Western Railway. 3982-83.

— of superior posts in the Companymanaged Railways. 4032-33.

DO-BRITISH TRADE AGREEMENT

Question reinegotiations for —. 2927-28, 2930-32, 2940-41, 3247-48.

INDO-BURMA TRADE AGREEMENT-

Question re termination of the —. 3274, 3278.

INDUSTRIAL PLANNING-

Question re evolution of a scheme of economic and —— for India. 3537-38.

INDUSTRIAL RESEARCH BUREAU—

Question re—
Activities of the——. 3794-98.
Reorganization of the——. 3799.

Reorganization of the ——. 3799 DUSTRY(IES)—

Reservation upto certain counts of yarn for the handloom ——. 3532-33.

Silk handkerchief —— in India, 3821-

INFANTRY BAZAR-

Question re separation of British Cavalry
Bazar fand —— from the Ambala
Cantonment. 3651.

INFERIOR RAILWAY STAFF—

TATATED LINE

Question re levy of tax on persons crossing the ——of the excluded area in Assam.

INSANITARY SURROUNDING(S)-

Question re — of Aram Bagh and Dilkusha Square quarters, New Delhi. 3559.

INSPECTOR(S)-

Quantion re

Assistant Block — appointed in the Signal Department of the North Western Railway. 4030.

Members of the minority community appointed as Wireless—in the United Provinces. 4038.

Non-grant of house rent allowance to Line Inspectors and Telephone ——. 3732.

Paucity of the Muslims in the category of Block Signal — on certain State Railways. 4339.

Selection for the posts of Passenger Superintendent and Claims — at Howrah. 3486.

INSPECTOR OF ACCOUNTS-

Question re grade of an — on the East Indian Railway. 3729-31.

INSTALLATION(S)-

Question re —— of a Broadcasting Station at Patna. 3208-09.

INSTITUTE(S)

Question re-

Proposal to establish an All-Indiafor Animal Husbandry and Animal Genetics near Delhi. 3277.

Researches in the Bose —, Calcutte 4116-18.

INSTITUTION(S)

Question re want of commercial — in India. 3564.

INSTRUCTION(S)-

Question re——re economy in the expenditure of the Posts and Telegraphs Department. 4030.

INSTRUCTOR(S)

Question re qualifications, etc., of employed at the Walton Training School. 4354-56.

INSTRUMENT OF ACCESSION— Question re revised ——. 2942.

INSURANCE(S)—
Question re bonus of Postal ——. 3714.

INSURANCE ACT-See "Act(s)".

INSURANCE COMPANY(IES)-

Question re-

failing to deposit securites. 3571.
 failing to make deposits with Government. 2935-36.

INSURED ARTICLE(S)-

Questoin re desirability of having sureties instead of witness while delivering money orders and ——. 3700.

INTEREST(S)-

Question re-

Exemption from income-tax on — of Government securities to rulers of Indian States, 4202-03.

Reduction in the rate of — in the Post Office Savings Bank. 3916.

NTEREST RATE-

Question re reduction in the — in the Post Office Savings Bank. 4345.

INTEREST-FRE ADVANCES

NTERMEDIATE CLASS-

Question re-

Absence of — Waiting rooms at certain railway stations in Sind. 3991.

— Fares and provision of fans. 3990.

Issue of — return tickets on the
North Western Railway. 4345.

INTERNATIONAL LABOUR CONFER-

Statement re Draft Conventions and Recommendations adopted by the 21st and 22nd (Maritime) Sessions of the 3513-15.

INTERPELATION(S)-

Question re——in the House of Commons re control of policy of Congress Governments by the Working Committee. 3560, 3920.

INVITATION(S)-

Question re—— to the Afghan Minister of Commerce for discussions on economic problems. 3710.

NVOICE TYPIST(S)

See "Typist(s)

IRRIGATION-

Question re scheme for the — of the Khajuri plain from the Sabatangi water supply. 3457-58.

RRIGATION, ETC., CHARGES TO REVENUE—

Demand for excess grant in respect of ——. 2900.

IRRIGATION WORKS-(NOT CHARGED JEHANGIR, SIR COWASJI-contd. TO REVENUE)-

Demand for excess grant in respect of

Question re appointment of an optician in the ---, New Delhi. 3807.

ISMAIL GHAZNAVI, MAULVI-

Question re refusal to grant a passport to - of Amritsar. 2890.

Question re proposal to open a Central Veterinary College in —. 4123.

Question re statement of Lord Halifax about putting Mahatama Gandhi in ---

JAMES, MR. F. E .-

Indian Tariff (Amendment) Bill-Motion to consider. 4404.

Administration and financial position of

Financial effect of the recommendations of the Wedgwood Committee. 3185.

Purchase of cotton by the Kingdom and ---. 3787-88.

Statement of a Japanese statesman re

Question re opening of a flag station at - North Western Railway. 2849.

JEDHE, MR. K. M .-

Inclusion of certain areas in Allahabad

Land granted for the Hindu Cremation Ground in Labore Cantonment. 4194. Non-inclusion of certain areas in the Bazar area of Lahore Cantonment.

JEHANGIR, SIR COWASJI-

Indian Cotton Cess (Amendment) Bill-Motion to consider. 3044.

Indian Income-tax (Amendment) Bill-Motion to consider. 3086, 3101, 3105, 3143, 3150, 3158, 3159, 3160, 3216-23, 3224, 3238, 3242, 3243, 3295, 3380,

Consideration of -

3525-26, 3527, 3921, 4126, 4132, 4150, 4158-59, 4216-17, 4220. 4235, 4236, 4237.

3588, 3594-95.

3605, 3608-10

3681, 3682-83.

3696, 3753.

3758-59, 3763, 3764, 3765, 3766, 3773, 3840.

3847-48. 3941, 3944.

4240.

4077

4294. Clause 80.

Point of order raised by Mr. M. S. Aney as to whether an Honourable Member should be debarred from moving an amendment on the ground of inadequate notice when adequate notice of an identical amendment has already been given by another Honourable Member and the latter declines to move his amendment. 3680.

Question (Supplementray) re-

Consultations between the representatives of Indian States and the Government of India at Simla. 2926. Type of vessel for India's naval defence.

Classification of Armenians and employed on State Railways. 4033. Colonisation of -- in Kenya. 2917-

Measures to alleviate the sufferings of refugee German ---. 4116.

Proposal to settle the --- in Kenya.

JWELLERY WARE-

Question re exemption of --- from the opertaion of the Sale of goods Act.

Question re-refusal to allow the moving of a resolution in the Cantonment

Question re derailment of a goods train on Solwa Bridge between and Gumda. 3496. JINNAH, MR. M. A.—

Motion to consider. 3422.

Clause 5. 4237. Clause 17. 3835.

Clause 32, 4045,

Clause 34. 4056.

COM-

JOINT POWER

Question re report of Provinces and Bihar Governments' _____ 4091-92

JOSHI, MR. N. M.-

Clause 4. 4129, 4134, 4221 Clause 6. 3573. Clause 10. 3666, 3667.

Clause 74. 4265.

Amount allotted to Secret Service Fund.

Statement re Draft Conventions and Reand 22nd (Maritime) Sessions of the International

JUVENILE DELINQUENT(S)-

Question re legislation for the special

Representation re. continuation of the

KAILASH BEHARI LAL,

Road Fund towards the execution of Road schemes in Bihar. 3209.

Appointment of Apprentice Permanent Way Inspectors on the East

Breach between Badla Ghat and Dhamhara Ghat on the Bengal and North Western Railway. 3492.

Change of the name of Budham Ghat Railway Station to that of

Installation of a Broadcasting Station at Patna. 3208-09. Non-stoppage of certain trains at

rendering service abroad. 3209.

Bengal and North Western and Eastern Bengal Railways. 3713,

one Mr. Anand Mohan Sahay. 4037.

Representation of Bihar in the Advisory Committee on the Eastern

Attachment of a through intermediate and third class bogie to the Punjab Mail at - for Howrah.

Detention of Mails from - at Delhi.

KALKA-SIMLA RAILWAY—

See " Railway(s) ".

KARACHI-

Question re

Discharge of Muslim clerks from the Postal Department in ——. 3735.
Establishment of a Broadcasting Sta-

tion at ---. 4018.

Making — a naval base. 3895-96.
Muslims in certain posts in the Customs
Department at — 4196-97.
Special ticket examiners sent to the

Special ticket examiners sent to the

—— Section of the North Western Railway. 3054-55.

KAROL BAGH-

Question re connection of —— with New Delhi by a direct road. 3558.

KASHIPUR-

Question re opening of a railway station between — and Ramnagar. 3207.

KENYA

Question re-

Colonisation of Jews in ——. 2917-18, 2930-31.

Discrimination against Indians in the

Highlands. 3538-40.

Proposal to settle the Jews in ——

3254-55.

Securing of full rights of citizenship to Indian settlers in —. 3273-74.

KEDARNATH

Question re opening of a seasonal Post Office at ——. 4009.

KEMAL PASHA-MUSTAFA-

Expressions of regret on the death of 2954-57.

KHAJURI PLAIN-

Question re scheme for the irrigation of the —— from the Sabatangi water suppply, 3457-58.

KHULNA-

Question re connection of Barisal-Madaripur with—by a Railway Line, 4011-12.

KODATKANAL

Question re—functions of the Director of Solar Observatory at — . 4030-31.

OTTOWADA

Question re. enders invited for the supply of Boulders for stocking on Hardwar Dehra Dun and sections. 3745.

VOTIDATIT

Question re working by Diesel cars of the Cocanada — Railway. 3739.

CONKAN

Question re rate war between shipping companies in the —— costal trade. 3788-89.

KRISHNAGAR-

Question re non-acceptance of services of volunteers of social service organisation during — Mela. 3707-08.

KUMBH MELA

Question re-

Expenses in connection with constructions undertaken during the ——.

Railway accident at Hardwar during the ——. 3981-82.

Tenders and work orders given during the ——, 3745.

KURHARBAREE-

Question re output from the —— and Serampore collieries. 2894.

L

Question re — of the Calcutta Port

A DOTTO THE DECEMBER OF CO.

Question re passes issued to probationery
— on Railways. 3731-32.

ABOUR UNION(S)-

Question re non-recognition of the —— of the Vizagapatam Port. 4002.

LABOUR CONFERENCE-

Statement re Draft Conventions and Recommendations adopted by the 21st and 22nd (Maritime) Sessions of the International ——, 3513-15.

LABOURER(S)-

Duestion re-

Institution of a temperance campaign for the protection of Indian — in Malaya. 3570.

LADY (IES)-

Motion for Adjournment re alleged rough handling of certain Hindu—at the Shiva Mandir site in Queen's Gardens, Delhi. 4357-58.

Question re alleged incivility of a ticket collector towards a —— at Sealdah railway station. 3483.

LAHIRI CHAUDHURY, MR. D. K .-

Question re-

Contracts for loading and unloading of goods in Delhi and Allahabad Divisions, 3494. LAHIRI CHAUDHURY, MR. D. K. -contd.

Stenographers on the East India

Railway. 3511-12.

Sub-letting of a contract at the Delhi Railway station. 3494.

LAHORE-

Question re-

Land granted for the Hindu cremation ground in —— Cantonment. 4194.

Non-inclusion of certain areas in the Bazar areas of —— Cantonment, 4195.

Non-levy of octroi duty on liquor and wines in the —— Cantonment. 3880.

LAKHIMPUR-

Question re seam of coal found in— Frontier Tracts and Naga Hills in Assam. 3823.

LAKSAM-

Question re detention of mail between Surma Valley and Chittagong at ——. 3071.

LALCHAND NAVALRAI, MR .-

Demand for Excess Grant in respect of— Railway Board. 2907.

Indian Income-tax (Amendment) Bill— Motion to consiler. 3140, 3143, 3145, 3146-49, 3165, 3384, 3408.

Clause 4 2520 4911

Clause 6. 3573-74, 3575, 3576-77.

Clause 23. 3855-57, 3860, 3867, 3869.

Clause 24. 3922-23, 3924, 3933.

Clause 32. 4045.

Clause 41 4063.

Clause 74. 4264, 4265 4266, 4269,

Clause 77, 4272.

Motion for adjournment re murder of Mr. N. G. Mazumdar, Superintendent, Archaeological Survey of India, 2954.

Accident to the Punjab Expr

59.
Allegations against certain soldiers in

Hyderabad Sind. 4203.

Dacoities committed in certain villages
of Dadu District in Sind. 3920-21,

Date-sheet for the Indian Civil Service Examinations, 3913-14.

LALCHAND NAVALRAI, Mr. -contd.

Question re-conte

Demotions from the grades of foremen and assistant foremen on the North Western Railway. 4017.

Western Railway. 4017.

Discharge of workmen of the Railway
Workshop, Sukkur. 3739.

Establishment of a Broadcasting Station at Karachi. 4018.

Grants-in-Aid, to the charitable eye hospitals in Delhi. 3823.

Introduction of the benefit of Provident
Fund for inferior railway staff.
4017-18.

Invoice typists on the North Western Railway. 3182-83.

Posts of foremen and assistant foremen in the Mechanical Branch of the North Western Railway. 4015-16.

Promotion of guards on the North Western Railway. 2890.

Recruitment and promotion of Assistant Way Inspectors on State Railways. 3052-54.

Reduction in the number of saloons for railway officers. 4018.

Residential quarters allotted to Members of the Legislature in New Delhi. 3815.

for railway appointments. 2894-95. Situation in the tribal areas in Waziri-

Special ticket examiners sent to the Karachi Scetion of the North Western Railway, 3054-55.

Termination of contract with the Imperial Airways. 4008.

Question (Supplementary) re-

Absence of intermediate class waiting rooms at certain railway stations in Sind. 3991.

Broadcasting Stations in India. 3999. Claims for compensation arising out of

the Bamrauli train disaster. 3470. Conference contemplated to discuss matters connected with the Police

Examination fees charged by the Federal Public Service Commission.

Indianisation of Port Trusts. 3181.

Indianisation of Subordinate Mechanical Engineering Service on the North Western Railway. 3983.

Indians in Czechoslovakia. 2854, 2857

LALCHAND NAVALRAI, MR .- concld.

Question (Supplementary) re-contd.

Intermediate class fares and provision of fans. 3990.

Life of the Legislative Assembly and modification of the Federal scheme.

Murder of Mc. N. G. Majumdar of the

Passes issued to probationary labour Inspectors on Railways. 3731.

Paucity of recruitment of Muslims in the

Postal Department. 3734. Political situation in Waziristan. 2847. Posting of Muslims to certain offices on the Eastern Bengal Railway. 3465.

Railway and Customs Returns. 2968. Railway Workshop at Moghulpura and opening of a Workshop in Sind.

Removal of protection to Salt manufac-

Refreshment Rooms on Railways.

Reservation for Europeans of posts on

Restoration of the Tomb of Shah Baharo

Government of India. 2993.

Statement of Sir Feroze Khan Noon about Indians support to Great

LALIEE, MR. HUSENBHAI ABDULLA

Motion to pass. 4378-83.

LAMP(S)-

Question re non-painting of the names of of stations on shades of --- on the Great Indian Peninsula Railway.

--- granted for the Hindu cremation -- leased to Indians in Fiji. 2930.

Mixed marriages and - ownership in South Africa. 3257.

Purchase of --- from cultivations in the

Question re port dues and -- in the Vizagapatam Port. 4001-02.

LANGUAGE EXAMINATION(S) Question re Army ---. 4163-69.

Question re restoration of the Tomb of-Shah Baharo near --- in Sind. 3801-

-- in third class compartments on the

Third class vehicles with -- on the Shahdara-Saharanpur Light Railway.

LAW OFFICER-

Question re post of Assistant --- on the Eastern Bengal Railway.

Question re article entitled " Plight of

LEAGUE OF NATIONS-

Question re Indian delegation to the last Assembly of the -- 3131-33.

Question re -- of lands to Indians in

Denial of half an hour's --- to Muslims on the Eastern Bengal Railway during Ramzan. 3077.

Denial of --- to Muslims for saying their Friday Prayers on the Eastern

Bengal Railway. 3077.

- and pension privileges of Postal and Railway Mail Service lower grade

Medical certificate asked for casual -

Question re disparity in -- between Government and Railway Schools.

Introduction of comprehensive bank-ing —, 2993-95. —— for the special trial and care of

Amount paid for haulage of cars to

Members of the — . 4177-78. on the Kalighat-Falt Electricity consumed in quarters of LINE INSPECTOR(S)— Members of the -- in New Delhi.

Life of the --- and modification of the LINEMAN(MEN)-

Rents of quarters of Members of the -3555-56.

of their motor cars. 2951-52

of the Central -- and Provincial

Federal --- 4108-09. Residential quarters allotted to Members of the ___ in New Delhi. 3814-15.

Question re-

Members of the Legislative Assembly.

Delivery of --- by extra-departmental postmasters in rural areas. 3727.

dara-Saharanpur Light Railway, 2880,

Question re expenditure and -- in respect of the Defence Department.

Indian commercial travellers in South

Western Railway. 3507.

Revenue derived from rents and -- at

Revenue derived from rents and ---

Question re non-grant of house rent allowance to - and Telegphone Inspectors.

Change in the designation of mistries and — of the Telegraph Depart-

on petrol duty. 3500.
Uniforms supplied to — of the posts

Question re non-levy of octroi duty on — and wines in the Lahore Cantonment.

ways". 4026.

LONDON-

Question re proposal to hold a Dominions Conference in ——. 4205, 3642-44.

LONDON STORES DEPARTMENT—
Question re report on the amalgamation
of the —— with the Indian Stores De-

LONG STAPLE COTTON

See " Cotton "

LOSS(ES)-

Question re profit or —— on the working of the Kalka-Simla Railway. 2860-61.

LOVE PARADES-

Question re Gordon Sinclair, writer of an article regarding —— in the Andamans. 3331.

LOWER CLASS PASSENGER(S)-

See " Passenger(s).'

LOWER GRAD

Question re leave and pension privileges of postal and Railway Mail Service staff. 3460.

LUCKNOW-

Question re examination for recruitment of telephone operators held at ——. 4023-25.

LUDHIANA-

Question re resolution passed at the Post men and Lower Grade Staff Conference at ——. 3973-74.

LUSHAI HILL TRIBES-

Question re -- in Assam. 2894

W

MACHINE GUN(S)-

Question re opening of factories to prepare aeroplanes and —, etc. 3912.

MADARIPUR-

Question re connection of Barisal — with Khulna by a Railway Line. 4011-12.

Overtion so

uestion re-

Acquisition of the telephone system i — by Government. 3067-68.

Criterion for selection of personnel for posts abolished in the Office of the Deputy Accountant General, Posts and Telegraphs, — 3919-20.

and Bikaner. 3822-23.

Money allotted to —— from the Central

Money allotted to —— from the Centra Road Fund. 3740.

Taking over by the Postal Departmen of telephone system in —— City and other places. 2861-62.

MADRAS PRESIDENCY-

Question re-

Constitution of a separate Province for the Telegu-speaking districts of ——. 3812.

Tobacco cultivation in --. 3807-08.

MADURA-

Question re report of the Committee on the accident between Dindegal and on the South Indian Railway. 4010.

See " Brahmin(s) ".

MAHARATTA(S)-

Question re —— in the Indian Army. 4173.

MAHENDRA PRATAP SINGH, RAJA-

Question

Ban on — against his return to In lia. 4182-83.

Permission to —— of Muttra District to return to India. 2976-77.

AIL(S)—

uestion re-

Carriage of —— by specified trains. 3985.

Censorship of —— intended for Indian sepoys. 4169.
Certain facilities given in —— overseas.

Certain facilities given in —— overseas. 3460.

Delays and detentions of — for Tangail in Mymensingh District. 3742.

and Chittagong at Laksam. 3071.

Detention of —— from Kalka at Delhi.

3984.

ATT. BAG.

Question re loss of a —— of the Delhi Railway Mail Service containing registered articles. 3493.

MAITRA, PANDIT LAKSHMI KANTA-

Question re-

Candidates declared eligible for service in the Bombay Postal Circle. 4041-42.

Candidates who appeared at the examination for recruitment of postal clerks in Bombay. 4039-40, 4040-41.

Instructions re economy in the expenditure of the Posts and Telegraphs Department, 4039.

Permission to postmen, etc., to qualify for appointment as clerks in the Postal Department and relaxation in agelimit. 4040. ·×'

MAZUMDAR, MR. N. G.-

Motion for adjournment re murder of -, Superintendent, Archæological Survey of India. 2953-54.

Question re murder of - of the Archæo-Department. 3562-64, 3791,

MALAVIYA, PANDIT KRISHNA KANT-Indian Income-tax (Amendment) Bill-Motion to consider. 3308-11, 3350-56.

Clause 4. 4154-56.

Proposed new clause 42-A. Motion to pass, 4377.

Article entitled " Plight of Frontier Hindus " published in the Leader.

Reduction in the rate of interest in the Post Office Savings Bank. 3916,

Consultation of the Government of India in respect of the foreign policy

Lord Chatfield's enquiry. 2962. Statement of Sir Feroze Khan Noon about Indian support to Great Britain

MALAYA-

Denial of facilities for higher education to Indians in the Federated States. 3356-67.

Institution of a temperance campaign for the protection of Indian labourers in -- 3570.

Pamphlet regarding provision of facilities for higher education to Indians in ---. 3265-66.

Representation re abolition of the sale

MANDALAY-

Question re boycott of Indian shops in

MANGAL SINGH, SARDAR-Motion to consider. 4398-4400.

Action on the Resolution regarding implementing the recommendations of the Indian Sandhurst Committee.

MANGAL SINGH, SARDAR—contd.

Candidates offering for examination to the Indian Military Academy.

Coming into force of the Insurance Act.

Consultation of the Government of India during the European crisis. 2852-53. Contracts of the Indian refreshment

rooms on railways. 4344. Electoral rolls for the Federal Council

of State. 2929.

Gentlemen cadets trained at the Indian Military Academy. 3646-47.

Ill-treatment meted out to Mian Iftikharud-Din, M.L.A., by the Bombay Cus-

toms officials. 2970-76. Issue of intermediate class return tickets

on the North Western Railway. 4345. Levy of an import duty on

Levy of death duty. 3645-46.

Opening of a flag station at Jassowal, North Western Railway. 2849.

Press reports about a Miniature Round Table Conference on Federation issue.

Rates of fare for Haj pilgrims. 2813. Restrictions on the entry of Indians into the United States of America.

Speed of trains and profits, etc., of the Shahdara Saharanpur Light Railway.

Trade negotiations with the

Wastage amongst certain officers of the Army. 2968-69.

Waziristan operations. 2850-52.

Question (Supplementary) re-

Import of Australian wheat in India and absence of customs duty on it.

Import of foreign wheat in India. 3137. Military Hospitals maintained in India and Doctors and Nurses employed in them. 3625.

Schools opened in the Tribal areas.

Evacuation of certain villages in Agra District for Military - . 3910-11. Notification to villagers for holding 3000.

MANU SUBEDAR, MR.-

Indian Income-tax (Amendment) Bill— Motion to consider. 3085, 3145, 3352, 3390-94, 3395-3401, 3445, 3448.

Consideration of-

Clause 4. 4151, 4160. Clause 9. 3614-15.

Clause 10. 3661-62, 3664.

Question re-

Agricultural Quota Bill under discussion in Ceylon. 2923.

Anglo-American trade agreement 3805-07.

Anti-trust law and other measures in the United States of America. 3553.

Appointment of Indians as Agents and Deputy Agents on State Railways. 2889-90.

British contribution to the cost of the Indian military establishment. 3325. Cancellation of the licences of Indian

commercial travellers in South Africa. 3793-94.

Certain incomes exempted from Incometax and Super-tax. 3893-95.

Reserve Bank of India. 3631-32. Claims of Messrs. Mohamedally and Company in Abyssinia. 4022-23.

Conferences of Station Directors of the

Constitution and functions of the Rail way Rates Advisory Council. 3714

Consultations between the representatives of Indian States and the Govern-

ment of India at Simla. 2924-27. Consultations on matters involving financial adjustments between the Government of India and the Indian States, on Federation issue. 3342.

Cost of British troops in India being borne by the United Kingdom. 4170-71.

Details of Demand under the head 'Refunds'' 4170

Eligibility of Indians for appointment to certain grades and posts in the Defence Department, 3897-98.

Eligibility of Indians for appointment to certain grades and posts in the Home Department. 3897.

Europeans and Indians recruited on State Railways. 3469-70.

Exemption from Income-tax of persons holding Government securities. 2979.

MANU SUBEDAR, MR .- contd.

Question re-cont

Exemption of jewellery ware from the operation of the sale of Goods Act. 2928-29.

Extradition of persons between Indian States and British India. 3821.

Facilities to holders of sterling securities in India. 2977-79.

Import of foreign wheat in India. 3135-

Inclusion of certain Indian commodities in the Paot between the United Kingdom and the United States of America. 2937.

Inconvenience and hardship caused to Indian passengers going to Ceylon. 4255

Indians in Czechoslovakia. 2857.

Institution of the Standing Finance Committee. 3896-97.

Labour contract of the Calcutta Port Trust. 3479-80.

Licensing of Banks in India. 3884-86.
Maintenance of the Central Stationery
Stores as a separate department.
4109-10.

Manufacture in India of aeroplanes for the army. 3627-29.

Manufacture of aeroplanes in India. 3467-69.

Negotiations for Indo-British Trade Agreement. 2927-28. Preparation of electoral roll for the

Federal Legislature. 4108-09.

Production and purchase of coal by railways. 2889.

road from Bombay to Ahmedabad. 3725-26.

Purchase of materials required for the army in the United Kingdom. 4180-82.

Racial discrimination in the matter of pay, etc., in the Army Headquarters. 3637.39.

Rail-road competition between Kalka and Simla. 4022.

Recruitments to Army and Royal Indian Navy and regulation ration in the Royal Indian Navy. 3635-37.

Regulation of money-lenders' business and development of alternative credit agencies for agriculturists. 2985-87.

Removal of protection to salt manufactured in India. 4190-91. MANU SUBEDAR, MR .- contd.

(uestion re-concld.

Report on the amalgamation of the London Stores Department with the Indian Stores Department. 3548-50. Representation re continuation of the Berlin-Kabul Air Service over India.

Retrenchment on railways. 2855-56.
Sale of British and Indian Postal Orders
in India and England, etc. 3997-98.
Trade relations of the United States of

America with India. 3554-55. Training of Indians as pilots in the

United Kingdom. 3633.
Use of sleepers on State Railways.

Question (Supplementary) re-

Activities of the Industrial Research

Bureau. 3794-98.

Amendment of the Indian Medical
Council Act. 3783-84.

Appointment of a person of the Finance Department to the Chatfield Committee 3320

Appointment of an Indian as Agent or Deputy Agent of a State Railway.

Appointment of Tariff Boards. 3544. Consultation of the Government of India during the European crisis. 9853

Consultation of the Government of India in respect of the foreign policy of the Government of Great Britain. 3200.

Control over Defence expenditure exercised by the Finance Department. 2996-97.

Development of the dairy industry in India, 2946.

Disfranchisement of Indian Estate labourers in Ceylon. 3128.

Double taxation relief in income-tax. 3334.

Effect of the new Egyptian Cotton Tariff Duty on India's Trade.

Effect of the trade agreement between Canada and the United States of America on India's trade. 3536, 3837

Effect on the expert of Indian tobacco, etc., due to the conclusion of the Anglo-American trade agreement. 3809

Expenditure incurred abroad from Indian revenues. 3061.

MANU SUBEDAR, MR .- contd.

uestion (Supplementary) re-conta.

Feeling of Indians in respect of the happenings and events in Palestine. 3340.

Ghee adulteration. 2934.

Hours of work for drivers. 3488. Import of Australian wheat in India and

absence of customs duty on it. 4120. Imposition of an import duty on cocoanuts. 3261.

Inadequate representation of Indians in Port Trusts. 3065, 3196.

Increase in the import of foreign cotton into India. 3535.

India's interests affected by the Anglo-American trade Agreement. 4107. Indian delegation to the last Assembly of the Legymo of Nations. 2122

of the League of Nations. 3133. Indianisation of Port Trusts. 3180. Introduction of a comprehensive bank-

ing legislation. 2994.

Joining of Federation by Indian States.

3139.

Levy of death duty. 3645.

Life of the Legislative Assembly and modification of the Federal scheme. 3270-71.

Lord Chatfield's enquiry. 2960, 2963.
Marking of the country of origin on goods imported into India. 4096.
Negotiations for bilateral trade agreements. 3130.

Negotiations for Indo-British Trade Agreement. 2931, 2941, 3247.

Opening of factories to prepare aeroplanes and machine guns, etc. 3912. Profit and loss on the working of the Kalka-Simla Railway. 2861. Railway and Customs Returns. 2968.

Railway and Customs Returns. 2968. Rate war between Shipping Companies carrying Haj Pilgrims. 2920, 2921, 4112. 4114.

Rate war between shipping companies in the Konkan coastal trade, 3789.

Rents of residences allotted to Members of the Legislative Assembly and payments for haulage of their motor cars. 2952

Reservation for Europeans of posts on Indian railways, 2867, 2868.

Residential quarters allotted to Members of the Legislature in New Delhi. 3814-15.

Stationing of adequate forces on the east coast of India. 3327.

MANU SUBEDAR, MR .- concld.

Question (Supplementary) re-concld

Agreement. 4098.

Question re " Wine or Band Fund " in

- in India of aeroplanes for army. 3627-29. - of aeroplanes in India. 3467-69.

MARRIAGE(S)-

Muslim Dissolution of - Bill-Appointment of Mr. J. N. Talukdar to the Select Committee, 4256-57.

Question re-- of convicts in the Andamans.

MARTYRDOM-

- celebration of the ninth Sikh Guru Tegh Bahadur. 3312.

Question re level of the ashpit at Dusi and height of - of water tanks at

cultural investigations and experiments to the notice of the ---. 3820.

Question re purchase of - required for the army in the United Kingdom.

MAXWELL COMMITTEE-

Question re effect given to the recommen-

MAXWELL, THE HONOURABLE MR. R. M.-

Commercial Documents Evidence Bill-Appointment of Mr. J. N. Talukdar and Mr. P. A. Menon to the Select Com-

Appointment of Mr. J. N. Talukdar, Mr. P. A. Menon and Dr. F. X.

Motion for Adjournment re alleged rough handling of certain Hindu ladies at the

MAXWELL, THE HONOURABLE MR. , R. M.-contd.

by Council of State. 3003-04. MEAL(S) - (Page 62)

Allowance for - given to Railway Mail Service van peons and village Postmen. 3971-72.

Non-existence of facilities to purchase - tickets or to send telegrams for — on the Bombay, Baroda and Central India and East Indian Railways. 3738.

MEAL TICKET(S)-

MECHANICAL BRANCH-

Question re posts of foremen and assistant foremen in the --- of the North Western Railway. 4015-16.

Question re Indianisation of Subordinate - on the North Western Railway.

Question re racial discrimination in the

Question re -- asked for casual leave in the Railway Clearing Accounts Office.

railways. 3055.

Question re closing of a railway siding in district. 3489-90.

Question re -- of the Emigration Committee. 3274.

Question re non-acceptance of services of volunteers of social service organisations during Krishnanagar --. 3707-08. MEMBER(S)-

Appointment of a --- of the Railway

- of the Legislative Assembly.

MEMBER(S)—contd.

Question re-contd.

Rents of residences allotted to — of the Legislative Assembly and payments for haulage of their motor cars. 2951-52.

Residential quarters allotted to —— of the Legislature in New Delhi. 3814-15.

MEMORIAL(S)-

Motion for adjournment re setting up of a new — of the Badli-ki-Serai near Delhi, 3746-47, 3773-80.

MENON, MR. P. A .-

Commercial Decuments Evidence Bill— Appointment of Mr. J. N. Talukdar and — to the Select Committee. 4256.

Appointment of Mr. J. N. Talukdar,
and Dr. F. X. DeSouza to the

Select Committee. 4256. Oath of Office. 2845.

MENON, MR. P. M .-

Oath of office. 2845.

MENTAL DISEASE-See " Disease(s) ".

MERCHANT(S)

Question re hardships of Indian — in Chinese Turkistan. 4009.

BILL-

MESSAGE(S)-

— from H. E. the President of the Turkish Republic. 3078.

MESSENGER(S)-

Question re hours of work fixed for telegraph —. 3974.

MIGRATION(S)-

Question re deputation to discuss the question of Indian — to Malaya. 3126-27.

MILEAGE-

Question re — covered by the Superintendent of Education, Delhi, Ajmer-Merwara and Central India. 3746.

MILITARY ACADEMY-

Question re-

Candidates offering for examination to the Indian —. 3647.

Fall in the number of candidates seeking admission into the Indian ——. 3619-20.

Gentlemen cadets trained at the Indian ______. 3646-47.

MILITARY ESTABLISHMENT-

Question re British contribution to the cost of the Indian —. 3324-25.

MILITARY ESTATE OFFICER(S)

MILITARY FORCE(S)-

Question re stationed in Assam. 3653-54.

MILITARY FORTIFICATION(S)-

Question re — on Tibetan frontier. 3333.

MILITARY HOSPITAL(S)—

MILITARY MANOEUVRE(S)-

Question re evacuation of certain villages in Agra District for —. 3910-11. See also under "Manoeuvre(s)".

HLITARY OPERATION(S)—

Question re expenditure on — on the Frontier. 3210-11.

MILITARY POLICY-

Question re determination of India's —. 3342-44.

MILK-

Question re monopoly for supply of — in New Delhi. 4115-16.

MILLER, MR. C. C .-

Indian Patents and Designs (Amendment)
Bill—

Motion to refer to Select Committee. 3020-21.

Indian Tariff (Amendment) Bill— Consideration of clauses, 4410-11.

INE(S)—

Demand for excess grant in respect of ——. 2:03.

Extraction

Extraction of coal from —— in Assam. 3347-49.

Price and system of extraction of coal

from — in Assam. 3001.

IINISTER(S)—

Question re censorship of correspondence of Members of the Central Legislature and Provincial ——. 3345-46.

UNISTERIAL STAFF-

MINORITY COMMUNITY-

Question re members of the —— appointed as Wireless Inspectors in the United Provinces. 4038.

MISCELLANEOUS ADJUSTMENTS
BETWEEN THE CENTRAL AND
PROVINCIAL GOVERNMENTS—

Demand for excess grant in respect of ——. 2904.

MINISTRY(IES)

Question re change in the designation of - and linemen of the Telegraph Department. 3988-89.

MODY, SIR H. P .-

Indian Income-tax (Amendment) Bill-Motion to consider. 3231, 3285-91,

Consideration of clause 10. 3662-63.

Question re claims of - in Abyssinia.

- spent on New Delhi. 3816.

agencies for agriculturists. 2985-87. MONEY ORDER(S)

Question re desirability of having sureties and insured articles. 3700.

MONOPOLY—
Question re — for supply of milk in

Protected Muslim - in Sind. 3801.

Members of the Legislative Assembly

MOTOR VEHICLES BILL-

Question re - of the Army Head

MOVEABLE STEPS—

MR. CHAIRMAN (MR. S. SATYAMUR-

for or against any amendment, but it is

soldiers, 3620-21.

Defence Department. 4200.

Administration. 4187-88.

Indian as Chief Commissioner of

ernment of India. 4186-87.
Effect given to the recommendations

Indian Civil Service and Indian Police Service, 4189.

Indians in the Royal Air Force, 4200.

MUDALIAR, MR. C. N. MATHURANGA- MUHAMMED AHMAD KAZMI QAZI-

Life of the Legislative Assembly and modification of the Federal Scheme.

Location of the Indian Stores Depart-

College in Izatnagar. 4123. Purchase of "Envoy" aeroplanes.

Indian settlers in Kenya. 3273-74.

ments of the Government of India.

Question (Supplementary) re boycott of Indian shops in Mandalay. 3260.

MUHAMMAD AHMAD KAZMI, QAZI-

Clause 4. 4228.

Clause 8. 3598, 3599.

Clause 9. 3612-13, 3655.

Clause 10. 3656-57, 3676.

Clause 16. Clause 17.

Clause 23.

Clause 60. 4079, 4082.

contd.

Muslim Dissolution of Marriage Bill-

Appointment of Mr. J. N. Talukdar to Extension of the time for the presen-

tation of the reports of the Select Committee, 4257.

Expenses in connection with construc-

at the Walton Training School. 4339-

the Kumbh Mela. 3745.

ers for stocking on Hardwar Dehra Dun and Kotdwara sections. 3745.

Feeling of Indians in respect of the happenings and events in Palestine.

Installation of fans in third class compartments. 3476.

Question re visit of --- Under Secretary of State for India, to India. 4100,

MULTAN-

Question re increase in house tax in ---Cantonment. 4194.

Question re consultation with the Delhi

See also under " Municipality ".

Motion for adjournment re --- of Mr. N. G. Mazumdar, Superintendent, Archæological Survey of India. 2953-54.

Question re - of Mr. N. G. Majumdar of the Archæological

MURHO-

Question re change of the name of Budham Ghat Railway Station to that of
—. 3714.

MURSHIDABAD-

Question re breaches due to floods in the East Indian Railway line in —— District. 3002.

MURTIZAPUR-

Question re absence of alarm signals in carriages on the —— Ellichpur Railway line, etc. 3187-89.

MUSLIM(S)-

uestion re-

Contract to —— for the sale of aerated water in running trains. 3740-41.

Denial of facilities to employees on the Eastern Bengal Railway to pass departmental examinations.

Denial of half an hour's leave to —— on the Eastern Bengal Railway during Ramzan. 3077.

Denial of leave to —— for saying their Friday Prayers on the Eastern Bengal Railway. 3077.

Discharge and harassment of ——by the Superintendent, Watch and Ward, Eastern Bengal Railway. 3486.

Facilities for special training to on the Eastern Bengal Railway. 3485-86.

Grievances of — in the Divisional Office, Quetta. 3711.

Inadequate representation of — in the Department of Education, Health and Lands and certain Offices attached to it. 3267.

Low percentage of — on the Eastern Bengal Railway. 3484-85. Muslim Appellate Assistant Commis-

sioner of Income-tax in Delhi. 4174.

— in certain posts in the Customs
Department at Karachi. 4196-97.

Non-allotment of quarters to newlyrecruited — on the Eastern Bengal Railway. 3464-65.

Paucity of — in the category of Block Signal Inspectors on certain State Railways. 4339.

Paucity of recruitment of — in the Postal Department. 3733-35.

MUSLIM(S)—contd.

Posting of — to certain offices on the Eastern Bengal Railway. 3465-66.

Putting of — on unimportant works on the Eastern Bengal Railway.

MUSLIM CLERKS-

See "Clerk(s)

MUSLIM DISSOLUTION OF MARRIAGE
BILL
See "Bille"

MUSLIM FAMILY(IES)-

Question re undivided Hindu and — assessed to income-tax. 4201-02.

MUSLIM MONUMENT(S)-

See " Monument(s) "

MUSLIM UPPER SUBORDINATES— See "Upper Subordinate(s)".

See " Act(s) ".

MUTTRA-

Question re permission to Raja Mahendra Pratap of —— District to return to India. 2976-77.

IYMENSINGH-

Delays and detentions of mails for Tangail in — District. 3742.

Overcharge on return tickets between Calcutta and — 2871.72.

MYSORE-

Question re-

Construction of a railway line connecting — and Coimbatore. 3704-05. Excise duty imposed on imports of yarn from British India into — State. 3262.

N.

MACA BILLS

Question re seam of coal found in Lakhimpur Frontier Tracts and —— in Assam.

NAME(S)

Question re change in the —— of certain railway stations. 4338-39.

NATHNAGAR-

Question re non-stoppage of certain trains at — on the East Indian Railway. 3492.

NATIONAL PLANNING COMMITTEE— See "Committee(s)".

NAUMAN, MR. MUHAMMAD-

Indian Income-tax (Amendment) Bill-

Question re-

Advertisement of posts by the Divisional

Appointment of tracers and draughtsmen in the Howrah Division of the

recruited in the General Manager's Office of the Eastern Bengal Railway,

on the Eastern Bengal Railway to pass departmental examinations.

Denial of half an hour's leave to Muslims on the Eastern Bengal Railway during Ramzan. 3077.

Denial of leave to Muslims for saying

Non-allotment of quarters to newly-

Posting of Muslims to certain offices

works on the Eastern Bengal Rail-

Recruitment and transfer of Muslim East Indian Railway. 3002.

NAUMAN, MR. MUHAMMAD -- cond.

railways. 3704.

"Smalls Quick Transit Service" on the East Indian Railway. 3977-79.

Vacancies of ticket collectors in the Howrah Division of the East Indian

Question re type of veessel for India's

Question re transfer of the --- of India

Question re security demanded from the of the ---, an Ajmer Hindi Weekly.

Question re vessels of the Royal Indian -- 3896.

Question re-

---- for bilateral trade agreements.

—— for Indo-British Trade Agree-ment. 2927-28, 2931-32, 2940-41

- with the Provinces with regard to Federation. 3252-54.

Trade — with Ceylon and Egypt,

Quarters, — 3558.

Appointment of an optician in the Irwin Hospital, — 3807.

Connection of Karol Bagh with by a direct road. 3558.

Cow byres in—: . 4115.

Electricity consumed in quarters of bly in ——. 3556-57. Insanitary surroundings of

NEW DELHI-contd.

Question re-contd.

Monopoly for supply of milk in ——. 4115-16.

Rents of quarters of Members of the Legislative Assembly in ——charged from officials. 3555-56.

Report of the —— Municipality. 3799-3800. Residential quarters allotted to Mem-

Residential quarters allotted to Members of the Legislature in ——3814-15.

NEW GOODS LINK SERVICE-

See "Goods Link Service".

NEW YORK-

Question re participation of India in the World's Fair in ——. 3817-18.

NEWSPAPER(S)-

Question re censorship of corresponden ce of agencies and —— of British India in the United Kingdom. 3560, 3920.

MOBILIVALION

Question re—

——system on the Bengal Nagpur Railway. 3494-95. — to the elected seats to the Canton-

NON-GAZETTED STAFF

See "Staff"

NORTH-EAST

Question re precautions taken to defend the —— of India. 3912.

NORTH-WEST FRONTIER-

Question re uniforms supplied to postmen and other lower grade postal staff in the Punjab and — Circle. 3459-60.

NORTH-WEST FRONTIER PROVINCE— Ouestion re—

Position of the —— Operations. 4003-04.

Speech of the Premier of the about permanent solution of the tribal problems, 4005-06,

NORTH WESTERN RAILWAY-

NORTHERN INDIA SALT REVENUE

Question re recruitment in the — 3915-16.

NOTIFICATION(S)-

Question re — to villagers for holding military manoeuvres. 3000.

NUR MUHAMMAD, KHAN BAHA-DUR SHAIKH— Oath of Office. 2845.

TTTDQEVQ

Question re military hospitals maintained in India and doctors and employed in them. 3624-25.

0.

OATH OF OFFICE— Bartley, Mr. J. 3457. Basu, Mr. R. N. 2845.

Bewoor, Mr. G. V. 3457. Brokenshaw, Mr. A. 3177, 4165.

Brokenshaw, Mr. A. 3177, 4165. Dutt, Mr. S. 2845. Gorwala, Mr. A. D. 2845.

Greer, Mr. B. R. T. 2845. Hardman, Mr. J. S. 3313.

Menon, Mr. P. A. 2845. Menon, Mr. P. M. 2845.

Nur Muhammad, Khan Bahadur Shaikh. 2845.

Row, Mr. K. Sanjiva. 2845. Sircar, the Honourable Sir Nripendra.

Sobha Singh, Sardar Bahadur Sardar. 3457.

Spence, Mr. G. H. 2845.

Staig, Mr. B. M. 4165. Talukdar, Mr. J. N. 2845.

OATHS (AMENDMENT) BILL—
See "Indian — " under "Bill(s)"

OBSERVATORY(IES)-

Question re functions of the Director of Solar — at Kodaikanal. 4030-31.

OCTROI DUTY(IES)-

Question re non-levy of — on liquor and wines in the Lahore Cantonment. 3880-81.

DFFICER(S)—

Allowances paid to Army — and

soldiers, 3620-21.

Commissioned — in the Frontier
Irregular Corps, 4021.

Dividend and pay of certain — on the Shahdara-Saharanpur Light Railway, 2882.

Gazetted — in the Signal Department of the North Western Railway. 4030.

Headquarters of the —— of the Army Headquarters, 2988.

Indian Civil Service - employed in the Government of India Departments. 4183-85.

- in the Department of Communications, 4031.

- punished for dishonesty

corruption on railways. 3001.
Pool of —— for the Finance Department. 3321-22.

British soldiers and — in the Indian Army, 3899-901.

Recruitment of Indian Civil Service
— in the Central Secretariat.

Reduction in the number of saloons for railways - . 4018.

Special allowances granted to - and clerks of the Army Headquarters.

Wastage amongst certain - of the Army. 2968-69.

Non-grant of pensionable status to some — in Telegraph Office. 3732. Rents of quarters of Members of the Legislative Assembly in New Delhi charged from ——. 3555-56.

Question re non-counting of —— in the Posts of guards towards increments OTTAWA TRADE

OGILVIE, MR. C. M. G .-

Motion for adjournment re setting up of a new memorial of the Badli-ki-Serai near Delhi. 3746, 3747, 3776-77, OUTLET(S)-

Question re position of the North-West Frontier Province - 4003-04.

Question re appointment of a -- in the Irwin Hospital, New Delhi. 3807.

Question re taking of Urdu by Indians as - for the Staff College Examina-

Question re Railway servants failing in the - at the Walton Training

Question re contribution towards crime and - by the Shahdara-Saharanpur Light Railway. 2879-80.

Protest against the village Communities — in Ceylon. 4105-06.

Village Franchise - passed by the Ceylon State Council. 3278.

Krishnanagar Mela. 3707-08.

Recruitment of Oriyas in the Postal Department in —_____ 3735-36.

- in the subordinate postal service in Orissa. 3501-02.

Recruitment of - in the Postal Department in Orissa. 3735-36.

Fixation of time limit for terminating the —. 3789-90.

Termination of the -4097-98.

Stations on the Eastern Bengal Rail-

Question re shifting of the - over the Chandrakona Road Station on the

OVERCHARGE(S)-

Question re --- on return tickets between Calcutta and Mymensingh. 2871-

OVERCROWDING

Question re-

- and detention of a train without lights at Ghol-Shahpur on the Kalighat-Falta Railway. 4034.

- of trains at Sealdah Railway station. 3482-83.

OWNERSHIP OF LAND-

in South Africa. 3257.

PACHOORIA-

Question re outlets for drainage way. 3985-86.

Question re inclusion of certain Indian commodities in the --- between the United Kingdom and the United States of America. 2937.

Question re— Fall in the price of - and rice.

Import of rice and --- from Burma. 2948-50

of water in the Railway Colonies of - and Chittagong. 3071-72.

Question re non- - of the names of stations on shades of lamps on the Great Indian Peninsula Railway.

PALIWAL, PANDIT SRI KRISHNA

Members of the minority community appointed as Wireless Inspectors in the United Provinces, 4038.

at certain stations on the North

of facilities for higher education to Indians in Malaya. 3265-66.

PANDE, MR. BADRI DUTT-

Irrigation, etc., charged to Revenue.

Central and Provincial Governments.

Indian Income-tax (Amendment) Bill-Consideration of clause 10, 3674, 3676.

Abolition of slavery in the Pangsha Tribal Area. 3073-74.

Agricultural areas in Cantonments,

Appointment of an Indian as Deputy Director or Assistant to the Deputy Director of Cantonments, 2981.

PANDE, MR, BADRI DUTT—contd. Question re—contd.

Discontinuance of audit supervision of Provincial Offices. 2977.

Disparity in leave rules between Government and Railway schools. 3471.

Expulsion of certain Bhotia traders

from Tibet. 4020-21.

Famine in Ajmer. 3265.

Famine prevailing in the rural areas of the Delhi Province. 3263-65.

Grievances of railway coolies at Allahabad. 3207.

Income and expenditure, etc., of the Kalka-Simla Railway. 2854.

Indians in Palestine. 3073. Indians in Tanganyika. 3075.

Insurance companies failing to make deposits with Government. 2935-36.

Military Estates Officers in India. 2981-82.

Military fortifications on Tibetan from

Opening of a railway station between Kashipur and Ramnagar, 3207.

lities for higher education to Indians in Malaya. 3265-66.

Payment of house allowances to executive Officers in Cantonments. 3652.

Permission to Lala Har Dayal to return to India, 2977.

Permission to Raja Mahendra Pratap of Muttra District to return to India. 2976-77.

Revision of the new pension rules, 3904 Separation of British Cavalry Bazar and Infantry Bazar from the Ambala Cantonment. 3651.

Separation of Sadar Bazars from

Question (Supplementary) re—
Amount paid for haulage of cars to

Members of the Legislative Assembly. 3557.

Ban on Raja Mahendra Pratap Singh against his return to India. 4182, 4183.

3259.

Change in the policy about tribal areas. 3977.

Consultations between the representatives of Indian States and the Government of India at Simla. 2926.

PANDE. MR. BADRI DUTT—concld. Question (Supplementary) re—contd.

Contracts of the Indian refreshment rooms on railways. 4344.

Establishment of a Medical College in Delhi, 3816.

Gurkhas serving in the Indian Army. 2965.

Invitation to the Afghan Minister of Commerce for discussions on economic problems. 3710.

Life of the Legislative Assembly. 3248.

Murder of Mr. N. G. Majumdar of the Archæological Department. 3563. Province of Panth Piploda. 3644.

Railway accident at Hardwar during the Kumbh Mela. 3982.

Report of the Committee on XB engines. 3459.

Schools opened in the Tribal areas. 3458.

State control of Company-managed Railways on expiry of their contracts. 3474.

NGSHA TRIBAL AREA-

Question re abolition of slavery in the _____, 3073-74.

ANTH PIPLODA-

Question re province of — . 3644.

Question re Gordon Sinclair, writer of an article regarding love —— in the Andamans. 3331.

Question re late arrival of 42-Down at Howrah. 3986-87.

ARCEL OFFICE-

Question re construction of a combined booking and — at Vizianagram on the Bengal Nagpur Railway. 3495.

Question re ill-treatment meted out to Indians in —. 4027.

ARMA NAND, BHAI-

Indian Income-tax (Amendment) Bill—Motion to consider, 3440.

Indian Tariff (Amendment) (Bill-

Motion for Adjournment re alleged rough handling of certain Hindu ladies at the Shiva Mandir site in Ouece's Gardens, Delhi, 4357.

PARMA NAND, BHAI-contd.

Question re-

Disregard of communal proportion by the Superintendent of Post Offices, Etawah, in making appointments.

Electrical establishment of the Central Public Works Department. 3823-

Loss of a bag of the Delhi Railway Mail Service containing registered

See " Excluded Areas".

Grant of free --- to refreshment

- issued to probationary Labour Inspectors on Railways, 3731-32.

PASS RULE(S)—

Question re-

Restoration of old -- to railway

Concessions to lower class --- on the

Refusal to grant a -- to Maulvi Refusal to renew a --- issued to one Mr. Apand Mohan Sahav. 4037.

PATNA—

Question re-Accident to the Punjab Express near

Delay in the delivery of dak from Purulia at — 3497. Installation of a Broadcasting Station

at _____, 3208-09.

Question re advisability of — of the permanent way on the East Indian Railway. 4033.

PATROL DUTY-

Question re supply of waterproofs to telegraph linemen on ---. 3500.

Anglo-Indians in certain Departments of the Assam Bengal Rail-

ways. 3203.

Dividend and — of certain officers

Railway. 2882. Non-grant of increments of —— on the Eastern Bengal Railway. 3466.

ners on certain State Railways.

of ---, etc., in the Army Headquarters. 3637-39.

Question re fixation of new -- for

PAYMENTS TO INDIAN STATES AND

Demand for Excess Grant in respect PLATFORM(S) of —. 2909-13.

PENSION(S)

Question re-

Leave and — previleges of Postal and Railway Mail Service lower grade staff, 3460.

officials in Telegraph Office. 3732.

Question re advisability of patrolling the — on the East Indian Railway.

Question re appointment of Apprentice - on the East Indian Railway. 3208.

Question re criterion for selection of -Deputy Accountant General, Posts and Telegraphs, Madras. 3919-20.

Question re refusal to supply -- to PETROLEUM-

Alleged discovery of deposits of coal and — in Assam. 3249.

Boring operations for — carried

out in certain parts of Assam. 3818.

Inconveniences to --- at Ranaghat

carrying Haj ---. 2919-21,4111-15.

Question re training of Indians as --

See " Committee(s) ".

Question re raising and covering of -of certain stations on the Assam

"PLIGHT OF FRONTIER HINDUS"_ Question re article entitled - published in the Leader. 3074-75.

from moving an amendment on the ate notice of an identical amendment has already been given by another to - raised by Mr. S. Satyamurti as

could be moved in respect of a service grant was presented to or voted by the Assembly. 2909-13.

raised by the Honourable Sir Nripendra Sircar as to whether an Honourable Member is entitled to criticise the conduct, not of the Government of India, but of the Governor General, 4388-89.

POLICE-

Demand for Excess Grant in respect of —. 2901. Question re conference contemplated to

discuss matters connected with the

representation on the Assam Bengal

Interpellation in the House of Commons re control of --- of Congress Governments by the Working Com-

Question re - in Waziristan. 2845-

Question re levy of --- on foreigners residing in French India. 3502, 4028. POOL OF OFFICERS-

Question re-

Financial condition of the Vizagapatam adal, 4000, rolenke

Non-recognition of the Labour Union of the Vizagapatam --- 4002. dues and landing charges in the Vizagapatam --- 4001-02.

PORTS AND PILOTAGE

Demand for Excess Grant in respect of ——. 2901-02.

Question re-

Inadequate representation of Indians in ——. 3063-65, 3195-96.

Indianisation of ---. 3179-81.

3479-80.
Making the proceedings of the Bombay - open to the public. 3462-

- with salaries created in the Railway Department and on State Rail-

Reservation for Europeans of on Indian railways. 2866-68.
Selection for the — of Passenger

Superintendent and Assistant Claims Inspector at Howrah. 3486.

Absence of a — and Telegraph Office at Chakulya in Singhbhum District. 3497-98.

Cos of a rural —. 3728.

nath. 4009.

Chakulya in Singhbhum District. 4019.

Reduction in the rate of interest in the

the hills during winter. 3701.

Supply of stationery in the General —, Delhi. 3745.

POSTAL CASH CERTIFICATE(S)-Question re assessment of income-tax from

holders of — and depositors in Postal Savings Bank. 3918.

Question re candidates declared eligible for service in the Bombay --- , 4041.

POSTAL DEPARTMENT

Question re discharge of Muslim clerks from the - in Karachi. 3735.

Paucity of recruitment of Muslims in the — . 3733-35.

Permission to postmen, etc., to qualify for appointment as clerks in the --and relaxation in age-limit. 4040.

Recruitment of Orivas in the -- in Orissa. 3735-36.

Taking over by the - of telephone systems in Madras City and other

Question re extension of - in rural

Question re bonus of ----

Question re sale of British and Indian - in India and England, etc. 3997-08

Question re assessment of income-tax from holders of postal cash certificates and depositors in ---. 3918.

POSTAL SERVICE—

Leave and pension privileges of and Railway Mail Service lower grade

Oriyas in the subordinate --- in Orissa.

Question re uniform supplied to postmen and other lower grade - in the Punjab and North-West Frontier

Question re - sold to public and service stamps used in Government Departments. 3463-64.

Question re dislocation of railway and

Question re demand for half-anna 3724-25.

POSTMAN(MEN)-

Admission fee paid by ---, etc., for examination for appointment to the clerical cadre. 3699.

Allowance for meals given to Railway Mail van peons and village -

Assignment of reasons on transfers of -, etc. 3700.

House allowance granted to etc. 3699.

Permission to ---, etc., to qualify for appointment as clerks in the Postal Department and relaxation in agelimit. 4040.

Safety of --- in rural areas.

Delivery of letters by extra-depart-

Question re criterion for selection of

Question re speech of the --- of the North-West Frontier Province about permanent solution of the tribal problems, 4005-06.

Message from H. E. the -of the Turkish Republic. 3078.

PRESIDENT, MR. (THE HONOURABLE SIR ABDUR HARIM)-

Expressions of regret on the death of -Mustafa Kemal Pasha. 2957. Shaukat Ali, Maulana, 3456.

PRESS REPORT(S)-See " Report(s)

PREVENTION OF CRUELTY TO ANI-MALS (AMENDMENT) BILL-

See " Bill(s) "

Fall in the - of paddy and rice.

PRIMITIVE TRIBES-

Question re denial of — and casual leave to employees on the Bengal

PROFIT(S)—
Question re —— or loss on the working

Frontier Tribes. 4006-07.

Question re introduction of -- in the

PROMOTION(S)-

Question re-

- of cleaners, firemen and shunters on the North Western Railway.

- of guards on the North Western

North Western Railway. 3491.

— of Muslim Upper Subordinates on Railways. 3712.

— of sub-heads in the Railway Clearing Accounts Office. 3741-42. - to the Assistant Station Masters' posts on the North Western Rail-

Recruitment and -- of Assistant

- of the cotton industry. 3785-86,

- of the interests of Indian cotton

Removal of --- to salt manufac-

Onestion re-

Introduction of the benefit of for inferior railway staff. 4017-18. staff to the Sterling Branch of -

Question re-

PROVINCIAL AUTONOMY-

Question re contributions to the United Provinces Government before —.

Question re-

of —. 2977.

Question re eligibility of the Delhi University Graduates for - 3817.

2897-98.

Question re examination fees charged by the Federal - . 2983-84.

Central Division, Central - . 4122. Caretakers in the Central - at Simla.

Question re procedure adopted for inflicting - under the Indian Railways

Famine in the Hariana Area of the _____ 3819.

Grants for famine relief in Madras, --- and Bikaner. 3822-23.

Uniforms supplied to postmen and other lower grade postal staff in the — and North West Frontier

termediate and third class bogie to to the ___ at Kalka for Howrah.

Question re - made by railways.

vinces and Bihar Governments' Joint

QUALIFICATION(S)-

Professional — of contractors at certain stations on the North Western

etc., of instructors employed at the Walton Training School. 4354-56.

Absence of hedges, etc., in Aram Bagh

QUETTA-

RACE PREJUDICE-

Question re -- against certain ships. 3566-67.

- in the matter of pay, etc., in the Army Headquarters. 3637-39.
—— in the Mechanical Transport De-

in the scales of pay and service conditions for clerical personnel of the Army Headquarters. 2989.

of the All-India - . 3712-13.

Discharge and harassment of Muslims by the Superintendent, Watch and Ward, Eastern Bengal Railway

Office, Quetta. 3711. Low percentage of Muslims on the Eastern Bengal Railway. 3484-85.

Inspector at Howrah. 3486.

Lack of co-operation with the Northin preventing --- etc. 3738-39.

by dacoits on Dalauda station on the Bombay, Baroda and Central

Question re— between Kalka Simla. 4022.

cles Bill and co-odrination of road and --- 4335-36.

Accident in Sylhet and Cachar on the

Boy killed in shunting operations at Chorgola Station on the ---.

Anglo-Indians in certain Depart-

Assam Bengal—contd.

Question re-contd.

Educational facilities for the children of staff of certain communities on

Employment of Bengalis and Assamese on the —. 4035.

Government's policy about communal

Grants-in-Aid to European and Indian Institutes and nominations to cer-

Inconveniences at Silchar station on

Bengal and North Western-

Breach between Badla Ghat and Dhamhara Ghat on the —, 3492. Proposal to extend certain lines on the

employees on the ---. 3495.

Drivers on the —. 2858-59.

on the ---. 3075-76.

3494-95. Shifting of the overbridge over the

Chandrakona Road Station on the -. 3065-66.

Bombay, Baroda and Central India-

Non-existence of facilities to purchase meal tickets or to send telegrams for meals on the --- and East Indian Railways. 3738.

Power of dismissing employees of the - given to the Watch and Ward and Commercial Canvassers. 4038-

Raids by dacoits on Dalauda station on the —. 4337.

RAILWAY(S)-contd.

Question re working by Diesel cars of the

Company-managed-

the _____ 4032-33.

ment way on the ---. 4033.

Appointment of Apprentice Permanent Way Inspectors on the — . 3208. station sergeants in the Howrah

Division of the — 3979. Appointment of weigh clerks in the

Breaches due to floods in the —— line in Murshidabad District. 3002.

Charges for food on the --- Stations.

on the --- as Anglo-Indians.

on the --- and Eastern Bengal Railway. 4337-38.

Grade of an Inspector of Accounts on the —. 3729-31. Grievances of the — staff serving

in the Delhi Division. 3504.

List of approved candidates maintained on the — and Eastern Bengal Railway. 3704.

Non-admission of certain non-gazet ted staff to the Sterling Branch of Provident Fund on the ---. 3001.

Non-existence of facilities to purchase meal tickets or to send telegrams and Central India and ---. 3738.

Non-observance of regulations regarding disciplinary action on the ---

East Indian-contd.

Non-stoppage of certain trains at

Pay and allowances of certain staff on reinstatement on the

clerks in the Howrah Division of the ---. 3002.

Running of trains according timings on the ---. 3504.

"Smalls Quick Transit Service" on the —. 3977-79.

Vacancies of ticket collectors in the

Collision between a bullock cart and a train between Gocharan and

Communal composition of persons

on the East Indian and ----

lims on the --- during Ramzan.

floods on the ---. 3065, 4255.

Facilities for special training to Muslims on the —. 3485-86. List of approved candidates main-

Question re-contd.

---. 3466.

RAILWAY(S)—contd.

Eastern Bengal—contd.

ing disciplinary action on the East Indian and ---. 3977.

Outlets for drainage of flood water between Dadashi and Pachooria Stations on the ---. 3985-86.

Post of Assistant Law Officer on the

Post of Drawing Office Superintendent

Posting of Muslims to certain offices on the ---. 3465-66.

Proposal to extend certain lines on the Bengal and North Western and ---

Provision of moveable steps to compartments at Goalundo station on

Putting of Muslims on unimportant works of the ---. 3076.

sory Committee on the -..... 3492-

Non-painting of the names of stations on shades of lamps on the ----.

Question re reservation for Europeans of posts on —. 2866-68.

of a train without lights at Ghol-Shahpur on the —. 4034.

Income and expenditure, etc., of the

Profit or loss on the working of the

in the Signal Departments of the

areated water and ice in the Delhi Division, -- 3509-10.

North Western-contd.

Question re contd

Discouragement to staff from joining Trade Unions in the Delhi Division of the ——. 3743.

Gazetted officers in the Signal Depart ment of the ——. 4030.

ment of the —. 4030. Guards on the —. 3484.

men on the ——. 3490.

Income from the Sind Section of the _____. 3991.

Indianisation of Subordinate Mechanical Engineering Service on the ——, 3982-83.

Invoice typists on the ——, 3182-83 Issue of intermediate class return tickets on the ——, 4345.

Licence fees realised from stall vendors and rent of refreshment rooms on the ———. 3507.

Non-confirmation of certain guards in the Delhi Division, —. 4347.

Non-counting of officiating period in the posts of guards towards increments in the Delhi Division, ——, 4347.

Non-gazetted staff removed from Service in the Delhi Division,——. 4348.49.

Opening of a flag station at Jessowal, ——. 2849.

Posts of foremen and assistant foremen in the Mechanical Brench of the ——. 4015-16.

Professional qualifications of contractors at certain stations on the——. 3511.

Promotion of guards on the ——

Promotion of literate men as drivers on the ——. 3491.

Promotions of cleaners, firemen and

shunters on the —. 3491.

Promotions to the Assistant Station
Masters posts on the —. 3504-05.

Railway stations and certain staff employed on the ——in Sind. 3714-15.

Rents recovered from guards in the

Delhi Division, —. 4347.

Revenue drived from rents and

licence fees at crtain stations on the —. 3510-11.

RAILWAY(S)-contd.

North Western—concld.

Question re-conto

Special Ticket Examiners sent to the Karachi Section of the —— 3054-55.

Sub-letting of ice contract in the Delh Division. ——, 3509.

Training of signallers and station masters, etc., on the ——. 3715-16.

Question re—

Abolition of 1st class compartments on —. 4334-35.

Accidents on —. 3701-03, 3708, 4021. Classification of cleaners on —. 2878. Constitution and strength of the —.

Board and appointment of an Indian as Chief Commissioner of —. 4032.

Contracts of the Indian refreshment rooms on ——. 4344.

Discharge of workmen of the ——

Workshop, Sukkur. 3739. Earnings and working expenses of ——.

Earnings and working expenses of —.
4007-08.

Import of supervisory staff for —— from England. 4333-34.

Chief Accounts Officers of —being responsible to the General Managers. 3192-95.

Medical examination of sweepers

employed by —. 3055.

Non-grant of heliday to station and

running staff on —. 2885.
Officers punished for dishonesty and

corruption on ——, 3001.

Passes issued to probationary Labour Inspectors on ——, 3731-32.

Production and purchase of coal by

—. 2889.

on ——. 3712. Purchase made by ——. 2888.

— and Customs Returns. 2966-68.

Rents paid by Indian and European refreshment rooms on — 2865-

66, 3177-79.

Retrenchment on ——. 2855-56.

Retrenchment on — 2855-56.
Rules for determination of seniori

——. 3704.
Stone-ballast required for certain ——.
2886-87.

Shahdara-Saharanpur Light-

Question re—

Acquirement by Government of the _____. 2887.

Shahdara-Saharanpur light-contd.

Arrangement for communications between telegraphic and non-telegraphic stations on the ---. 2878. Contracts to vend food and drinks,

etc., on the ____. 3506-07, Contribution towards crime and orders

by the -- 2879-80, 4255. Dividend and pay of certain officers

on the -- 2882. Expenditure on structural work., etc., on the --- 2881.

Fencing and level-crossings on the

Hours of employment of railway

servants on the -- 2877-78. the ---. 2883.

Latrines in third class compartments on the ____. 2883-84.

Locomotives on the ----. Overcrowding on the ____. 2882. Passes issued to the staff of the -

Ragging of passengers carriages on curves of the - 2887.

Speed exemption given to the ---. 2879.

Speed of trains and profits, etc., of the

Stone-ballast consumed by the -

Thefts and robberies committed on

the --- 2883. Third class fares on the _____, 2881. Third class vehicles with latrines on the ---2879.

South Indian-

Avvalur train disaster on the

Report of the Committee on the accident between Dindegal and Madura on the ---. 4010.

Applicability of Government Servants' Conduct Rules to staff on

Appointment of an Indian as Agent or Deputy Agent of a ---. 3471-

Appointment of Indians as Agents and Deputy Agents ---. 2889-90.

RAILWAY(S)—concld,

Classification of Armenians and Jews employed on _____. 4033.

Communal composition of employees in certain workshops on ----. 4013-

Confidential reports of staff on ---3503-04.

Europeans and Indians recruited on ---. 3469-70.

Increase in the revenues of ---. 4010-11. Non-Indians in workshops of ----

4029-30. Paucity of Muslims in the category

of Block Signal Inspectors on certain --- 4339. Pay and allowances of Ticket exami-

ners on certain -Posts with salaries created in the Rail-

way Department and on ----.

on ---. 2885. Recruitment and promotion of Assist-

ant Way Inspectors on ---. 3052-Refreshment Cars on ---. 4012-13.

Revenue derived from rents and licence fees, etc., on ---. 3510. Rules made by Agents of ---. 4347-

Staff failing in vision test on -

Standardisation of conditions of service on ---. 3506. Use of sleepers on ---. 3480-81.

RAILWAY ACCIDENT(S)-See " Accident(s) ".

RAILWAY ACCOUNTS DEPARTMENT-Question re changes contemplated in the organization of the ---. 4011.

RAILWAY ADVISORY BOARDS-Question re inclusion of women in -

Question re selection Boards for selecting candidates for -- 2894-95.

Question re tombs and mosque, etc., in the restricted - . 3513. RAILWAY BOARD-

Demand for excess grant in respect of

RAILWAY BOARD—contd.

Question re-

Appointment of a Member of the

Constitution and strength of the and appointment of an Indian as Chief Commissioner of Railways.

RAILWAY ACCOUNTS

Medical certificate asked for casual leave in the --. 3741.

Promotion of sub-heads in the -

Staff of the --- . 3507-08.

RAILWAY COLONY(IES)-

Question re discrimination in the supply of water in the --- of Pahartali and Chittagong. 3071-72.

See "Cooly(ies)".

RAILWAY DEPARTMENT-

Posts with salaries created in the and on State Railways. 3503. Telegraphs and - 2876.

RAILWAY EMPLOYEE(S)-

Question re restoration of old pass rules to

RAILWAY FACILITY(IES)—

See " Facility(ies)".

Question re-

Absence of alarm signals in carriages on the Murtizapur-Ellichpur -. etc.

Connection of Barisal-Madaripur with Khulna by a Railway Line. 4011-12. Construction of a -- connecting Mysore and Coimbatore. 3704-05.

RAILWAY MAIL SERVICE-

Allowance for meals given to --- van peons and village Postmen. 3971-72. Leave and pension privileges of postal and - lower grade staff. 3460.

Loss of a bag of the Delhi --- containing

RAILWAY MECHANICAL WORKERS'

Question re recognition of the All-India -- 3512-13.

RAILWAY OFFICER(S)-

Question re saloons maintained for 3723-24. See also "Officer(s)".

RAILWAY OFFICIAL(S)

Question re-

Interference with Congress activities by certain --- at Giridih and Bermo.

- receiving farewell addresses, etc. 3496.

RAILWAY RATES ADVISORY COUN-

Question re constitution and functions of the Railway Rates Advisory Council.

RAILWAY SCHOOL-See "School(s)"

RAILWAY SERVANT(S)

Hours of employment of - on the Shahdara-Saharanpur Light Railway.

- failing in the oral test at the Walton Training School. 4339-42.

Training given to ___ at the Walton Training School. 4349-54.

Question re closing of a -- in Meerut

Question re applications submitted for obtaining the consent of the Governor-General under section 270 of the Government of India Act, 1935, by the non-See also "Staff ".

RAILWAY STATION(S)-

Absence of intermediate class waiting rooms at certain - in Sind.

Alleged incivility of a ticket collector towards a lady at Sealdah ---. 3483. Change in the name of certain ----

4338-39. Change of the name of Budham Ghat

to that of Murho. 3714. Improvement of the Cocanada ---

Inconveniences to pilgrims at Ranaghat

Opening of a -- between Kashipur and Ramnagar. 3207.

Overcrowding of trains at Sealdah

RAILWAY STATION(S)-contd. Question re-contd.

Petty constructions at the Hardwar

- and certain staff employed on the North Western Railway in Sind. 3714-15.

Remodelling of Hardwar ---. 3980-

Rent received from the Aerated Water Factory at the Delhi - .. 3507. Sale of tickets at Gaya -- . 3498.

Sub-letting of a contract at the Delhi

Through booking from certain -- in

RAILWAY TELEGRAPH SCHOOL-See " School ".

Question re -- on Egerton Road, Delhi. 4025.

Question re dislocation of -- and postal traffic between Bongaigaon and Bijni. 2870-71, 3746.

RAILWAY WORKSHOP(S)-See " Workshop(s) "

RAILWAYS (LOCAL AUTHORITIES'

Question re construction of the proposed Broadcasting Station at ---. 4025.

Question re opening of a railway station between Kashipur and ---. 3207.

RAMZAN-

Question re denial of half an hours leave to Muslims on the Eastern Bengal Rail-

RANAGHAT-

Question re inconveniances to pilgrims at -- Railway station. 3742-43.

RANGA, PROF. N. G.—
Ajmer-Merwara Muncipalities Regulation (Amendment) Bill— Motion to consider. 3010-12 Consideration of clauses. 3017

Indian Cotton cess (Amendment) Bill-Motion to consider. 3042-45.

Motion to consider. 3296.

RANGA, RPOF, N. G .- contd.

Indian Patents and Designs (Amendment)

Motion to refer to Select Committee.

Motion for adjournment re setting up of a new memorial of the Badli-ki-Serai battle near Delhi. 3778.

Charges for food on the East Indian Railway Stations. 3996.

Education Committee. 3570.

Contract system of engaging railway

Convening of an All-India Fodder and Grazing Facilities Conference at Delhi. 3567-69.

Development of the handloom weaving industry. 4099-4100.

Extension of postal facilities in rural areas. 3736-37.

Famine conditions in Hissar. 3737. Famine conditions prevailing in the Delhi Province. 3557.

Grants for famine relief in Madras, Punjab and Bikaner. 3822-23.

Holding of an All-India Agricultural Merketing Conference at Delhi.

Imposition of income-tax on agricultural incomes in the centrally administered areas. 3649-50.

Institution of a temperance campaign for the protection of Indian labourers in Malaya. 3570. Introduction of third class carriages of

improved design. 3994-96. Lack of co-operation with the North-West Frontier Province Government

in preventing raids, etc. 3738-39. National planning Committee. 3804-05. Non-existence of facilities to purchase meal tickets or to send telegrams for meals on the Bombay Baroda and Central India and East Indian Rail-

Position of Indians in Burma. 3134. Printing in vernacular of charges on badges of coolies. 3992-93.

Protection of the cotton industry. 3802-03.

Radio programmes providing adult edu-

Raising of standard of living, etc., of working classes. 3804.

RANGA, PROF. N. G .- contd.

Question re-contd.

Set back to the process of economic recovery. 3649, 3822.

Subvention to the handloom weaving industry. 4098-99.

Question (Supplementary) re-

Absence of alarm signals in carriages on the Murtizapur-Ellichpur Railway line, etc. 3188, 3189.

Accident to the Punjab Express near Patna. 2864, 2865.

Accidents on railways. 3702-03. Activities of the Industrial Research

Bureau. 3798. All-India Economic Planning Commit-

tee. 3810. Allowance for meals given to Railway

Mail Service van peons and village postmen. 3971, 3972.

Anti-trust law and other measures in the United States of America. 3553. Appointment of Tariff Boards. 3544.

Archaeological survey of village Sapta-Bringing of the results of agricultural

investigations and experiments to the notice of the masses. 3820.

Carriage of Mails by specified trains.

Censorship of letters and telegrams to Members of the Legislative Assembly. 4177, 4178.

Certain particulars connected with the Reserve Bank of India.

Conference contemplated matters connected with the Police Administration. 4188.

Conferences of Station Directors of the All-India Radio. 3713.

on Federation issue. 3342.

Contracts of the Indian refreshment Discrimination in the supply of water in

the Railway Colonies of Pehartali and Chittagong. 3072.

Drivers on the Bengal Nagpur Railway.

surveys by the Imperial of Agricultural Research.

RANGA, PROF. N. G .- contd.

Question (Supplementary) re-contd. Effect of the enhancement of the excise

duty on sugar. 3899;

Effect on the export of Indian tobacco, etc., due to the conclusion of the Anglo-American trade agreement. 3809. Effects of Anglo-Egyptian Trade Agreement on Indian trade. 4119.

Election to the Ambala Cantonment Board, 3634.

Evolution of a scheme of Economic and industrial planning for India. 3538.

Exclusion of Indians from the Chatfield Committee. 3909.

Extension of postal facilities in rural areas. 3736-37.

Famine in Ajmer. 3265.

Famine in the Hariana Area of the Punjab. 3819.

Famine prevailing in the rural areas of Financial condition of the Vizagapatam

Port. 4000, 4001. Fixation of minimum price of wheat

Ghee adulteration. 2934.

Gold purchased by the Reseve Bank Hours of work fixed for telegraph

messengers. 3975.

Illiterate drivers, shunters and firemen on

the North Western Railway. 3490. Import of Foreign Wheat in India.

Import of rice and paddy from Burma.

Imposition of an import duty on cocoa-

Increase in the import of foreign cotton into India. 3534

Indians in Tanganyika. 3140.

Indians killed and wounded in Burma

Installation of fans in third class compartments. 3476.

Levy of an import duty on wheat.

Stores as a separate Department.

Manufacture in India of aeroplanes for

Murder of Mr. N. G. Majumdar of the Archaeological Department. 3564.

RANGA, PROF. N. G .- contd.

Question (Supplementary) re-contd.

Opening of rural post offices. 3063. Pamphlet regarding provision of facilities for higher education to Indian

Participation of India in the World's Fai

in New York. 3818.

Passes issued to probationary Labou Inspectors on Railways. 3731-32.

Persons detained without trial in the Centrally administered area. 3907. Political pensions paid to foreign refu-

gees. 3186.

Preparation of electoral roll for the Federal Legislature. 4108.

Protection of the interests of Indian cotton growers. 3542.

Provision of moveable steps to compartments at Goalundo station on the Eastern Bengal Railway. 3705-07.
Racial discrimination in the matter of

Racial discrimination in the matter of pay, etc., in the Army Headquarters. 2638.

Railway servants failing in the oral test at the Walton Training School. 4340, 4341.

Recruitment of depressed classes in th Indian Civil Service. 3906.

Recruitment to the Indian Army from the Central Provinces and Berar. 3315, 3316.

Reduction of third class fares. 3989. Removal of protection to salt manufac

Rents of residence allotted to Members of the Legislative Assembly and payment for haulage of their motor cars. 2952.

Report of the New Delhi Municipality. 3799-3800.

Report on the working of the Payment of Wages Act. 3545.

Representations re desirability of reducing the exchange ratio. 3324.

Research work for growing tobacco for the manufacture of eigarettes and cigars 3276

Researches in the Bose Institute, Calcut

Reservation upto certain counts of yarr for the handloom industry. 3533.

Resolution passed at the Postmen and Lower Grade Staff Conference at Ludhiana. 3973, 3974.

Restrictions on the entry of Indians into the United States of America. 4343.

RANGA, PROF. N. G .- concld.

Question (Supplementary) re-concld.

Retrenchment in the Broadcasting Department, 3489.

Retrenchment on railways. 2856.

Safety of postmen in rural areas. 3973. Sanction of a University Training Corps for the Annamalai University. 3913.

Slump in cotton prices. 3551, 3552. Stationing of adequate forces on the east coast of India. 3327, 3328.

Taxes collected from persons entering the excluded or partially excluded areas in Assam. 3337.

Termination of the Ottawa Trade Agreement. 4098.

Tobacco cultivation in Madras Presidency, 3808.

Training of signallers and station masters etc., on the North Western Railway.

Uniforms supplied to privates. 3621, 3622.

Use of sleepers on State Railways. 3481. Waziristan operations. 2851.

ANK(S)-

Question re proposals to train reserves of officers and —. 3617-19.

RAO, MR. M. THIRUMALA-

Juestion re—

All-India Economic Planning Committee, 3810-11.

Constitution of a separate province for the Telegu-speaking districts of Madras Presidency. 3812.

Construction of the proposed Broadcasting Station at Rajahmundry. 4025. Discharge of persons from Accounts

Discharge of persons from Accounts and Audit Offices. 3908.

etc., due to the conclusion of the Anglo-American trade agreement. 3808-10.

Exclusion of Indians from the Chatfield Committee. 3909.

Formation of the Andhra Province. 3812.

Government's assistance to the Economic Planning Committee. 3811.

Station. 3740.

Money allotted to Madras from the Central Road Fund. 3740.

Railway Telegraph Training School on Egerton Road, Delhi. 4025.

RAO, MR. M. THIRUMALA—contd.

Results of activities of the Imperial Council of Agricultural Research.

Statement of a Japanese statesman re extension of Japan's western borders. 3909-10.

Successful trial of a locomotive called "Guideways". 4026.

Tobacco cultivation in Madras Presidency. 3807-08.

Visit of Colonel Muirhead, Under Secretary of State for India, to India, 4100.

Working by diesel cars of the cocanada-Kotipalli Railway. 3739.

Question (Supplementary) re— Cost of a rural post office. 3728. Development of the Dairy industry india. 2947.

Making the proceedings of the Bombay Port Trust open to the public. 3463. Opening of rural post offices. 3063. Position of Indians in Burma. 3134. Research work for growing tobacco for the manufacture of cigarettes and cigars. 3276.

Stationing of adequate forces on the east coast of India. 3328.

RATE(S)-

Question re — of fare for Haj Pilgrims. 3813.

RATE OF INTEREST

RATE WAR(S)-

between shipping companies. 3249-

51. between shipping companies carry-

ing Haj pilgrims. 2919-21, 4111-15.

between shipping companies in the Konkan coastal trade. 3788-89.

RATIO(S)

Onestion re-

Change in the present exchange — 2980-81.

Representations re desirability of reducing the exchange —. 3324.

RATION

Question re recruitments to army and Royal Indian and Navy regulation in the Royal Indian Navy. 3635-37.

RECEIPT(S)-

uestion re-

Audit of Customs —. 3902. Figures of — and expenditure, 4203.

RECOGNITION-

Question re non — of the Labour Union of the Vizagapatam Port. 4002.

ECOMMENDATION(S)_

Onestion re-

Action on the Resolution re implementing the — of the Indian Sandhurst Committee. 2969-70, 3902-03. Effect given to the — of the Wheeler

and Maxwell Committees. 3330.

Financial effect of the — of the Wedgwood Committee. 3183-86, 3200-03.

of the Assam-Bengal Railway for retrenchment of two doctors. 3708-09.

of the Pitkeathly Committee on the supply of electricity in Delhi Province.

of the Wedgwood Committee.

Statement re Draft Conventions and adopted by the 21st and 22nd (Maritime) Sessions of the International Labour Conference. 3513-15.

RECRUITMENT-

Question re-

Age-limit for admission to the examination for — to the Indian Police Service. 4173.

Age-limit for — to the First Division of the Secretariat. 4179-80.

Candiates who appeared at the examination for — of postal elerks in Bombay, 4039-40, 4040-41.

Examination for — of Telephone operators held at Lucknow. 4023.

Paucity of — of Muslims in the Postal Department. 3733-35.

— and promotion of Assistant Way Inspectors on State Railways. 3052-

— and transfer of Muslim clerks in the Howrah Division of the East Indian Railway. 3002.

— in the Northern India Salt Revenue

Department. 3915-16.

of depressed classes in the Indian Civil Service. 3905-06.

— of Indian Civil Service Officers in the Central Secretariat. 4186.

the Central Secretariat. 4186.

of Oriyas in the Postal Department in Orissa. 3735-36.

— to Army and Royal Indian Navy and regulation ration in the Royal Indian Navy. 3635-37.

REDUCTION-

Question re —— in the export of cotton from India. 4094-96.

REFORMS-

Question re procedure in dealing with questions relating to Indian constitutional —. 3546-48.

REFRESHMENT CAR(S)-

Question re — on State Railways. 4012-13.

REFRESHMENT ROOM(S)-

Question re-

Contracts of the Indian — on railways. 4344.

Grant of free passes to —— contractors, etc. 3497.

Licence fees realised from stall vendors and rent of — on the North Western Railway. 3507.

Rents paid by Indian and European on railways. 2865-66, 3177-79.

REFUGEE(S)-

Question re

Measures to alleviate the sufferings of

— German Jews. 4116.

Political pensions paid to foreign

Political pensions paid to foreign —— 3186-87.

REFUNDS.

Demand for excess grant in respect of — 2905, 2907-08.

Question re details of Demand under the head "——". 4170.

REGULATION(S)-

Question re-

Non-observance of — regarding disciplinary action on the East Indian and Ecastern Bengal Railways. 3977. — of money-lender's business and development of alternative credit agencies for agriculturists. 2985-87.

REGULATION(S), HOURS OF EMPLOY-MENT—

Question re extension of the —— to the running staff and the Company railways. 2887.

REINSTATEMENT-

Question re pay and allowances of certain staff on — on the East Indian Railway. 3710.

RELEASE(S)—

Question re — of Chandra Singh. 3892 93.

REMODELLING-

Question re — of Hardwar Railway Station. 3980-81.

RENT(S)—

Question re-

Assessment to income-tax of —— from fisheries. 3910.

Demand of increased —— in certain cases in cantonments. 4192.

Licence fees realised from stall vendors and —— of refreshment rooms on the North Western Railway. 3507.

of quarters of Members of the Legislative Assembly in New Delhi charged from officials. 3555-56.

— of residences allotted to Members of the Legislative Assembly and payments for haulage of their motor cars. 2951-52.

paid by Indian and European refreshment rooms on railways, 2865-66, 3177-79.

received from the Aerated Water Factory at the Delhi Railway station. 3507.

recovered from guards in the Delhi Division, North Western Railway. 4347.

Revenue derived from — and licence fees at certain stations on the North Western Railway. 3510-11.

Revenue derived from — and licence fees, etc., on State Railways. 3510.

REORGANISATION-

Question re — of the Industrial Research Bureau. 3799.

REPEALING AND AMENDING BILL— See "Bill(s)".

REPORT(S)-

Muslims Dissolution of Marriage Bill— Extension of the time for the presentation of the — of the Select Committee. 4257.

Question re-

Confidential — of clerks in the Army Headquarters. 3892.

Confidential — of staff on State Railways. 3503-04.

Consideration of the —— of the Adult Education Committee. 3570.

Interim — of the Committee on XB Engines. 4009-10.

Press — about a Miniature Round Table Conference on Federation issue. 3123

— of the Committee on the accident between Dindegal and Madura on the South Indian Railway. 4010.

Question re-contd.

- of the Committee on XB engines.

- of the New Delhi Municipality.

- of the Tariff Board on Sugar Indus-

try. 2952-53. - of the United Provinces and Bihar

Government's Joint Power Alcohol Committee. 3124, 4091-92. - on the amalgamation of the London

Stores Department with the Indian Stores Department. 3548-50. on the working of the Payment of

Wages Act. 3545-46.

REPORTS OF THE PUBLIC ACCOUNTS

Motion to consider .- . 2897-98.

- Question re-

Inadequate --- of Indians in Port Trusts. 3063-65. 3195-96.

Inadequate - of Muslims in the Department of Education, Health and Lands and certain Offices attached to

clerks of the Accounts Office, Telegraph Stores and Workshops, Alipore, Calcutta. 3206.

Postmasters. 3999.

— from the South African Indian Congress, Durban, re Commercial activities of Europeans. 3564-65.

on the Eastern Bengal Railway.

-re abolition of the sale of toddy in Malaya. 4123.

Air Service over India. 4022.

-re desirability of reducing the exchange ratio. 3324.

REPRESENTATIVE(S)-

Question re consultations between the -India at Simla. 2924-27. RESEARCH(ES)-

Question re -- in the Bose Institute, Calcutta, 4116-18.

RESEARCH BUREAU(S)-Question re-

Activities of the Industrial - 3794

RESEARCH BUREAU(S)-contd.

Reorganisation of the Industrial ----.

RESEARCH WORK-

Question re - for growing tobacco for the manufacture of cigarettes and cigars.

Question re --- for Europeans of posts on Indian railways, 2866-68.

Question re - maintained for postmen, etc. 3700.

Certain particulars connected with the

Gold purchased by the ---. 3344-45. RESERVE OF OFFICERS-

Question re proposals to train - and ranks. 3617-19.

Question re rents of - allotted to Members of the Legislative Assembly and payments for haulage of their motor

RESIDENTIAL QUARTERS-

Question re --- allotted to Members of the Legislature in New Delhi. 3814-15.

Action on the - regarding implementing the recommendations of the Indian Sandhurst Committee. 2969-

Refusal to allow the moving of a --- in the Cantonent Board, Jhansi. 3908. - passed at the Postmen and Lower Grade Staff Conference at Ludhiana. 3973-74.

- imposed on Indian Commercial - on the entry of Indians into the Unied States of America. 4342-43.

Railway for --- of two doctors.

- in the Broadcasting Department. 3488-89.

RETRENCHMENT—contd.

on railways. 2855-56.

Question re-

Audit of Income-tax - . 3901-02. Railway and Customs ---. 2966-68.

Revenue - and expenditure of the

Question re non-issue of - on the Great Indian Peninsula Railway. 4026. See also "Ticket (s) ".

REVENUE(S)-

Question re-

--- 3060-61.

Increase in the --- of State Railways. 4010-11.

Recruitment in the Northern India Salt - Department. 3915-16.

at certain stations on the North Western Railway. 3510-11.

- derived from rents and licence fees, etc., on State Railways. 3510.

Question re - and expenditure of the posts and Telegraphs Department. 3066-

REVISED INSTRUMENT OF ACCES

Question re ____. 2942.

Question re - of the pay of the Indian Civil Service and the Indian Police Service, 3626-27.

Question re safeguarding of the interest of Indians in —. 3566.

Question re-

Fall in the price of paddy and

Question re supply of service --- to schools

in India. 3322-24.

Question re securing of full --- of citizenship to Indian settlers in Kenya. 3273-74.

Compensation to Indians for losses in Burma -- 2938.

Indians killed and wounded in Burma during the recent —. 2921-22. Position regarding disturbances and

-- in Delhi. 3903-04.

RIVER BANK ROAD-

Question re holding up vehicular traffic on the -- in Delhi Province. 3918-19.

Amount granted to — Fund and development of — in Bengal. 2859. Connection of Karol Bagh with New Delhi by a direct - . 3558.

Consideration of the question of connecting India and Burma by a motorable

Proposal to construct a --- connecting South China with Burma. 3647-48.

ROAD FUND-

Amount granted to --- and development of roads in Bengal. 2859.

Application of the allotment from the - towards the execution of Road schemes in Bihar. 3209.

Money allotted to Madras from the Cen-

Question re application of the allotment from the Road Fund towards the execu-

Question re enactment of the Motor Vehicles Bill and co-ordination of --- and rail traffic. 4335-36.

Question re thefts and - committed on the Shahdara-Saharanpur Light Rail-

ROUND TABLE CONFERENCE-

Question re press reports about a Miniature -- on Federation issue. 3123.

ROW, MR. K. SANJIVA-

ROYAL AIR FORCE-

ROYAL INDIAN NAVY-

Recruitments to Army and -- and regulation ration in the ____. 3635-37. Vessels of the —. 3896.

RULE(S)-

Amendment to the Ottawa Trade Agreement ---- 3078-79.

Question re-

Applicability of Government Servants'
Conduct — to staff on State Railways. 3509.

Disparity in leave — between Government and Railway schools. 3471.

Revision of the new pension —.

3904.
——for determination of seniority on

— made by Agents of State Railways 4347-48.

RULER(S)

Question re exemption from income-tax on interests of Government securities to — of Indian States. 4202-03.

RULING(S) BY MR. DEPUTY PRESIDENT (MR. AKHIL CHANDRA DATTA)—

Bill(s)-

An amendment of which an inadequate notice has been given is quite in order and can be moved if an adequate notice of an identical amendment has been given by another Honourable Member and he declines to move the amendment. 3880.

Miscellaneous-

Honourable Members are not allowed to make any reflection on, or to criticise any action of the Governor General. 4389.

RULING(S), BY MR. PRESIDENT (THE HONOURABLE SIR ABOUR RAHIM)—

An amendment seeking to add to the functions of the Federal Public Service Commission is out of order without the previous sanction of the Governor General. 3581, 3582.

When it is clear that an amendment requires the previous sanction of the Governor General, it is the duty of the chair to see that it has been obtained. If any difficulty arises, then it is not for the chair, but for the Governor General to decide, 2891.

Miscellaneous-

No Honourable Member has a right to interrupt others. 4185.

Speeches delivered in the course of a debate need not be repeated at length. 4366. RULING(S), BY MR. PRESIDENT (THE HONOURABLE SIR ABDUR RAHIM) contd.

Question(s)

When the Chair finds that a particular question has been sufficiently elucidated, it is the duty of the Chair, and the Chair is entitled, to call on the next question. 3893.

alact Committee(s)

An Honourable Member cannot criticise what happened in ——.—3697.

ATIMANTA_

Question re purchase of wheat by His Majesty's Government from —.

RUNNING STAFF-

Question re-

Extension of the hours of employment regulations to the — and the Company Railways. 2887.

Non-grant of holidays to station and —-on railways. 2885.

TRAT ADTAIN

0 "

Delivery of letters by extra-departmental postmasters in — . 3727. Extension of postal facilities in — .

3736-37.
Famine prevailing in the — of the

Delhi Province. 3263-65. Safety of postmen in ——. 3972-73.

RURAL POST OFFICE

CHILI LOUI OFFICE

S

SABATANGI-

Question re scheme for the irrigation of the Khajuri plain from the —— water supply. 3457-58.

ADAR BAZAR(S)-

Question re separation of ——from Cantonment Areas. 3652.

AHARANPUR-

Question re contribution towards crime and order by the Shahdara-—— Light Railway. 4255.

SAHAY, MR. ANAND MOHAN-

Question re refusal to renew a passport issued to one — . 4037.

SAKSENA, MR. MOHAN LAL-

Activities of the Industrial Research Bureau, 3794-98.

Ban on Raja Mahendra Pratap Singh Examination for recruitment of Telephone Operators held at Lucknow. 4023-25.

Marking of boundary line between the United Provinces and Bihar in Ballia District. 4173-74.

New pass rules for State Railway emplovees. 3998-99.

Persons detained without trial in the Centrally administered area. 3906-

Recruitment of depressed classes in the Indian Civil Service, 3905-06.

Refusal to allow the moving of a resolu-

Re-organisation of the Industrial Research Bureau. 3799.

Representation from the Extra-Departmental Sub-Postmasters. 3999.

Question (Suppltry.) re-

Activities of the Industrial Research Bureau. 3798. Demand of increased rent in certain

cases in cantonments, 4192 Drivers on the Bengal Nagpur Railway.

Printing in vernacular of charges on

badges of coolies. 3992. Railway accident at Hardwar during the

Kumbh Mela. 3982. Report of the United Provinces and

Bihar Governments' Joint Power Alcohol Committee. 4092.

Report on the working of the Payment of Wages Act. 3546.

Telephone company in Calcutta. 3728-

SALARY(IES)-

Question re posts with --- created in the Railway Department and on State

SALE OF GOODS ACT-

See "Act(s)".

Question re-

Payments for the haulage of --3496 97.

Reduction in the number of -- for railway officers. 4018.

- maintained for railway officers 3723-24.

Demand for excess grant in respect of ----.

Question re removal of protection to manufactured in India. 4190-91.

Question re recruitment in the Northern India - Department. 3915-16.

ing implementing and recommendations of the Indian - . 2969-70.

SANT SINGH, SARDAR-

Motion to consider. 3081, 3151, 3159.

Clause 16. 3696-97.

Clause 41. 4064. Clause 54. 4245.

Motion to pass. 4361-69.

Indian Tariff (Amendment) Bill-Consideration of clauses. 4412.

Martyrdom celebration of the ninth Sikh

Motion for Adjournment re alleged rough handling of certain Hindu ladies at the Shiva Mandir site in Queen's Gardens,

Absence of hedges, etc., in Aram Bagh

Confidential reports of clerks in the Army Headquarters. 3892.

Connection of Karol Bagh with New Delhi by a direct road. 3558.

Fixation of minimum price of wheat

Guards on the North Western Railway

Insanitary surroundings of Aram Bagh and Dilkusha Square quarters, New Delhi. 3559.

Levy of an import duty on wheat. 3550-

Move of the Army Headquarters. 3886-

Non-appointment of Indian clerks and superintendents to certain posts in the Army Headquarters and the Defence Department. 3887-91.

SANT SINGH, SARDAR-contd.

Question re-

Purchase of wheat by His Majesty's Government from Rumania. 3552. Recognition of the All-India Railway Mechanical Workers' Federal Union.

Slump in cotton prices. 3551-52. Tombs and mosque, etc., in the restrict-

Question (Suppltry.) re-

Appointment of a person of the Finance Department to the Chatfield Committee. 3319.

Ayyalur train disaster on the South

of the Queen's Garden, Delhi. 4204-

Election to the Ambala Cantonment

Action on the Resolution regarding implementing the recommendations of the Indian Sandhurst Committee.

Arrests and sentences in connection with

Dislocation of railway and postal traffic between Bongaigaon and Bijni. 2871. Fall in the number of candidates seek-

Ill-treatment meted out to Mian Iftikharud-Din, M.L.A., by the Bombay Customs officials. 2975-76.

Import of Foreign Wheat in India. 3136, 3137.

Increase in the import of foreign cotton

Engineering Service on the North

Western Railway. 3983. Paucity of recruitment of Muslims in

Political situation in Waziristan. 2846. Proposals to train reserves of officers and ranks. 3619.

Navy and regulation ration in the Royal Indian Navy. 3637. Statement of Sir Feroze Khan Noon

in the event of War. 2917.

SANTHANAM, MR. K .--

Ajmer-Merwara Municipalities Regulation

Consideration of clauses. 3016-17.

Demand for excess grant in respect of-Irrigation Works-(Not charged to Revenue). 2913.

Ports and Pilotage. 2902.

Destructive Insects and Pests (Second Motion to consider. 3047.

Motion to consider. 3085, 3302, 3382.

Clause 4.

3585, 3587-88, 3591, 3596, 3611, 3612, 3658, 3659, 3685, 3687, 3688,

Clause 9.

4071-72.

4244.

4084-85, 4086. 4087-88, 4090.

Clause 78. 4275, 4276, 4277. Clause 80. 4294.

Motion to pass. 4369-72.

Motion to consider. 4401-02. Prevention of Cruelty to Animals (Amend-

Consideration of the amendment made by Council of State. 3003, 3304.

Concessions and wages for the engineer-

ing apprentices of the ex-" Dufferin"

Development of the dairy industry in

Hours of work for drivers. 3487-88. Import of rice and paddy from Burma.

SANTHANAM, MR. K.—contd.

Question re—contd.

Levy of poll-tax on foreigners residing

Profit or loss on the working of the Kalka-Simla Railway. 2860-61.

Proposal to hold a Dominion Conference in London. 4205.

Rents of residences allotted to Members of the Legislative Assembly and payments for haulage of their motor cars. 2951-52.

Taking over by the Postal Department of telephone systems in Madras City and other places. 2861-62.

Trade relations between India and Burma, 2947-48.

Question (Suppltry.) re-

Absence of alarm signals in carriages on the Murtizapur-Ellichpur Railway line, etc. 3188.

Accidents on railways. 3703.

Appeals against the orders of

tax Officers. 3326.

Atebrin imported from Germany. 2922. Ayyalur train disaster on the South Indian Railway. 2873.

Barracks for British and Indian Troops. 3623.

Boycott of Indian Shops in Mandalay. 3259-60.

3258.
Consideration of the question of a citi-

zen army as second line for the defence of India. 3630. Consultation of the Government of India

during the European crisis. 2853.
Denial of facilities to Muslim employees
on the Eastern Bengal Railway to
pass departmental examinations.

Double taxation relief in income-tax

Drivers on the Bengal Nagur Railway.

Evolution of a scheme of economic and industrial planning for India. 3537, 3538.

Fall in the number of candidates seeking admission into the Indian Military Academy. 3620.

Feeling of Indians in respect of the happenings and events in Palestine. 3339. Financial effect of the recommendations

of the Wedgwood Committee. 3186

SANTHANAM, MR. K.—concld.

Question (Suppltry.)—contd.

Indian Civil Service Officers employed in the Government of India Departments. 4184.

Installation of fans in third class compartments. 3476.

Life of the Legislative Assembly. 2939, 2940.

Location of the Government of India Offices in New Delhi. 3340-41.

Location of the Indian Stores Department. 3329.

Lord Chatfield's enquiry. 2962.

Manufacture in India of aeroplanes for the army. 3629.

Negotiations for bilateral trade agreements. 3130.

Negotiations for Indo-British Trade agreement. 3248.

Postal stamps sold to public and service stamps used in Government Departments. 3464.

Proposal to increase the emoluments of British soldiers and officers in the Indian army. 3901.

Proposals to train reserves of officers and ranks. 3618.

Railway and Customs Returns. 2968. Rate war between shipping companies

carrying Haj pilgrims. 4113. Rents paid by Indian and European Refreshment Rooms on Railways. 3178.

Report of the United Provinces and Bihar Governments' Joint Power Alcohol Committee. 3124.

Restriction imposed on Indian commercial travellers in South Africa. 3792-93.

Saloons maintained for railway officers. 3724.

Securing of full rights of citizenship to Indian settlers in Kenya. 3273-74. Stationing of adequate forces on the east coast of India. 3327.

Taxes collected from persons entering the excluded or partially excluded areas in Assam. 3337.

Training of Indians as air pilots. 3201. Use of sleepers on State Railways. 3481. Railways (Local Authorities' Taxation)

Motion to circulate. 3028-29, 3038.

SAPTAGRAM-

Question re archæological survey of village -- near Chinsurah in Bengal.

SATYAGRAHA-

Question re arrests and sentences in connection with the Shiva Temple --- in Delhi. 3625-26.

SATYAMURTI, MR. S .-

Demand for excess grant in respect of Census. 2903.

Irrigation Works (Not charged to Revenue). 2914. Refunds. 2908.

Consideration of clauses. 3046.
Indian Income-tax (Amendment) Bill—
Motion to consider. 3081, 3148, 3157, 3158, 3161, 3215, 3216, 3217, 3224, 3236, 3303, 3389, 3403, 3442, 3443.

Clause 4. 4152, 4159.

Clause 5. 4230, 4231-32, 4233. Clause 6. 3578-79, 3581, 3582.

Clause 17. 3770, 3771, 3772.

3856. 3943, 3944

4056.

4059-60.

4088-89

Motion to pass. 4368, 4384-91.

Motion for Adjournment re constitution of the Chatfield Committee on Indian

- raised by Mr. M. S. Aney as to whether an Honourable Member should be debarred from moving an amendment on the ground of inade-quate notice when adequate notice of an identical amendment has already been given by another Honourmove his amendment. 3679-80.

- raised by -- as to whether a original demand for grant was pre-

Consideration of the amendment made by Council of State. 3004-05.

SATYAMURTI, MR. S.—contd.

Public Accounts Committee

Motion to consider Reports of the ----

Acquisition of Imperial and British Airways by a public corporation. 3478. Madras by Government, 3067-68.

the recommendations of the Indian

Age-limit for recruitment to the First Division of the Secretariat. 4179-80.

Deputy Agent of a State Railway.

Audit of income-tax returns. 3901-02. Indian Railway. 2873-74.

Censorship of letters and telegrams to

Certain facilities given to mail overseers. 3460.

army as second line for the defence of India. 3629-30.

India in respect of the foreign policy of the Government of Great Britain. 3196-200.

Consultations on matters involving States on Federation issue. 3341-

Gandhi to the tribal areas. 3189-91. Cost of war preparations owing to the

recent European crisis. 3641.

Indian migration to Malaya. 3126-

Discrimination against Indians in the Kenva Highlands. 3538-40.

SATYAMURTI, MR. S .- contd.

Question re-contd.

Disfranchisment of Indian Estate labourers in Ceylon. 3127-28.

ers in Ceylon. 3127-28.

Earnings and working exenses of railways. 4007-08.

Expenditure and liabilities in respect of the Defence Department. 3639-41.

Expenditure on the Frontier. 3718-20. Facilities for Mahatma Gandhi to visit tribal areas. 4004-05.

Feeling of Indians in respect of the happenings and events in Palestine. 2874, 3337-40.

2874, 3337-40.
Functions assigned to Mr. H. Greenfield in the Central Board of Revenue.

Implications of the Anglo-Italian Trade Agreement on India's trade position. 4102-04.

Inadequate representation of Indians in Port Trusts. 3195-96.

Inauguration of Federation. 2938.

India's interest affected by the Anglo-American Trade Agreement. 4106-07.

Indian delegation to the last Assembly of the League of Nations. 3131-33.

Indian troops sent to Palestine, etc. 4174-75.

Installation of fans in third class compartments. 3475-77.

Introduction of a comprehensive banking legislation. 2993-95.

Introduction of new experiment of the Chief Accounts Officers of Railways being responsible to the General

Invitation to Sir Sikandar Hayat Khan to give evidence before the Chatfield

Leave and pension privileges of Postal, and Railway Mail Service lower grade

Life of the Legislative Assembly. 2938-

40. Location of the Government of India

Offices in New Delhi. 3340-41. Loss on the working of the Telegraph

Department. 3191-92.

Mixed marriages and land ownership

in South Africa. 3257. Negotiations for bilateral trade agree-

ments. 3129-30.

Negotiations for Indo-British Trade
Agreement. 2940-41.

SATYAMURTI, MR. S.—contd.

Question re—contd.

Non-appointment of an Indian to the Chatfield Committee. 2991-92.

Opening of the Broadcasting Station at Trichinopoly. 2872.

Permanent location of the Army Headquarters and of the Defence Department in one place. 3642.

Pool of Officers for the Finance Department. 3322.

Position of Indians in Burma. 2941-42. Position of the North-West Frontier Province Operations. 4003-04.

Position regarding disturbances and riots in Delhi, 3903-04.

Procedure in dealing with questions relating to Indian constitutional reforms. 3546-48.

Programme for increased prosperity of the Frontier Tribes. 4006-07.

Proposal to hold a Dominions Conference in London, 3642-44.

Proposal to increase the emoluments of British soldiers and Officers in the Indian army. 3899-901.

Proposal to settle the Jews in Kenya. 3254-55.

Protection of the interests of Indian cotton growers. 3541-43.

Protest against the Village Communities Ordinance in Ceylon. 4105-06.

Recommendations of the Wedgwood

Committee. 3068-70.
Report on the working of the Payment

of Wages Act. 3545-46. Reported postponement of the opening of new Broadcasting Stations. 3477-

Retrenchment in the Government of India Departments. 2995.

Revenue returns and expenditure of the Government of India. 2992-93.

Revenue returns and expenditure of the Posts and Telegraphs Department, 3066-67.

Running of XB engines on the East Indian Railway. 3720-22.

Saloons maintained for railway officers.

Scheme for the irrigation of the Khajuri plain from the Sabatangi water supply. 3457-58.

Schools opened in the tribal areas. 3458.

SATYAMURTI, MR. S .- contd.

Question re-contd.

Speech of the Premier of the North-West Frontier Province about permanent solution of the tribal problems, 4005-06.

State control of Company-managed Railways on expiry of their contracts. 3473-75.

Termination of the Ottawa Trade Agreement. 4097-98.

Trade talks between India and Ceylon-3124-26.

Uniform supplied to postmen and other lower grade postal staff in the Punjak and North-West Frontier Circle. 3459-60.

Visit of the Secretary of the External Affairs Department to Kabul. 2874-

Working of Clove Agreement in Zanzibar 3256.57

Question (Suppltry.) re-

Accident to the Punjab Express, 3058-59.

All-India Economic Planning Committee, 3810-11.

Amount allotted to Secret Service Fund. 3882, 3883.

Anglo-American trade agreement. 3806.

Appointment of a person of the Finance Department to the Chatfield Committee, 3319, 3320.

Appointment of Commissioner of Income

Appointment of Indian Agents in British Colonies, 3120, 3121.

Article entitled "Plight of Frontier Hindus" published in the *Leader*. 3075.

Barracks for British and Indian Troops. 3622, 3623.

Boycott of Indian shops in Mandalay.

British contribution to the cost of the Indian military establishment. 3325.

Certain particulars connected with the Reserve Bank of India. 3632.

Coming into force of the Insurance Act.

Composition of the Auxiliary Force in India, 4167. SATYAMURTI, MR. S.—contd.

Conference contemplated to discuss matters connected with the Police Administration, 4188.

Conferences of Station Directors of the

Consultation of the Government of India during the European crisis. 2852,

Consultations between the representatives of Indian States and the Government of India at Simla. 2924, 2025, 2026, 2027

Contract for drainage in Cawnpore Cantonment. 4194.

Control over Defence expenditure exercised by the Finance Department. 2996-98.

Cost of British troops in India being borne by the United Kingdom. 4171.

Costumes of employees under the Government of India. 4187.

Date-sheet for the Indian Civil Service Examination. 3914.

Denial of facilities for higher education to Indians in the Federated Malaya States, 3266.

Development of the dairy industry in India. 2947.

Discrimination in the supply of water in the Railway Colonies of Pahartali and Chittagong, 3071-72.

Effect given to the recommendations of the Wheeler and Maxwell Committees 3830

Effect of the new Egyptian cotton tariff duty on India's trade, 3530,

Effect of the trade agreement-between Canada and the United States of America on India's trade. 3536.

Effects of Anglo-Egyptian Trade Agreement on Indian trade. 4119.

Exclusion of Indians from the Chatfield

Expenditure incurred abroad from Indian

Evolution of a scheme of economic and industrial planning for India. 3537.

Fall in the number of candidates seeking admission into the Indian Military Academy. 3620.

Financial effect of the recommendations of the Wedgwood Committee. 3184, 3185, 3186.

SATYAMURTI, MR. S.—contd. Question (Suppltry.) re—contd.

Fixation of time limit for terminating the Ottawa Trade Agreement. 3790. Franchise for Indians in Ceylon. 3819. Gentlemen cadets trained at the Indian

Government's assistance to the Economic Planning Committee. 3811.

Gurkhas serving in the Indian A 2964-65.

Hours of work fixed for telegraph mes sengers. 3975.

Ill-treatment meted out to Mian Iftikhar-ud-Din, M.L.A., by the Bombay Customs officials. 2975.

Inadequate representation of Indians in Port Trusts, 3064.

Inauguration of Federation. 3118.

Increase in the import of foreign cotton into India. 3534, 3535.

Increase in the import of long staple cotton. 3787.

Indianisation of Port Trusts. 3180.

Indianisation of Subordinate Mechanical Engineering Service on the North Western Railway. 3983.

Introduction of a comprehensive banking legislation. 2993-94.

Joining of Federation by Indian States. 3139.

Licensing of Banks in India. 3885, 3886.

Life of the Legislative Assembly. 3249. Life of the Legislative Assembly and modification of the Federal scheme. 3269-72.

Location of the Indian Stores Department, 3329.

Lord Chatfield's enquiry. 2961-63.

Manufacture in India of aeroplanes for

the army. 3629.

Marking of the country of origin on goods imported into India. 4096,

4097.
Military Hospitals maintained in India and Doctors and Nurses employed in

them. 3624, 3625.

Negotiations for Indo-British Trade

agreement. 3247-48.
Negotiations with the Provinces with regard to Federation. 3253-54.
New appointments sanctioned in the

New appointments sanctioned in the Government of India Departments. 3877, 3878.

Opening of a college for higher education in veterinary reserach. 3783.

SATYAMURTI, MR. S.—contd.

Permission to Raja Mahendra Partab of Muttra District to return to India

Political pensions paid to foreign refugees. 3187.

Position of Indians in Burma. 3135.

Postal stamps sold to public and service stamps used in Government Departments. 3464.

Preparation of electoral roll for the Federal Legislature. 4108.

Profit and loss on the working of the Kalka-Simla Railway. 2861.

Proposals to train reserves of officers

Proposals to train reserves of others and ranks. 3617, 3618.

Protection of the interests of Indians in Tanganyika. 3122.

Purchase of cotton by the United Kingdom and Japan. 3787-88.

Railway and Customs Returns. 2966-68. Rate war between shipping companies.

3250-51. Rate war between shipping companies

carrying Haj pilgrims. 4113.

Recruitment to the Indian Army from the Central Provinces and Berar. 3314-15, 3316.

Rents paid by Indian and European Refreshment Rooms on Railways. 2865, 3178, 3179.

Report of the New Delhi Municipality 3799-3800.

Report of the Tariff Board on Sugar Industry. 2953.

Report of the United Provinces and Bihar Governments' Joint Power Alcohol Committee. 4092.

Report on the amalgamation of the London Stores Department with the Indian Stores Department. 3549, 3550

Reservation for Europeans of posts on Indian railways. 2867.

Reservation upto cetain counts of yarn for the handloom industry. 3533.

Restriction imposed on Indian commercial travellers in South Africa. 3792.

Revision of the pay of the Indian Civil Service and the Indian Police Service. 3627.

Sanction of a University Training Corpsfor the Annamalai University. 3913.

SATYAMURTI, MR. S.—concld. Question (Supplery.) re-contd.

Statement of Lord Halifax about putting Mahatma Gandhi in jail. 3461. about Indian support to Great Britain in the event of War. 2916.

Stationing of adequate forces on the East Coast of India. 3327-28. the W Taking down of names and addresses of SCIENCE

passengers at Tara Devi. 3727.

Trade negotiations with Ceylon Egypt, etc. 3782

Trade relations between India and Burma. 2948. Transfer of secret service work of the

Home Department. 4172. Visit of the Secretary of the External

Affairs Department to Kabul. 3061-Railways (Local Authorities' Taxation)

Motion to circulate. 3030-34, 3039.

SAVINGS-

Question re - due to the transfer of certain British troops out of the Indian establishment. 3320-21.

SAVINGS BANK-

Assessment of income-tax from holders of postal cash certificates and depositors in postal -- . 3918.

Post Office - . 3916, 4345.

apprentice ____. 2987-88.

Question re --- for aircraft training

Question re-

Certain expenses incurred on the Walton Training - . 4354.

Disparity in leave rules between Government and Railway -- . 3471. Opening of a Railway Telegraph --- in

Period of training at the Walton Train-

ing -- . 4356. Qualifications, etc., of instructors employed at the Walton Training -- .

Railway servants failing in the oral test at the Walton Training

4339-42.

Railway Telegraph Training -- on Egerton Road, Delhi. 4025.

- opened in the Tribal areas. 3458. Supply of service rifles to -- in India.

Training given to railway servants at the Walton Training - . 4349-54.

Bachelor of -- standard of the Delhi University. 3817. Starting of Master of -- classes in

the Delhi University. 3817.

Alleged incivility of a ticket collector towards a lady at -- railway station

Overcrowding of trains at --- Railway station. 3482-83.

SEAM(S)-

Coal -- in Assam. 2893, 3347. - of coal found in Lakhimpur Fron-

tier Tracts and Naga Hills in Assam

SEASONAL POST OFFICE-

Question re transfer of --- work of the Home Department. 4172.

SECRET SERVICE FUND-

Question re amount allotted to -- .

Age-limit for recruitment to the First Division of the . 4179-80.

Recruitment of Indian Civil Service Officers in the Central . 4186.

SECRETARY(IES)-

Appointment of a Third -- in the Defence Department. 4200.

Tenure of appointment of a --- to the Government of India. 3335.

Visit of the --- of the External Affairs Department to Kabul. 2874-76, 3051-

Exemption from income-tax on interests of Government --- to Rulers Indian States. 4202.03.

Facilities to holders of sterling - in India. 2977-79.

Insurance companies failing to deposit - . 3571.

- demanded from the keeper of the Press and the Publisher of the Nevjyoti, an Ajmer Hindi Weekly. 3316-

and Mr. P. A. Menon to the

Indian Oaths (Amendment) Bill-Appointment of Mr. J. N. Talukdar,

Mr. P. A. Menon and Dr. F. DeSouza to the ____. 4256.

Question re -- for selecting candidates

for Indian - . 4169.

Question re output from the Kurharbaree and -- collieries. 2894.

Question re appointment of weigh clerks of the East Indian Railway. 3979.

Question re standardisation of conditions of - on State Railways. 3506.

SERVICE RIFLE(S)

SERVICE STAMP(S)-

Question re postal stamps sold to public and - used in Government Departments. 3463-64.

SET BACK-

Question re --- to the process of economic recovery. 3649, 3822.

Question re irregular -- conditions prevailing in tea gardens of Assam. 3813-

Question re non-painting of the names of stations on — of lamps on the Great Indian Peninsula Railway. 4026-27.

- near Larkana in Sind. 3801-02. SHAHBAN, MIAN GHULAM KADIR

rooms at certain railway stations in

Income from the Sind Section of the

Non-appointment of Indians in the Indian Medical Service. 4195-96.

the Postal Department. 3733-35.

Railway stations and certain staff em-

Railway Workshop at Moghulpura and opening of a Workshop in Sind. 3716-

Reduction of third class fares, 3989. near Larkana in Sind. 3801-02.

Training of signallers and station masters, etc., on the North Western Railway. 3715-16.

Vessels of the Royal Indian Navy. 3896.

Want of commercial institutions in India. 3564.

See " Railway(s) "

SHAM LAL, MR.

Indian Income-tax (Amendment) Bill-

Age-limit for admission to the examination for recruitment to the Indian

Amount paid for haulage of cars to Members of the Legislative Assembly. SHAUKAT ALI, MAULANA-

district. 3489-90. Cost of a rural post office. 3728.

Electricity consumed in quarters of Members of the Legislative Assembly

Grading of ghee. 3277-78.

Illiterate drivers, shunters and firemen

Engineering Service on the North Western Railway. 3982-83. Nominations to the elected seats to the

Cantonment Boards. 3880. Non-formation of a Cantenment Board

in Ambala. 3878-79.

Non-levy of octroi duty on liquor and wines in the Lahore Cantonment.

Officers punished for dishonesty and corruption on railways. 3001. Promotion of literate men as drivers on the North Western Railway.

Promotions of cleaners, firemen and shunters on the North Western Railway. 3491.

Proposal to establish an All-India Animal Genetics near Delhi. 3277.

Province of Panth Piploda. 3644. Purchase of lands from cultivators in the Delhi Province. 3277.

Racial discrimination in the Mechanical Transport Department. 3881.

Refusal to make the transfer entries SHIPPINGin the Tax Register in Ambala Cantonment. 3879.

SHAM LAL, MR .- contd.

Rents of quarters of Members of the Legislative Assembly in New Delhi

the manufacture of cigarettes and

passengers at Tara Devi. 3726-27.

Telephone company in Calcutta, 3728-

Rate war between shippong companies.

Clause 2. 4324. Clause 4.

Clause 8. 3590, 3591, 3598-99. 3612, 3614, 3655.

3673, 3676. 3678, 3682, 3687.

3688.

Clause 33. 4046.

4058.

Clause 39. 4058.

4073. Clause 45.

4078. Clause 57.

4084. Clause 62. 4245.

Clause 74.

Clause 76. 4270-71. 4273.

Clause 78. Insertion of new clause 79-87. 4285-

Question re race prejudice against Indians on certain - . 3566-67.

SHIPPING COMPANY(IES)—

Rate war between — . 3249-51.

Rate war between — carrying Haj

Pilgrims. 2919-21, 4111-15.

Rate war between — in the Konkan coastal trade. 3788-89.

SHIVA MANDIR-

Motion for Adjournment re alleged rough handling of certain Hindu ladies at the site in Queen's Gardens, Delhi. 4357-58.

SHIVA TEMPLE-

Question re arrests and sentences in connection with the —— Satyagraha in Delhi. 3625-26.

HOCK(S)

Question re recent earthquake — in South India. 3464.

SHOP(S)-

Question re boycott of Indian —— in Mandalay. 3258-60.

SHUNTER(S)-

Question re-

Illiterate drivers,—and firemen on the North Western Railway. 3490. Promotions of cleaners; firemen and—on the North Western Railway.

SHUNTING OPERATION(S)-

Question re boy killed in — at Chorgola Station on the Assam Bengal Railway. 4036-37.

IGNAL(S)-

Question re absence of alarm — in carriages on the Murtizapur-Ellichpur Railway line, etc. 3187-89.

SIGNAL DEPARTMENT-

Quest

Assistant Block Inspectors appointed in the — of the North Western Railway. 4030.

Gazetted officers in the — of the North Western Railway. 4030.

SIGNAL INSPECTOR(S)-

SIGNALLER(S)—

Question re training of — and station masters, etc., on the North Western Railway. 3715-16.

SIKANDAR ALI CHOUDHURY, MAUL-

Onestion re

Amount granted to Road Fund and development of roads in Bengal. 2859.

SIKANDAR ALI CHOUDHURY, MAUL-VI-contd.

Question re-conto

Connection of Barisal-Madaripur with Khulna by a Railway Line. 4011-12

KANDAR HAYAT KHAN, SIR-

Question re invitation to — to give evidence before the Chatfield Committee. 4176-77.

IKH(S)—

SILCHAR-

Question re inconveniences at — station on the Assam Bengal Railway. 2868-69.

SILK HANDKERCHIEF INDUSTRY—
See "Industry(ies)".

SIMLA-

Question

Appointment of Head Clerk in the

Central Division, Central Public Works
Department. 4122.

Caretakers in the Central Public Works
Department at — . 4122.

Confirmation of a Hindu clerk of the
— Central Division, Central Public
Works Department. 4121-22.

Consultations between the representaives of Indian States and the Government of India at ———, 2924-27,

Rail-road competition between Kalka and — . 4022.

SINCLAIR GORDON-

Question re—, writer of an article regarding love parades in the Andamans.

IND-

Question re-

Absence of intermediate class waiting rooms at certain railway stations in ——. 3991.

Dacoities committed in certain villages of Dadu District in ——. 3920-21,

Income from the — Section of the North Western Railway. 3991.

Murder of Mr. N. G. Majumdar and danger of dacoits in Dadu District of

Opening of a Railway Telegraph School

Protected Muslim monuments in —— 3801.

Question re-contd.

Railway stations and certain staff employed on the North Western Railway

Railway Workshop at Moghulpura and opening of a Workshop in-

Restoration of the Tomb of Shah Baharo near Larkana in --- . 3801-02.

SINGH, MR. RAM NARAYAN-

Absence of a Posts and Telegraphs Office at Chakulya in Singhbhum district. 3497-98.

Bringing of the results of agricultural investigations and experiments to the notice of the masses. 3820.

Delay in the delivery of dak from Purulia

at Patna. 3497. Discontinuance of the payment of cooly charges, etc., to linemen. 4019-

Famine in the Hariana Area of the

Punjab. 3819. Franchise for Indians in Ceylon. 3818-

Interference with Congress activities by certain railway officials at Giridih

and Bermo, 3498. Opening of a telegraph office and construction of the post office building

at Chakulya in Singhbhum District. Railway facilities for the Indian National Congress session to be held at

Tripura. 3498-99. Sale of tickets at

Absence of a Posts and Telegraphs Office at Chakulva in - district.

Opening of a telegraph office and construction of the Post office building at Chakulya in --- District. 4019.

SINHA, MR. SATYA NARAYAN-

at Calcutta. 3510, 3826.

Applicability of Government Servants Conduct Rules to staff on State Railways. 3509.

SINHA, MR. SATYA NARAYAN-contd.

Question re-contd.

Complaints against the contractor for

Confidential reports of staff on State Railways. 3503-04.

Contracts to vend food and drinks, etc., Railway. 3506-07.

Grievances of the East Indian Railway staff serving in the Delhi Division.

Licence fees realised from stall vendors and rent of refreshment rooms on the North Western Railway. 3507.

Pay and allowances of Ticket Examiners on certain State Railways. Posts with salaries created in the

Railway Department and on State Railways. 3503.

Promotions to the Assistant Station Masters' posts on the North Western Railway. 3504-05.

Rent received from the Aerated Water Factory at the Delhi Railway station.

Running of trains according to timings on the East Indian Railway. 3504. Silk handkerchief industry in India.

Staff failing in vision test on State Railwaye. 3506.

Staff of the Railway Clearing Accounts Office. 3507-08.

Standardisation of conditions of service on State Railways. 3506.

Sub-letting of ice contract in the Delhi Division, North Western Railway.

SIRCAR, THE HONOURABLE SIR

Expressions of regret on the death of Maulana Shankat Ali. 3453.

Expressions of regret on the death of Mustafa Kemal Pasha. 2957.

Indian Income-tax (Amendment) Bill-Motion to consider. 3162, 3175, 3235,

Consideration of -

Clause 3. 4311. Clause 4. 4150, 4225.

Clause 5. 4235. Clause 9.

Clause 16. 3694-95.

SIRCAR. THE HONOURABLE SIR

Consideration of-

Clause 28, 3959.

Clause 30, 3962, 3963-64, 3966.

Clause 80, 4290.

Clause 87. 4296, 4303, 4304-05,

4308, 4310.

92. Oath of Office. 2915.

criticise the conduct, not of the Government of India, but of the Governor General 4388-89.

Railways (Local Authorities' Taxation) Bill-

Motion to circulate. 3025, 3027.

Repealing and amending Bill-Motion to consider. 3048.

Statement of business by ---. 3002-03,

SLAVERY-

Question re abolition of -- in the Pangsha Tribal Area. 3073-74.

SLEEPER(S)—

Question re use of --- on State Rail ways. 3480-81.

SLUMP-

Question re - in cotton prices. 3551-52.

"SMALL QUICK TRANSIT SERVICE"-Question re - on the East Indian Railway. 3977-79.

SOBHA SINGH, SARDAR BAHADUR

Oath of Office. 3457.

SOLAR OBSERVATORY-

Question re functions of the Director of --- at Kodaikanal. 4030.

Allegations against certain - in

Allowances paid to Army Officers and

Proposal to increase the emoluments of British -- and Officers in the Indian Army, 3899-901.

Question re derailment of a goods train on --- between Jimmidipeta and Gumda. 3496.

SOM, MR. SURYYA KUMAR-

4310-12 4313.

Consultation with the Delhi Improvement Trust by the De'hi Munic pal

Cancellation of the licences of Indian commercial travellers in ---.

Refusal to supply petrol to Indian

dealers in --- 3565.

Restriction imposed on Indian commercial travellers in ---. 3791-93.

SOUTH AFRICAN INDIAN CONGRESS-

Durban, re Commercial activities of

Question re proposal to construct a road connecting -- with Burma. 3647-

Question re recent earthquake shock in

See "Railway(s)".

Question re enrolment of --- during floods on the Eastern Bengal Railway. 4255.

See also under "Constable(s)",

See "Ticket Examiner(s)".

See "Trial".

Ajmer-Merwara Municipalities Regula-

SRI PRAKASA, MR.

Aimer-Merwara Municipalities Regula-

Motion to consider, 3008-10.

Motion to consider. 3086, 3152, 3153, 3159, 3164, 3224, 3225-27, 3228, 3229-30, 3231-34, 3296.

Consideration of-

Clause 3. 4304.

Clause 21. 3846, 3852, 3853.

Clause 23. 3864.

Clause 24. 3925,

Clause 33, 4047-50,

Motion for adjournment re setting up of a new memorial of the Badli-ki-Serai near Delhi. 3773-76.

Amount paid for haulage of cars to Members of the Legislative Assem-

Carriage of Mails by specified trains.

Charge for a telephone call between Benares and Allahabad. 3984.

2891-92.

Cost of a rural post office. 3728.

Delivery of letters by extra-depart- STAFF mental postmasters in rural areas.

Delhi. 3984.

Electricity consumed in quarters of

ly in New Delhi. 3556-57. Emblems of British, Indian and Pro-

Telephone company in Calcutta. 3728-29.

Accident to the Puniab Express.

Ayyalur train disaster on the South Indian Railway. 2874.

Discrimination in the supply of water in the Railway Colonies of Pahartali

and Chittagong. 3072. Evaceuation of certain villages in Agra District for Military Manoeuvers. 3911.

Legislation for the special trial and care of Juvenile delinquents.

Medical examination of sweepers employed by railways. 3055. Preparation of electoral roll for the

Federal Legislature. 4109.

Printing in vernacular of charges on

Rents of residence allotted to Members of the Legislative Assembly and payments for haulage of their motor

Rents paid by Indian and European Refreshment Rooms on Railways.

Applicability of Government Servants' Conduct Rules to --- on State Railways. 3509.

STAFF—contd.

Question re-contd.

Condonation of breaks in the service of railway --- on re-employment,

Confidential reports of - on State Railways. 3503-04.

of the North Western Railway.

way --- serving in the Delhi Division. 3504.

Import of supervisory --- for railways from England. 4333-34.

Introduction of the benefit of Provident Fund for inferior railway _____. 4017-

Leave and pension privileges of Postal and Railway Mail Service lower grade _____. 3460.

- to the Sterling Branch of Provident Fund on the East Indian

service in the Delhi Division, North Western Railway. 4348-49.

Passes issued to the --- of the Shahdara-Saharanpur Light Railway.

Pay and allowances of certain --- on re-instatement on the East Indian

Railway. 3710.

Railway stations and certain employed on the North Western STATEMENT(S)-Railway in Sind. 3714-15.

Season — employed in the Post Offices in the hills during winter.

- failing in vision test on State Railways. 3506.

Office. 3507-08.

Strength of Indian ministerial - in quarters. 2990.

the Delhi Improvement Trust.

Superannuation of -- in the Posts and Telegraphs and Railway Departments, 2876.

Question re taking of Urdu by Indians as optional subject for the -examination. 4167-68.

STAIG. MR. B. M .-

See "Vendor(s)"

Question re postal --- sold to public and service — used in Government Departments. 3463-64.

Question re raising of —— of living, etc., of working classes. 3804.

STANDING FINANCE COMMITTEE

institution of the

STANDARDISATION-

Question re - of conditions of service on State Railways. 3506.

Question re consultations on matters involving financial adjustments between the Government of India and the Federation issue. --- on

STATE RAILWAY(S)-

STATE RAILWAY EMPLOYEE(S)-

Question re new pass rules for 3998-99.

Question re--- of Lord H ax about putting Mahatma Gandhi in jail. 3461-62. - of Sir Feroze Khan Noon about

Indian support to Great Britain in the event of War. 2915-17.

- re Draft Conventions and Recommendations adopted by the 21st and 22nd (Maritime) Sessions of the International Labour Conference.

- by the Honourable Sir Nripendra Sirear. 3002-03, 4252-53.

Question re statement of a Japanese re extension of Japan's western bor-

STATION(S)-

Question re —

Classification of Broadcasting

Construction of the proposed Broadcasting — at Rajahmundry. 4025.

Establishment of a Broadcasting —— Karachi. 4018.

Inconveniences at Silchar —— on the Assam Bengal Railway. 2868-69. Non-painting of the names of —— on shades of lamps on the Great Indian Peninsula Railway. 4026-27.

Opening of a Broadcasting — at Dacca. 4034.

Opening of a flag — at Jassowal, North Western Railway. 2849. Opening of the Broadcasting — at Trichinopoly. 2872.

Professional qualifications of contractors at certain — on the North Western Railway, 3511.

Raising and covering of platforms of certain — on the Assam Bengal Railway. 4036.

evenue derived from rents and licence fees at certain — on the North Western Railway. 3510-11.

STATION DIRECTOR(S)-

Promotions to the Assistant — posts on the North Western Railway. 3504-05.

Training of signaller and —, etc. on the North Western Railway

STATION SERGEANT S)— See "Sergeant(s)".

Dee Congounto(b)

Question re non-grant of holidays to — and running staff on railways. 2885.

STATIONERY(IES)-

Question re supply of — in the General Post Office, Delhi. 3745.

STATIONERY AND PRINTING

Demand for excess grat in respect of — 2904.

STATIONERY STORES-

Question re maintenance of the Central
as a separate department.

STATISTICS-

Question re — re unemployment of educated persons in India, 3560.

RENOGRAPHER(S)

Question re — on the East Indian Railway, 3511-12.

STEP(S)

Question re provision of moveable to compartments at Goalundo station on the Eastern Bengal Railway. 3505-07

STERLING BRANCH-

Question re non-admission of certain nongazetted staff to the — of provident Fund on the East Indian Railway 3001.

STERLING SECURITY(IES)

See "Security(ies)".

STEWART, THE HONOURABLE SIR THOMAS—

Railways (Local Authorities' Taxation)
Bill—

Motion to circulate 3023-24, 3038 40.

STONE-BALLAST-

Question re-

onsumed by the Shahdara-Saharanpur Light Railway. 2886.
required for certain railways. 2886.87.

STOPPAGE

Question re non- of certain trains at Nathnagar on the East Indian Railway. 3492.

FORE(S)-

Orestion

Purchase of — by Port Trusts

Representation for confirmation from the temporary clerks of the Accounts Office, Telegraph — and Workshops, Alipore, Calcutta. 3206.

Office, Telegraph — and Workshops, Alipore, Calcutta. 3206.

FORE ROOM(S)-

Question re decision to build a — at a corner of the Queen's Garden, Delhi. 4204.05.

STORES DEPARTMENT— SUPERINTENDENT(S)—

See "Indian Stores Department".

Also "London Stores Department".

STRUCTURAL WORK-

Question re expenditure on ---, etc. on the Shahdara-Saharanpur Light

Question re promotion of - in the Railway Clearing Accounts Office.

SUBBARAYAN SHRIMATI K. RADHA Ajmer-Merwara Municipalities Regula-

Motion to consider. 3013-14.

Ayyalur Train disaster on the South Indian Railway. 3207

sory Boards. 2870. Legislation for the special trial and

care of Juvenile delinquents. 2984-

Question (Supplementary) re-

Non-acceptance of services of volunduring Krishnanagar Mela.

Taking down of names and addresses of passengers at Tara Devi.

Question re taking of Urdu by Indians as optional -- for the Staff Col ge Examination, 4167

SUBORDINATE POSTAL SERVICE-See "Postal Service".

Question re --- to the Hand loom weaving industry. 4098-99.

Question re effect of the enhancement of

the excise duty on ---. 3898-99.

Question re report of the Tariff Board on

Question re discharge of workmen of the Railway Workshop, - 3739.

SUPERANNUATION-

- of staff in the Posts and Telegraphs and Railway Departmens. 2876.

Motion for adjournment re murder of Mr. N. G. Mazumdar, ---, Archæological Survey of India. 2953-54.

Discharge and harassment of Muslims by the -.... Watch and Ward.

to certain posts in the Army

Post of Drawing Office - in the Chief Engineer's Office, Eastern

Bengal Railway. 3210. Selection for the posts of Passenger — and Claims Inspector at

Question re mileage covered by the ---Delhi, Ajmer-Merwara and Central

SUPERINTENDENT OF POST OFFICES

Question re disregard of communal proportion by the -, Etawah, in making appointments. 3493

3708. SUPERIOR POST(S)-

Question re indianisation of --- in the Company-managed Railways. 4032-33.

Question re-Certain Incomes exempted from Income-tax and Super-tax. 3893-95. Exemption of certain persons from income-tax and ---.

Question re discontinuance of audit of Provincial Offices. 2977.

Question re telegraphists officiating as

SUPERVISORY STAFF-See "Staff".

Question re desirability of having— instead of witness while delivering money orders and insured articles.

Question re detention of mail between - and Chittagong at Laksam. 3071.

SURVEY-

Question re archaeological — of village Saptagram near Chinsurah in Bengal. 4121.

SWEEPER(S)-

Question re-

Medical examination of — employed by railways. 3055. Non-supply of uniform to — in Tele-

Non-supply of uniform to —— in Leiegraph Offices. 3986.

SYLHET-

Question re-

Ascidents in — and Cachar on the Assam Bengal Railway. 2869-70. Telephone Calls between Shillong and 3070-71.

Tr.

TALUKDAR, MR. J. N

Commercial Documents Evidence Bill— Appointment of — and Mr. P. A. Menon to the Select Committee. 4256.

Indian Oaths (Amendment) Bill— Appointment of ——, Mr. P. A. Menon and Dr. F. X. DeSouza to the Select

Muslim Dissolution of Marriage Bill— Appointment of—to the Select Conmittee, 4256.57.

Oath of Office. 2845.

TANGAH

Question re delays and detentions of mails for — in Mymensingh District. 3742.

TANGANYIKA-

Question re —

Indians in —. 3075, 3140.

Protection of the interests of Indians in —. 3121-22.

TARA DEVI-

Question re taking down of names and addresses of passengers at ——. 3726-27.

TARIFF (AMENDMENT) BILL-

See "Indian —" under "Bill(s)

TARIFF BOARD(S)

Question re-

Appointment of —. 3543-44. Report of the — on Sugar Industry.

TARIFF DUTY—
See "Duty(ies)".

TAX(ES)-

Question re-

Increase in house —— in Multan Cantonment. 4194.

Levy of a toll — on foreigners in French India. 4028.

Levy of — on persons crossing the inner line of the excluded area in Assam. 3921.

collected from persons entering the excluded or partially excluded areas in Assam. 3336-37.

TAX REGISTER(S)

Question re refusal to make the transfer entries in the —— in Ambala Cantonment. 3879.

AXATION RELIEF-

Question re double — in income-tax. 3333 35.

TEA CESS (AMENDMENT) BILL-

See "Indian ——" under "Bill(s)".

Question re irregular sex conditions prevailing in — of Assam, 3813-14.

Martyrdom celebration of the ninth Sikh ---- 3312.

TELEGRAM(S)

Question re—
Censorship of letters and — to
Members of the Legislative Assembly.

Non-existence of facilities to purchase meal tickets or to send—for meals on the Bombay, Baroda and Central India and East Indian Railways.

TELEGRAPH DEPARTMENT-

Question re-

Change in the designation of mistries and linemen of the —. 3988-89.

Loss on the working of the —. 3191-

ELEGRAPH ENGINEERING DEPART-

Question re draftsmen clerks of the —...

TELEGRAPH LINEMAN(EN)

Question re supply of waterproofs to on petrol duty. 3500.

TELEGRAPH MESSENGER(S)—

Question re hours of work fixed for —. 3974-76.

TELEGRAPH OFFICE(S)-

Onestion ve

Absence of a Post and — at Chakulya in Singhbhum district. 3497-98.

Non-grant of pensionable status to some officials in ——. 3732.

Non-supply of uniform to sweepers in 3986.

Opening of a — and construction of the post Office building at Chakulya in Singhbhum District. 4019.

TELEGRAPH SCHOOL— See "School".

TELEGRAPH STORES AND WORK-

Question re

Representation for confirmation from the temporary clerks of the Accounts Office, —, Alivore, Calcutta. 3206.

Transfer of certain clerks of the Accounts Office, —, Alipore, Calcutta. 3206.

TELEGRAPHIC STATION(S)-

Question re arrangement for communications between — and non— on the Shahdara-Saharanpur Light Railway. 2878.

TELEGRAPHIST(S)-

Question re — officiating as Baudot Supervisors. 3733.

TELEGUSPEAKING DISTRICT(S)-

Question re constitution of a separate Province for the —— of Madras Presisidency. 3812.

TELEPHONE CALL(S)-

Question re-

Charge for a — between Benares and Allahabad. 3984. — between Shillong and Sylhet.

TELEPHONE COMPANY-

Question re — in Calcutta. 3728-29. TELEPHONE INSPECTOR(S)—

TELEPHONE OPERATOR(S)-

Question re examination for recruitment of — held at Lucknow. 4023-25.

TELEPHONE SYSTEM(S)-

Question re-

Acquisition of the — in Madras by Government. 3067-68.

Taking over by the Postal Department

Taking over by the Postal Department of — in Madras City and other places. 2861-62.

TEMPERANCE CAMPAIGN-

Question re institution of a —— for the protection of Indian labourers in Malaya, 3570

EMPLE(S)

Question re arrests and sentences in connection with the Shiva —— Satyagraha in Delhi. 3625-26.

ENDER(S)

Question re-

— and work orders given during the Kumbh Mela. 3745.

invited for the supply of boulders for stocking on Hardwar Dehra Dun and Kotdwara sections. 3745.

TENURE OF APPOINTMENT-

See "Appointment, Tenure of".

EFT(S)—

Question re—— and robberies committed on the Shahdara-Saharanpur Light Railway. 2883.

THIRD CLASS-

uestion re-

Installation of fans in —— compartments. 3475-77.

Introduction of —— Carriages of improved design. 3994-96.

Latrines in —— on the Shahdara-

Saharanpur Light Railway. 2883-84.

Reduction of —— Fares. 3989. —— fares on the Shahdara-Saharanpur

Light Railway. 2881.

dara-Saharanpur Light Railway. 2879.

PHROUGH BOOKING

Question re — from certain railway stations in India to Colombo. 3204.

IBET-

Question re expulsion of certain Bhotia traders from —... 4020-21.

IBETAN FRONTIER—

Question re military fortifications on ——, 3333.

Question re-

Issue of intermediate class return on the North Western Railway. 4345.

TICKET(S)-contd. Question re-contd.

- or to send telegrams for meals on the Bombay, Baroda and Central India and East Indian Railways.

Sale of - at Gava Railway station.

TICKET COLLECTOR-

Alleged incivility of a --- towards a Lady at Sealdah railway station.

Vacancies of -- in the Howrah Division of the East Indian Railway.

TICKET EXAMINER(S)-

Question re-

Pay and allowances of --- on certain State Railways.

Special - sent to the Karachi Section of the North Western Railway. 3054-55.

Question re conferment of - and honours. 2891-92.

TIMING(S)-

Question re running of trains according to — on the East Indian Railway. TRADE AGREEMENT(S)— 3504.

Question re-

Effect on the export of Indian -, etc., due to the conclusion of the Anglo-American trade agreement. 3808-

Research work for growing --- for the manufacture of cigarettes and cigars.

- cultivation in Madras Presidency. 3807-08.

Question re representation re abolition of the sale of - in Malava. 4123.

Restoration of the --- of Shah Baharo near Larkana in Sind. 3801-02. - and mosque, etc., in the restricted Railway Area. 3513.

Question re guide book for - of archeaological remains and ancient monuments.

TOWN, MR. H. S. C. TATTOLINA AGAST

Clause 2. 4319. Clause 12. 3686-

3686-87. 3689. Clause 16.

Clause 25. 3937, 3942, 3943.

4053-54. Clause 45.

Clause 74.

Question re appointment of and draughtsmen in the Howrah Division of the East Indian Railway. 3001.

Effects of Anglo-Egyptian Trade Agreement on Indian ---. 4118-20.

Effect of the new Egyptian cotton tariff duty on India's -- . 3530-

Effect of the trade agreement between Canada and the United States of America on India's - . 3535-37.

Rate war between shipping companies in the Konkon coastal ---. 3788-

Question re-

Anglo-American — 3805-07.

Effects of Anglo-Egyptian -- on India's trade. 4118-20.

Effect of the -- between Canada and the United States of America on India's trade. 3535-37.

etc., due to the conclusion of the Anglo-American - . 3808-10.

the Ottawa ---. 3789-90.

Implications of the Anglo-Italian on India's trade position. 4102-04. India's interests affected by the Anglo-

American --- 4106-07. Negotiations for bilateral - . 3129-

30: Negotiations for Indo-British ----. 2927-28, 2931-32, 2940-41, 3247-48.

Termination of the Indo-Burma ----3274, 3278,

TRADE AGREEMENT(S)—contd.

Question re-contd.

Termination of the Ottawa --- 4097

TRADE NEGOTIATION(S)-

Question re-

- with Ceylon and Egypt, etc.

- with the United States of America.

- between India and Burma. 2947-

with India. 3554-55.

Question re-

and Co-ordination of road and rail

Holding up vehicular --- on the River Bank Road in Delhi Province. 3918-19

Motion for Adjournment re late running increase in the number of accidents.

Carriage of Mails by specified -

Collision between a bullock cart and a - between Gocharan and Daksin Barasat on the Eastern Bengal Railway. 3743-44.

Contract to Muslims for the sale of aerated water in running ---. 3740-

TRAIN(S)-contd.

Question re-contd.

Contractors employed for the sale of aerated water in running -- . 3740. Derailment of a goods - on Solwa Bridge between Jimmidipeta and Gunda. 3496.

Non-stoppage of certain - at Nathnagar on the East Indian Railway.

Overcrowding and detention of a without lights at Ghol-Shahpur on the Kalighat-Falta Railway. 4034.

Running of - according to timings on

Avvalur on the South Indian Railway. 2873-74, 3207.

Claims for compensation arising out of the Bantrauli - 3470.

Period of — at the Walton Training School, 4356.

Scholarships for aircraft ______, 4331-33. -given to railway servants at the Walton Training School. 4349-54. - of Indians as pilots in the United Kingdom. 3633.

TRAINING CORPS—

Question re-

Sanction of a University --- for the Annamalai University. 3912-13. University — 4198-99.

See "School(s)".

Assignment of reasons on --- of postmen, etc. 3700.

Recruitment and - of Muslim clerks in the Howrah Division of the East Indian Railway. 3002.

Savings due to the --- of certain British troops out of the Indian establishment. 3320-21.

- of certain clerks of the Accounts Office, Telegraph Stores and Work-

to Delhi. 3346-47.

Question re refusal to make the .- in the Tax Register in Ambala Cantonment,

Question re-

cial - in South Africa. 3791-93.

TRIAL(S)-

Question re-

Legislation for the special - and care

Persons detained without --- in the Centrally administered area. 3906-

Successful - of a locomotive called "Guideways". 4026.

Abolition of slavery in the Pangsha ----

Change in the Policy about - 3976-

Gandhi to the —. 3189-91. Facilities for Mahatma Gandhi to visit

Schools opened in the —. 3458.
Situation in the — in Waziristan.
3210.

permanent solution of the -4005-06.

TRIBAL TERRITORY-

Question re outlaws from British India taking refuge in -- 2848-49.

Question re-

Lushai Hill — in Assam. 2894. Primitive — of Assam. 2893-94.

Question re appointment of a --- to scrutinize cases of appeals made to the Government of India. 4199-4200.

Question re opening of the Broadcasting Station at -- 2872.

Question re railway facilities for the Indian National Congress session to be held at ---. 3498-99.

Barracks for British and Indian ----

Cost of British --- in India being

4174-75.

Movement of ---, etc., in India during

Savings due to the transfer of certain lishment. 3649, 3320-21.

Question re proposal for the construction of a --- from Bombay to Ahmedabad.

Question re anti- - and other measures in the United States of America. 3553.

Message from H. E. the President of the —, 3078.

in Chinese — . 4009.

Question re invoice -- on the North

UNDER SECRETARY OF STATE FOR

Question re visit of Colonel Muirhead,

persons in India. 3560.

Non-supply of --- to sweepers in Telegraph Offices. 3986:

- supplied to linemen of the Posts and Telegraphs Department. 3987. lower grade postal staff in the Punjab UNIVERSITY(IES)and North-West Frontier Circle.

- supplied to privates, 3621-22.

Recognition of the All-India Railway Mechanical Workers' Federal -

Trade - of employees on the Assam

Censorship of correspondence of agenin the ---. 3920, 3560.

Cost of British troops in India being borne by the _____, 4170-71,

Inclusion of certain Indian commodities in the Pact between the --- and the United States of America. 2937. Purchase of cotton by the - and Japan. 3787-88.

Purchase of materials required for the

army in the _____ 4180-82. Relief in respect of Indian and income-tax. 2998-99.

Training of Indians as pilots in the

UNITED PROVINCES_

Contributions to the --- Government before Provincial Autonomy, 3873. Marking of boundary line between the - and Bihar in Ballia District.

Members of the minority community appointed as wireless Inspectors in the ---. 4038.

Report of the - and Bihar Governments' Joint Power Alcohol Committee

Anti-trust law and other measures in the

—. 3553. Effect of the trade agreement between Canada and the - on India's trade.

Restrictions on the entry of Indians into the —. 4342-43.

UNITED STATES OF AMERICA-contd. Question re-contd.

Trade relations of the -- with India.

See also " America, United States of ".

for provincial services. 3817. Starting of Master of Science classes in

UNIVERSITY TRAINING CORPS-

Sanction of a --- for the Annamalai --. 4198-99.

UPPER SUBORDINATE(S)-

Question re promotion of Muslim -on Railways. 3712.

Question re taking of --- by Indians as optional subject for the Staff College examination, 4167-68.

Question re-- left unfilled in certain Departments of the Government of India.

- of ticket collectors in the Howrah Division of the East Indian Railway.

Question re allowance for meals given to Railway Mail Service - and village postmen. 3971-72.

VARMA, MR. B. B .-

Acquirement by Government of the Shahdara-Saharanpur Light Railway.

Applications submitted for obtaining the consent of the Governor General under section 270 of the Government of India Act, 1935, by the non-gazetted railway staff. 2878. Arrangement for communications be-

tween telegraphic and non-telegraphic stations on the Shahdara-Saharanpur Light Railway. 2878.

Classification of cleaners on railways. 2878.

VARMA, MR. B. B.—contd.

Question re-contd.

Contribution towards crime and order VENDOR(S)-

the Shahdara-Saharanpur Light Railway. 2882. Expenditure on structural work, etc.

on the Shahdara-Saharanpur Light

Fencing and level-crossings on the Shahdara-Saharanpur Light Railway

Hours of employment of railway ser-

Increase in the consumption of coal on the Shahdara-Saharanpur Light Railway. 2883.

Latrines in third class compartments on the Shahdara-Saharanpur Light

Locomotives on the Shahdara-Saharan-

Non-grant of holidays to station and

ranpur Light Railway. 2882. Passes issued to the staff of the Shahdara-

Procedure adopted for inflicting punishment under the Indian Railways Act.

Procedure for departmental enquiries on State Railways. 2885.

of the Shahdara-Saharanpur Light Railway. 2887. Saharanpur Light Railway. 2879.

Stone-ballast consumed by the Shahdadara-Saharanpur Light Railway.

Stone-ballast required for certain railways. 2886-87.

Thefts and robberies committed on the Shahdara-Saharanpur Light Railway.

Third class fares on the Shahdara-Sharanpur Light Railway. 2881. Third class vehicles with latrines on the Shahdara-Saharanpur Light Railway.

See "Traffic".

- and rent of refreshment rooms on the North Western Railway. 3507.

Question re printing in - of charges

- of the Royal Indian Navv.

VETERINARY COLLEGE-

Question re proposal to open a Central

Question re opening of a college for higher

Dacoities committed in certain --- of Dadu District in Sind. 3920-21,

Evacuation of certain - in Agra District for Military Manceuvres.

Question re protest against the --- in Ceylon. 4105-06.

Question re — passed by the Ceylon State Council. 3278.

Question re notification to --- for holding military manœuvres. 3000.

Question re staff failing in - on State

Question re - of Colonel Muirhead, Under Secretary of State for India, to

Discharge of certain workers from the --- harbour. 4002-03.

Income and expenditure of the --harbour. 3500-01.

of the ____ port. 4002.

Question re construction of a combined booking and parcel office at - on the Bengal Nagpur Railway. 3495.

Question re non-acceptance of services of during Krishnanagar Mela, 3707-08

Question re concessions and — for the engineering apprentices of the ex"Dufferin" Cadets. 2950-51.

WALTAIR-

Certain expenses incurred on the

Period of training at the ---. 4356.

ployed at the —. 4354-56. Railway servants failing in the oral test

at the —. 4339-42.
Training given to railway servants at the —. 4349-54.

Question re statement of Sir Feroze Khan Britain in the event of ---. 2915-17.

WAR PREPARATIONS-

Question re cost of - owing to the recent European crisis. 3641.

Question re amongst certain officers of the Army. 2968-69.

Discharge and harassment of Muslims by the Superintendent, - Eastern Bengal Railway. 3486.

WATCH AND WARD-contd. Question re-contd.

Power of dismissing employees of the Railway given to the - and Commercial Canvassers. 4038-39.

Question re discrimination in the supply

Question re supply of - to telegraph

Question re scheme for the irrigation of the Khajuri plain from the Sabatangi ---. 3457-58.

Question re level of the ashpit at Dusi and height of masonry pillars of ___ at

Question re recruitment and promotion of Assistant - on State Railways. 3052-54.

Political situation in ---. Situation in the tribal areas in -

Subvention to the handloom

Financial effect of the recommendations of the —. 3183-86, 3202-03. Recommendations of the _______3068-

Question re security demanded from the Keeper of the Press and the Publisher of the Navjyoti, an Ajmer Hindi ----.

Question re statement of a Japanese statesman re extension of Japan's ----

WHEAT-

Question re-Check on foreign imports of ----. 4104. Fixation of minimum price of --- and cotton. 3552-53.

Import of Australian --- in India and absence of customs duty on it.

Import of foreign --- . 3135-38, 3557-58.

Levy of an import duty on ---. 3550-

Purchase of - by His Majesty's Government from Rumania, 3552

See " Indian Tariff (Amendment) Bill " under "Bill(s)"

Question re effect given to the recommendations of the --- and Maxwell

Question re non-levy of Octroi duty on liquor and — in the Lahore Cantonment. 3880-81.

WINE FUND-

post offices in the hills during

See "Inspector(s)".

Question re desirability of having sureties instead of - while delivering money orders and insured articles. 3700.

WOMAN(EN)-

Question re inclusion of - in Railway Advisory Boards. 2870.

WOMEN'S RIGHT TO DIVORCE BILL-See "Hindu — " under "Bill(s)". WORK, HOUR(S) OF-

Question re-fixed for telegraph messen-

WORK ORDER(S)-

Question re tenders and - given during the Kumbh Mela. 3745.

Question re discharge of certain - from the Vizagapatam Harbour. 4002-03. WORKING CLASS(ES)-

Question re raising of standard of living, etc., of —. 3804.

WORKING COMMITTEE

Question re interpellation in the House of Commons re control of policy of Congress Governments by the --. 3560,

WORKING EXPENSE(S)-

Question re earnings and --- of Railways.

WORKING EXPENSES - MAINTE.

Demand for excess grant in respect of ---.

WORKMAN(MEN)-

Question re discharge of - of the Railway Workshop, Sukkur. 3739.

Communal composition of employees in certain -- on State Railways.

Discharge of workmen of the Railway ---, Sukkur. 3739.

Railway — at Moghulpura and opening of a — in Sind. 3716-17. Representation for confirmation from

Office, Telegraph Stores and ---, Alipore, Calcutta. 3206.

Transfer of certain clerks of the Accounts Office, Telegraph Stores and ---, Alipore, Calcutta. 3206.

See " Fair ".

See " Engine(s) "

YAMIN KHAN, SIR MUHAMMAD-

Indian Income-tax (Amendment) Bill-Motion to consider. 3234-35, 3236-40, 3241-42, 3243, 3244-45, 3279-84.

Consideration of-Clause 4. 4160-61. Clause 9. 3603, 3610, 3615.

Clause 17. 3831-32. Clause 23. 3862-63.

Motion to pass. 4358-59, 4362.

VARN_

Question re-

Excise duty imposed on imports of from British India into Mysore State. 3262.

Reservation upto certain counts of — for the handloom industry. 3532-33.

\mathbf{z}

ZAFAR ALI KHAN, MAULANA-

Ajmer-Merwara Municipalities Regulation (Amendment) Bill—

Motion to consider. 3012, 3013.

Expressions of regret on the death Mustafa Kemal Pasha. 2956-57.

Indian Income-tax (Amendment) Bill—Motion to pass. 4392-95.

Question (Supplementary) re—

Broadcasting stations in India. 4000. Cancellation of the licences of Indian commercial travellers in South Africa. 3794.

Consultation of the Government of India in respect of the foreign policy of the Government of Great Britain, 3198.

Contract for drainage in Cawnpore Cantonment. 4193.

Evacuation of certain villages in Agra District for Military Manœuvres.

Indian delegation to the last Assembly of the League of Nations. 3132.

improved design. 3996.

Joining of Federation by Indian States.

Joining of Federation by Indian States 3140.

Political situation in Waziristan. 2847. Position of Indians in Burna. 3134. Precautions taken to defend the North-East Frontiers of India. 3912.

Printing in vernacular of charges on badges of coolies. 3992, 3993.

Recruitment of depressed classes in the Indian Civil Service. 3906.

Taking down of names and addresses of passengers at Tara Devi. 3727. Visit of the Secretary of the External Affairs Department to Kabul. 2875.

ZAFRULLAH KHAN, THE HONOUR-ABLE SIR MUHAMMAD—

Amendments to the Ottawa Trade Agreement Rules laid on the Table by the —, 3078-79.

ZAFRULLAH KHAN, THE HONOUR-ABLE SIR MUHAMMAD—contd.

Employment of Children Bill-

Motion to consider the amendment made by the Council of State. 3005-06.

Indian Merchant Shipping (Amendment)
Bill—

Motion for leave to introduce. 2897. Motion to consider. 3049.

Indian Patents and Designs (Amendment) Bill—

Motion to refer to Select 3019, 3023.

ndian Tariff (Amendment) Bill—
Motion for leave to introduce. 4042.
Motion to consider. 4395-97, 4399,
4400-01, 4402, 4403, 4404, 4405,
4408-09.

Motion to pass. 4414.

Statement re Draft Conventions and Recommendations adopted by the 21st and 22nd (Maritime) Sessions of the International Labour Conference (laid on the Table). 3513-15.

ZANZIBAR-

Question re working of Clove Agreement in —. 3256-57.

ZIAUDDIN AHMAD, DR. SIR-

Indian Income-tax (Amendment) Bill—Motion to consider. 3115, 3356, 3439-43. Consideration of—

Clause 4. 3526-4219, 4220. Clause 9. 3608. Clause 17. 3838. Clause 26. 3952.

Motion to pass. 4383-84, 4391.

Indian Tariff (Amendment) Bill—

Consideration of clauses. 4411-12.
Point of order raised by Mr. S. Satyamutti as to whether a demand for excess
grant could be moved in respect of a
service for which no original demand
for grant was presented to or voted by
the Assembly. 2912.

Public Accounts Committee—

Motion to consider Reports of the —

2898.

Question re—
Examination fees charged by the Federal Public Service Commission.

Grant of free passes to refreshment room contractors, etc. 3497. Indians in the Indian Medical Service.

3138, 3347.

ZIAUDDIN AHMAD, DR. SIR-contd.

Question re-contd

Payments for the haulage of saloons. 3496-97.

Question (Supplementary) re-

Accident to the Punjab Express. 3059. Appointment of Indian Agents in British Colonies. 3121.

Boycott of Indian shops in Mandalay.

Conference contemplated to discuss matters connected with the Police Administration. 4188.

Denial of facilities for higher education to Indians in the Federated Malaya States. 3267.

Feeling of Indians in respect of the happenings and events in Palestine.

Financial effect of the recommendations of the Wedgwood Committee. 3184, 3186.

Inauguration of Federation. 3135.

Indian delegation to the last Assembly of the League of Nations. 3132. Indian troops sent to Palestine, etc.

Joining of Federation by Indian States.

Life of the Legislative Assembly and modification of the Federal scheme.

Loss on the working of the Telegraph Department, 3192

Negotiations for bilateral trade agree-

ZIAUDDIN AHMAD, DR. SIR—contd.

Pamphlet regarding provision of facilities for higher education to Indians in Malaya. 3266.

Railway servants failing in the oral test at the Walton Training School. 4341.

Rate war between shipping companies carrying Haj pilgrims. 4112, 4113. Recommendations of the Wedgwood

Recruitment of Indian Civil Service officers in the Central Secretariat.

Reduction in the export of cotton from India, 4095, 4096.

Report of the United Provinces and Bihar Governments' Joint Power Alcohol Committee. 4092.

Reservation for Europeans of posts on Indian railways. 2867.

Retrenchment on railways, 2856. Revenue returns and expenditure of the Posts and Telegraphs Department.

Securing of full rights of citizenship to Indian settlers in Kenya. 3274.

Railways (Local Authorities' Taxation)

Motion to circulate. 3037-38, 3039, 3040.

OOLOGICAL SURVEY_

Demand for excess grant in respect of ——, 2902-03.

